

Vol. 270
No. 21



Wednesday,
18 March, 2026
27 Phalguna, 1947 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)

(PART-II)

CONTENTS

Papers Laid on the Table (pages 1 – 22)

Reports of the Department-related Parliamentary Standing Committee on
Commerce- *Presented* (page 23)

Reports of the Department-related Parliamentary Standing Committee on
Education, Women, Children, Youth and Sports— *Presented* (pages 23 – 24)

Report of the Department-related Parliamentary Standing Committee on Health
and Family Welfare— *Presented* (page 24)

Reports of the Department-related Parliamentary Standing Committee on
Defence— *Laid on the Table* (pages 24 – 25)

Reports of Committee on the Welfare of Scheduled Castes and Scheduled
Tribes— *Laid on the Table* (page 25)

Announcement by the Chair (page 26)

Statement regarding Government Business (page 26)

Farewell to the Retiring Members (pages 26 – 121 pages)

Message from Lok Sabha — *Reported* (page 62)

©
RAJYA SABHA SECRETARIAT
NEW DELHI

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link <https://sansad.in/rs/debates/officials>]

Website : <http://rajyasabha.nic.in>
<https://sansad.in/rs>
E-mail: rsedit-e@rss.sansad.in

RAJYA SABHA

Wednesday, the 18th March, 2026 / 27 Phalguna, 1947 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

Reports and Accounts (2022-2023, 2023-2024 and 2024-25) of various Samagra Shiksha Programmes, various STARS Projects; NBB, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report of the Samagra Shiksha, Assam, for the year 2024-25.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6531/18/26]

- (ii) (a) Annual Report of the Samagra Shiksha, Manipur, for the year 2024-25.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6533/18/26]

- (iii) (a) Annual Report of the Samagra Shiksha, Tripura, for the year 2022-23.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6532/18/26]

- (iv) (a) Annual Report of the Samagra Shiksha, Tripura, for the year 2023-24.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at

(a) above.

[Placed in Library. See No. L.T. 6532/18/26]

- (v) (a) Annual Report of the Samagra Shiksha, Himachal Pradesh, for the year 2024-25.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6525/18/26]

- (vi) (a) Annual Report and Accounts of the Strengthening Teaching-Learning and Results for States (STARS) Project, Madhya Pradesh, for the year 2024-25, together with Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Project.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6526/18/26]

- (vii) (a) Annual Report of the Strengthening Teaching-Learning and Results for States (STARS) Project, Rajasthan, for the year 2024-25.
(b) Review by Government on the working of the above Project.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6527/18/26]

- (viii) (a) Annual Report of the Strengthening Teaching-Learning and Results for States (STARS) Project, Maharashtra, for the year 2024-25.
(b) Review by Government on the working of the above Project.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6528/18/26]

- (ix) (a) Annual Report of the Strengthening Teaching-Learning and Results for States (STARS) Project, Himachal Pradesh, for the year 2024-25.
(b) Review by Government on the working of the above Project.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6530/18/26]

- (x) (a) Annual Report and Accounts of the National Bal Bhavan (NBB), New Delhi, for the year 2024-25, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6529/18/26]

Reports and Accounts (2024-25) of Dr. Ambedkar Foundation, New Delhi and BJRNf, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2024-25, together with the Auditor's Report on the Accounts.
- (b) Explanatory Note by Government on the working of the above Foundation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6570/18/26]

- (ii) (a) Annual Report and Audited Accounts of the Babu Jagjivan Ram National Foundation (BJRNf), New Delhi, for the year 2024-25.
- (b) Review by Government on the working of the above Foundation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6571/18/26]

Notifications of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानंद राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- (i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 184., dated the November 23 — November 29, 2025 (Weekly Gazette),



publishing the Ministry of Home Affairs, Assam Rifles, Subedar Major (Pharmacist), Subedar (Pharmacist) and Naib Subedar (Pharmacist), Group 'B' Posts, Recruitment Rules, 2025, under Section 167 of the Assam Rifles Act, 2006, along with a delay statement.

[Placed in Library. See No. L.T. 6317/18/26]

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. S.O. 1104(E)., dated the 2nd March, 2026, publishing the Disaster Management (Removal of Difficulty) Order, 2026, under sub-section (2) of Section 79 of the Disaster Management Act, 2005.

[Placed in Library. See No. L.T. 6687/18/26]

- I. **Report and Accounts (2022-23) of NCBC, New Delhi and related papers**
- II. **Reports and Accounts (2024-25) of ISLRTC, New Delhi; SVNIRTAR, Cuttack, Odisha; NIEPVD, Dehradun, Uttarakhand; Spurthy Welfare Society, Prakasam District, Andhra Pradesh; Gramoday Jan Seva Sansthan, Prayagraj, Uttar Pradesh and IMRD, Nagaon, Assam and related papers**

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

I. (1) A copy each (in English and Hindi) of the following papers, under clause (6) of article 338B of the Constitution:—

(a) Annual Report of the National Commission for Backward Classes (NCBC), New Delhi, for the year 2022-23.

(b) Explanatory Memorandum on the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6579/18/26]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Ninth Annual Report and Accounts of the Indian Sign Language Research and Training Centre (ISLRTC), New Delhi, for the year 2024-25, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

(c) Statement giving reasons for the delay in laying the papers mentioned at

(a) above.

[Placed in Library. See No. L.T. 6575/18/26]

(ii) (a) Annual Report and Accounts of the Swami Vivekanand National Institute of Rehabilitation Training and Research (SVNIRTAR), Cuttack, Odisha, for the year 2024-25, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6574/18/26]

(iii) (a) Annual Report and Accounts of the National Institute for the Empowerment of Persons with Visual Disabilities (Divyangjan) (NIEPVD), Dehradun, Uttarakhand, for the year 2024-25, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6573/18/26]

(iv) (a) Annual Report and Accounts of the Spurthy Welfare Society, Prakasam District, Andhra Pradesh, for the year 2024-25, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6577/18/26]

(v) (a) Annual Report and Accounts of the Gramoday Jan Seva Sansthan, Prayagraj, Uttar Pradesh, for the year 2024-25, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Sansthan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6578/18/26]

(vi) (a) Annual Report and Accounts of the Institute of Management Resource

Development (IMRD), Nagaon, Assam, for the year 2024-25, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6576/18/26]

Notifications of the Ministry of Road Transport and Highways

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा): महोदय, मैं राष्ट्रीय राजमार्ग अधिनियम, 1956 की धारा 10 के अधीन सड़क परिवहन और राजमार्ग मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

- (1) S.O. 5521(E)., dated the 1st December, 2025, amending the Principal Notification No. S.O. 5948(E), dated the 19th December, 2022.

[Placed in Library. See No. L.T. 6838/18/26]

- (2) S.O. 5568(E)., dated the 3rd December, 2025, levying user fee for the project of two lane with paved shoulders of Bhadrachalam to Konta section of National Highway number 30 in the State of Andhra Pradesh on EPC mode.

[Placed in Library. See No. L.T. 6839/18/26]

- (3) S.O. 5569(E)., dated the 3rd December, 2025, levying user fee for the project of two lane with paved shoulder of Maheshkhunt — Saharsa - Purnea section of National Highway number 107 (new NH-231) in the State of Bihar on EPC mode.

[Placed in Library. See No. L.T. 6840/18/26]

- (4) S.O. 5570(E)., dated the 3rd December, 2025, levying user fee for the project of four lane with paved shoulder of B. Kothapalli to Gorantla Section of National Highway number 716G in the State of Andhra Pradesh on EPC mode.

[Placed in Library. See No. L.T. 6841/18/26]

- (5) S.O. 5571(E)., dated the 3rd December, 2025, levying user fee for the project of four or more lane of Khajuri Village -Wyndhamganj (JH-UP



Border) of National Highway number 75 (New NH-39) in the State of Jharkhand on Hybrid Annuity Mode.

[Placed in Library. See No. L.T. 6842/18/26]

- (6) S.O. 5660(E)., dated the 8th December, 2025, levying user fee for the project of 2LPS/4 lane of Somayajulapalli— Dhone Section of National Highway number 340B in the State of Andhra Pradesh on EPC mode.

[Placed in Library. See No. L.T. 6843/18/26]

- (7) S.O. 5686(E)., dated the 9th December, 2025, levying user fee for the project of 2 lane with paved shoulder of Chorma — Bairgania Section of NH-227F in the State of Bihar.

[Placed in Library. See No. L.T. 6844/18/26]

- (8) S.O. 5687(E)., dated the 9th December, 2025, levying user fee for the project of four or more lane section of Anantapur — Muchukota — Bugga of National Highway number 544D in the State of Andhra Pradesh on Hybrid Annuity Mode.

[Placed in Library. See No. L.T. 6845/18/26]

- (9) S.O. 5741(E)., dated the 11th December, 2025, levying user fee for the project of four or more lane section of Bhogu Village — Sankha, Garhwa Road of National Highway number 75 (New NH-39) in the State of Jharkhand on Hybrid Annuity Mode.

[Placed in Library. See No. L.T. 6846/18/26]

- (10) S.O. 5805(E)., dated the 16th December, 2025, levying user fee for the project of 2LPS/4 lane Section of Near Chhapia Village to Sikriganj Section of National Highway number 227A in the State of Uttar Pradesh on EPC mode.

[Placed in Library. See No. L.T. 6847/18/26]

- (11) S.O. 5900(E)., dated the 19th December, 2025, levying user fee for the project of 2LPS/4 lane Section of Tirupati-Tiruthani-Chennai on National Highway No. 205 in the State of Andhra Pradesh and on National Highway No. 205 in the State of Tamil Nadu.

[Placed in Library. See No. L.T. 6848/18/26]

- (12) S.O. 5901(E)., dated the 19th December, 2025, levying user fee for the project of 2LPS/4 lane Section of Salem to Vaniyambadi Section of National

Highway Number 179A in the State of Tamil Nadu on EPC mode.

[Placed in Library. See No. L.T. 6849/18/26]

- (13) S.O. 5945(E)., dated the 22nd December, 2025, levying user fee for the project of two lane with paved shoulder section of Mihona to Lahar to Daboh Section and Daboh to Bhandar to Uttar Pradesh Border Section and Minoha Bypass, Lahar bypass, Daboh bypass and Bhandar bypass of National Highway 552 Extension in the State of Madhya Pradesh on EPC mode.

[Placed in Library. See No. L.T. 6850/18/26]

- (14) S.O. 5946(E)., dated the 22nd December, 2025, amending the Principal Notification No. S.O. 2417(E), dated the 5th October, 2010.

[Placed in Library. See No. L.T. 6851/18/26]

- (15) G.S.R. 01(E)., dated the 1st January, 2026, publishing the National Highways Fee (Determination of Rates and Collection) (Fourth Amendment) Rules, 2025.

[Placed in Library. See No. L.T. 6837/18/26]

- (16) S.O. 31(E)., dated the 3rd January, 2026, levying user fee for the project of 4 lane of Bhiwani-Hansi Section of National Highway number 148B in the State of Haryana on Hybrid Annuity Mode.

[Placed in Library. See No. L.T. 6852/18/26]

- (17) S.O. 93(E)., dated the 6th January, 2026, levying user fee for the project of four or more lane of Spur of Meerut — Garhmukteshwar Section of NH-709A connecting NH-119 (New NH-34) near village Salarpur Jalalpur (Meerut) to NH-58 (New NH-334) near village Daurala, (MEERUT) bypassing Meerut City under BharatmalaPariyojna in the State of Uttar Pradesh.

[Placed in Library. See No. L.T. 6853/18/26]

- (18) S.O. 114(E)., dated the 7th January, 2026, levying user fee for the project of four or more lane of (Venglam Junction to Kappirikkad Section) of National Highway 66 in the State of Kerala on Hybrid Annuity Mode.

[Placed in Library. See No. L.T. 6854/18/26]

- (19) S.O. 176(E)., dated the 13th January, 2026, levying user fee for the project of four or more lane Deoli to Kota Bypass Junction of National Highway

number-52 in the State of Rajasthan.

[Placed in Library. See No. L.T. 6855/18/26]

- (20) S.O. 177(E)., dated the 13th January, 2026, levying user fee for the project of four lane of Jalbehra — Shahbad Section of National Highway Number 152G & Ambala-Saha-Shahbad Section of National Highway number 444A in the State of Haryana.

[Placed in Library. See No. L.T. 6856/18/26]

- (21) S.O. 215(E)., dated the 15th January, 2026, levying user fee for the project of four lane or more of Nakrekal-Nagarjunasagar Section of National Highway number 565 in the State of Telangana.

[Placed in Library. See No. L.T. 6857/18/26]

- (22) S.O. 216(E)., dated the 15th January, 2026, levying user fee for the project of two lane with paved shoulder section of Charbhuja to Neechli Oden section of National Highway number 162E in the State of Rajasthan on EPC mode.

[Placed in Library. See No. L.T. 6858/18/26]

- (23) S.O. 254(E)., dated the 16th January, 2026, levying user fee for the project of four or more lane on Delhi-Agra Section (Badarpur elevated highway section) of National Highway number 2 (New NH-44) in the National Capital Territory of Delhi & the State of Haryana.

[Placed in Library. See No. L.T. 6859/18/26]

- (24) S.O. 255(E)., dated the 20th January, 2026, levying user fee for the project of two lane with paved shoulder section of Shewali (Sakri) — Nandurbar Section of National Highway number 753B in the State of Maharashtra.

[Placed in Library. See No. L.T. 6860/18/26]

- (25) S.O. 357(E)., dated the 22nd January, 2026, levying user fee for the project of four lane with paved shoulder of Ayodhya-Gorakhpur section of NH-28 (New NH-27) in the State of Uttar Pradesh on ToT mode.

[Placed in Library. See No. L.T. 6861/18/26]

- (26) S.O. 358(E)., dated the 22nd January, 2026, levying user fee for the project of four lane with paved shoulder of Lucknow-Ayodhya Section of NH-28 (New NH-27) in the State of Uttar Pradesh on ToT Mode.

[Placed in Library. See No. L.T. 6862/18/26]

- (27) S.O. 359(E)., dated the 22nd January, 2026, levying user fee for the project of four lane with paved shoulder of Sultanpur-Lucknow Section of NH-731 in the State of Uttar Pradesh on ToT mode.

[Placed in Library. See No. L.T. 6863/18/26]

- (28) S.O. 370(E)., dated the 24th January, 2026, levying user fee for the project of four lane with paved shoulder of Sonauli to Gorakhpur Section on National Highway number 24 (old NH-29E) in the State of Uttar Pradesh.

[Placed in Library. See No. L.T. 6864/18/26]

- (29) S.O. 371(E)., dated the 24th January, 2026, levying user fee for the project of two lane with paved shoulder from Parsarma to Bariyahi of NH-327E, Bangaon Bypass and Mahishi Spur Road in the State of Bihar.

[Placed in Library. See No. L.T. 6865/18/26]

Reports and Accounts of various Societies, Association, Organizations, Institute, Samiti and Trusts and related papers for various years

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI L. MURUGAN): Sir, on behalf of my colleague, Shri Durgadas Uikey, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Sun Rays Education Society, Kinnaur, Himachal Pradesh, for the years 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Society.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6903/18/26]

- (ii) (a) Annual Report and Accounts of the Rinchen Zangpo Society, Lahul and Spiti, Himachal Pradesh, for the years 2016-17, 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Society.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6902/18/26]

- (iii) (a) Annual Report and Accounts of the Nilgiris Adivasi Welfare Association, Kotagiri, Tamil Nadu, for the years 2015-16, 2016-17, 2017-18, 2018-19, 2019-20, 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6901/18/26]

- (iv) (a) Annual Report and Accounts of the Bharat Sevashram Sangha, Aurangabad, Murshidabad, West Bengal, for the years 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6980/18/26]

- (v) (a) Annual Report and Accounts of the Bharat Sevashram Sangha, Balurghat, Dakshin Dinajpur, West Bengal, for the years 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6899/18/26]

- (vi) (a) Annual Report and Accounts of the Bharat Sevashram Sangha, Muluk, Bolpur, Birbhum, West Bengal, for the years 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6898/18/26]

- (vii) (a) Annual Report and Accounts of the Bharat Sevashram Sangha Kusuria Branch, Nadia, West Bengal, for the years 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6895/18/26]

- (viii) (a) Annual Report and Accounts of the Bharat Sevashram Sangha Teor Unit, Dakshin Dinajpur, West Bengal, for the years 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6893/18/26]

- (ix) (a) Annual Report and Accounts of the Buddhist Culture Preservation Society, West Kemeng, Arunachal Pradesh, for the years 2016-17, 2017-18 and 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6897/18/26]

- (x) (a) Annual Report of the Ramakrishna Mission Hospital, Itanagar, Papum Pare, Arunachal Pradesh for the year 2016-17, and Audited Accounts for the years 2016-17 and 2017-18.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6894/18/26]

- (xi) (a) Annual Report of the Vivekanand Institute of Social Health and Welfare Service (VISHWAS), Narainpur, Chhattisgarh, for the year 2020-21 and Annual Accounts for the years 2020-21 and 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6896/18/26]

- (xii) (a) Annual Report of the Bharat Sevashram Sangha Sonari, Jamshedpur, Jharkhand, for the years 2015-16 and 2022-23 and Annual Accounts for the years 2015-16, 2017-18, 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6892/18/26]

- (xiii) (a) Annual Report and Accounts of the Bandhewal Shiksha Samiti, Bhopal, Madhya Pradesh, for the years 2015-16, 2016-17, 2017-18, 2019-20, 2020-21, 2021-22 and 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Samiti.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6891/18/26]

- (xiv) (a) Annual Report and Audited Accounts of the MP Adiwashi Sevak Sangh, Shahdol, Madhya Pradesh, for the years 2016-17, 2017-18 and 2018-19.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6890/18/26]

- (xv) (a) Annual Report and Accounts of the M.P. Anusuchitjati, Janjati Ewam Pichra Varg Kalyan Sangh, Ujjain, Madhya Pradesh, for the years 2020-21, 2021-22, 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6889/18/26]

- (xvi) (a) Annual Report and Audited Accounts of the Pandey Shiksha Samiti, Satna, Madhya Pradesh, for the years 2017-18 and 2018-19.
- (b) Review by Government on the working of the above Samiti.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6888/18/26]

- (xvii) (a) Annual Report of the Jeeyar Educational Trust, Hyderabad, Telangana, for the years 2021-22 and 2022-23, and Annual Accounts for the years 2021-22, 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Trust.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6887/18/26]

- (xviii) (a) Annual Report of the Sri Chaitanya Seva Trust, Thane, Maharashtra, for the years 2020-21 and 2021-22 and Annual Accounts for the years 2020-21, 2021-22 and 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Trust.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6886/18/26]

- (xix) (a) Annual Report of the Bharat Sevashram Sangha Sundargarh, Odisha, for the years 2015-16, 2017-18, 2018-19, 2021-22 and 2022-23 and Annual Accounts for the years 2015-16, 2017-18, 2018-19, 2021-22, 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Organization.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6885/18/26]

- (xx) (a) Annual Report of the Sri Manjunathaswamy Vidya SamstheSamsthe, Davangere, Karnataka, for the years 2015-16 and 2016-17, and Annual Accounts for the years 2015-16, 2016-17 and 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Organization.

- (c) Statement giving reasons for the delay in laying the papers mentioned at

(a) above.

[Placed in Library. See No. L.T. 6884/18/26]

- (xxi) (a) Annual Report and Accounts of the Pragathi Rural Development Society, Chikkaballapur, Karnataka, for the years 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6882/18/26]

- (xxii) (a) Annual Report and Accounts of the Bharat Sevashram Sangha, Gangpur, Navsari, Gujarat, for the years 2020-21, 2021-22, 2022-23 and 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6883/18/26]

- (xxiii) (a) Annual Report of the Bhartiya AdimJati Sevak Sangh, Dehradun, Uttarakhand, for the years 2020-21 and 2021-22 and Annual Accounts for the years 2020-21, 2021-22 and 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6881/18/26]

- I. Reports and Accounts (2024-25) of IISER, Kolkata; IISER, Tirupati; IISER, Thiruvananthapuram; IIITDM, Kurnool, Andhra Pradesh; ABV-IIITM, Gwalior, Madhya Pradesh and related papers
- II. Reports and Accounts (2024-25) of IIIT, Sri City, Chittoor, Andhra Pradesh; IIT Goa; IIT (Indian School of Mines), Dhanbad, Jharkhand; IIT, Gandhinagar, Gujarat; IIT, Patna; IIT, Roorkee, Uttarakhand; IIT, Bombay and related papers
- III. Reports and Accounts (2024-25) of NIT, Srinagar; NIT, Jalandhar; NIT, Bhopal ; NIT, Rourkela; NIT, Uttarakhand; NIT, Hamirpur, Himachal Pradesh; NIT, Patna and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SUKANTA MAJUMDAR): Sir, I lay on the Table:—

I. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education & Research Act, 2007:—

- (i) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Kolkata, West Bengal, for the year 2024-25.
- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Kolkata, West Bengal, for the year 2024-25, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6548/18/26]

- (ii) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Tirupati, Andhra Pradesh, for the year 2024-25.
- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Tirupati, Andhra Pradesh, for the year 2024-25, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6550/18/26]

- (iii) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research (IISER), Thiruvananthapuram, Kerala, for the year 2024-25, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6547/18/26]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014:—

- (i) (a) Annual Report of the Indian Institute of Information Technology Design and Manufacturing (IIITDM), Kurnool, Andhra Pradesh, for the year 2024-25.

- (b) Annual Accounts of the Indian Institute of Information Technology Design and Manufacturing (IIITDM), Kurnool, Andhra Pradesh, for the year 2024-25 and the Audit Report thereon.

- (c) Review by the Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6563/18/26]

- (ii) (a) Annual Report of the Atal Bihari Vajpayee- Indian Institute of Information Technology and Management (ABV-IIITM), Gwalior, Madhya Pradesh, for the year 2024-25.

- (b) Annual Accounts of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (ABV-IIITM), Gwalior, Madhya Pradesh, for the year 2024-25.

- (c) Review by the Government on the working of the above Institute.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6562/18/26]

II. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017:—

- (a) Annual Report of the Indian Institute of Information Technology (IIIT), Sri City, Chittoor, Andhra Pradesh, for the year 2024-25.

- (b) Annual Accounts of the Indian Institute of Information Technology (IIIT), Sri City, Chittoor, Andhra Pradesh, for the year 2024-25, and the Audit Report thereon.

- (c) Review by the Government on the working of the above Institute.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6561/18/26]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—

- (i) (a) Annual Report of the Indian Institute of Technology (IIT) Goa, for the year 2024-25.

- (b) Annual Accounts of the Indian Institute of Technology (IIT) Goa, for the

year 2024-25, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6549/18/26]

- (ii) (a) Annual Report and Accounts of the Indian Institute of Technology (Indian School of Mines), Dhanbad, Jharkhand, for the year 2024-25, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6552/18/26]

- (iii) (a) Annual Report of the Indian Institute of Technology (IIT) Gandhinagar, Gujarat, for the year 2024-25.

- (b) Annual Accounts of the Indian Institute of Technology (IIT) Gandhinagar, Gujarat, for the year 2024-25, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6555/18/26]

- (iv) (a) Annual Report of the Indian Institute of Technology (IIT) Patna, Bihar, for the year 2024-25.

- (b) Annual Accounts of the Indian Institute of Technology Patna (IIT), Bihar, for the year 2024-25, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6551/18/26]

- (v) (a) Annual Report of the Indian Institute of Technology (IIT) Roorkee, Uttarakhand, for the year 2024-25.

- (b) Annual Accounts of the Indian Institute of Technology (IIT), Roorkee, Uttarakhand, for the year 2024-25, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6554/18/26]

- (vi) (a) Annual Report of the Indian Institute of Technology (IIT) Bombay, Maharashtra, for the year 2024-25.

- (b) Annual Accounts of the Indian Institute of Technology (IIT) Bombay, Maharashtra, for the year 2024-25, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the

papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6553/18/26]

III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology, Science Education and Research Act, 2007:—

- (i) (a) Sixty-fifth Annual Report and Accounts of the National Institute of Technology (NIT), Srinagar, U.T. of Jammu and Kashmir, for the year 2024-25, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6559/18/26]

- (ii) (a) Annual Report and Accounts of the Dr. B.R. Ambedkar National Institute of Technology (NIT), Jalandhar, Punjab, for the year 2024-25, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6556/18/26]

- (iii) (a) Annual Report and Accounts of the Maulana Azad National Institute of Technology (NIT), Bhopal, Madhya Pradesh, for the year 2024-25, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6557/18/26]

- (iv) (a) Annual Report and Accounts of the National Institute of Technology (NIT), Rourkela, Odisha, for the year 2024-25, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6559/18/26]

- (v) (a) Annual Report and Accounts of the National Institute of Technology (NIT), Uttarakhand, for the year 2024-25, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6560/18/26]

- (vi) (a) Annual Report and Accounts of the National Institute of Technology

(NIT), Hamirpur, Himachal Pradesh, for the year 2024-25, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 6558/18/26]

(vii) (a) Annual Report and Accounts of the National Institute of Technology (NIT), Patna, Bihar, for the year 2024-25, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6546/18/26]

Notifications of the Ministry of Road Transport and Highways

सड़क परिवहन और राजमार्ग मंत्रालय (श्री हर्ष मल्होत्रा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956:—

- (1) S.O. 5671(E)., dated the 8th December, 2025, amending the Principal Notification No. S.O. 689(E), dated the 4th April, 2011, along with a delay statement.
- (2) S.O. 46(E)., dated the 5th January, 2026, amending the Principal Notification No. S.O. 2740(E), dated the 8th July, 2021.
- (3) S.O. 57(E)., dated the 5th January, 2026, amending the Principal Notification No. S.O. 1096(E), dated the 4th August, 2005.
- (4) S.O. 61(E)., dated the 5th January, 2026, amending the Principal Notification No. S.O. 1096(E), dated the 4th August, 2005.
- (5) S.O. 247(E)., dated the 16th January, 2026, amending the Principal Notification No. S.O. 1096(E), dated the 4th August, 2005.
- (6) S.O. 248(E)., dated the 16th January, 2026, amending the Principal Notification No. S.O. 1096(E), dated the 4th August, 2005.
- (7) S.O. 250(E)., dated the 16th January, 2026, amending the Principal Notification No. S.O. 1096(E), dated the 4th August, 2005.
- (8) S.O. 251(E)., dated the 16th January, 2026, entrusting the development and maintenance of the stretch of National Highways, as mentioned therein, in

the State of West Bengal to the National Highways & Infrastructure Development Corporation Limited.

- (9) S.O. 253(E)., dated the 16th January, 2026, rescinding the Notification No. S.O. 4721(E), dated the 29th October, 2024.
- (10) S.O. 444(E)., dated the 30th January, 2026, amending the Principal Notification No. S.O. 689(E), dated the 4th April, 2011.
- (11) S.O. 651(E)., dated the 6th February, 2026, amending the Principal Notification No. S.O. 1096(E), dated the 4th August, 2005.
- (12) S.O. 838(E)., dated the 16th February, 2026, amending the Principal Notification No. S.O. 1096(E), dated the 4th August, 2005.
- (13) S.O. 839(E)., dated the 16th February, 2026, amending the Principal Notification No. S.O. 1096(E), dated the 4th August, 2005.
- (14) S.O. 841(E)., dated the 16th February, 2026, entrusting the development and maintenance of the stretch of National Highways, as mentioned therein, in the State of Mizoram to the National Highways & Infrastructure Development Corporation Limited.
- (15) S.O. 842(E)., dated the 16th February, 2026, amending the Principal Notification No. S.O. 1096(E), dated the 4th August, 2005.
- (16) S.O. 873(E)., dated the 17th February, 2026, amending the Principal Notification No. S.O. 689(E), dated the 4th April, 2011.

[Placed in Library. For (1) to (16), see No.L.T.6503/18/26]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, issued under Section 11 of the National Highways Authority of India Act, 1988: -

- (1) S.O. 55(E)., dated the 5th January, 2026, amending the Principal Notification No. S.O. 304(E), dated the 19th January, 2024.
- (2) S.O. 56(E)., dated the 5th January, 2026, entrusting the stretch of National Highways, as mentioned therein, to the National Highways Authority of India.
- (3) S.O. 58(E)., dated the 5th January, 2026, amending the Principal Notification No. S.O. 42(E), dated the 5th January, 2021.
- (4) S.O. 59(E)., dated the 5th January, 2026, amending the Principal Notification No. S.O. 380(E), dated the 24th January, 2019.
- (5) S.O. 60(E)., dated the 5th January, 2026, rescinding the Notification No. S.O. 4896(E), dated the 19th September, 2018.
- (6) S.O. 62(E)., dated the 5th January, 2026, entrusting the stretch of National Highways, as mentioned therein, to the National Highways Authority of India.

- (7) S.O. 63(E)., dated the 5th January, 2026, rescinding the Notification No. S.O. 3642(E), dated the 16th October, 2020.
- (8) S.O. 64(E)., dated the 5th January, 2026, amending the Principal Notification No. S.O. 2365(E), dated the 23rd May, 2022.
- (9) S.O. 249(E)., dated the 16th January, 2026, entrusting the stretch of National Highways, as mentioned therein, to the National Highways Authority of India.
- (10) S.O. 252(E)., dated the 16th January, 2026, entrusting the stretch of National Highways, as mentioned therein, to the National Highways Authority of India.
- (11) S.O. 652(E)., dated the 6th February, 2026, entrusting the stretch of National Highways, as mentioned therein, to the National Highways Authority of India.
- (12) S.O. 653(E)., dated the 6th February, 2026, rescinding the Notification No. S.O. 2863(E), dated the 1st September, 2017.
- (13) S.O. 654(E)., dated the 6th February, 2026, amending the Principal Notification No. S.O. 3626(E), dated the 6th September, 2021.
- (14) S.O. 655(E)., dated the 6th February, 2026, amending the Principal Notification No. S.O. 1457(E), dated the 9th May, 2017.
- (15) S.O. 840(E)., dated the 16th February, 2026, entrusting the stretch of National Highways, as mentioned therein, to the National Highways Authority of India.

[Placed in Library. For (1) to (15), see No. L.T. 6504/18/26]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988, along with Explanatory Memoranda:—

- (1) G.S.R. 07(E)., dated the 6th January, 2026, publishing the Central Motor Vehicles (01st Amendment) Rules, 2026.
- (2) G.S.R. 17(E)., dated the 9th January, 2026, publishing the Central Motor Vehicles (Motor Vehicle Accident Fund) Amendment Rules, 2025.
- (3) G.S.R. 28(E)., dated the 14th January, 2026, publishing the Central Motor Vehicles (Second Amendment) Rules, 2026.
- (4) G.S.R. 48(E)., dated the 21st January, 2026, publishing the Central Motor Vehicles (Third Amendment) Rules, 2026.

[Placed in Library. For (1) to (4), see No. L.T. 6879/18/26]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMERCE

DR. BHAGWAT KARAD (Maharashtra): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Commerce:—

- (i) 195th Report on Demands for Grants (2026-27) (Demand No. 10) of Department of Commerce, Ministry of Commerce and Industry;
 - (ii) 196th Report on Demands for Grants (2026-27) (Demand No. 11) of Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry; and
 - (iii) 197th Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its One Hundred and Ninety Third Report on 'Indian Leather Industry: Current Analysis and Future Prospects'.
-

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EDUCATION, WOMEN, CHILDREN, YOUTH AND SPORTS

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports:—

- (i) 373rd Report on "Action Taken by the Government on the Recommendations/Observations contained in the Three Hundred and Sixty Third Report on Demands for Grants 2025-26" pertaining to Department of School Education and Literacy, Ministry of Education.
- (ii) 374th Report on "Action Taken by the Government on the Recommendations/Observations contained in the Three Hundred and Sixty Sixth Report on Demands for Grants 2025-26" pertaining to Ministry of Youth Affairs and Sports.
- (iii) 375th Report on "Demands for Grants (2026-27) pertaining to the Department of Higher Education, Ministry of Education".

- (iv) 378th Report on "Demands for Grants (2026-27) pertaining to the Ministry of Youth Affairs and Sports".

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON HEALTH AND FAMILY WELFARE**

प्रो. राम गोपाल यादव (उत्तर प्रदेश): महोदय, मैं विभाग-संबंधित स्वास्थ्य और परिवार कल्याण संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (हिंदी तथा अंग्रेजी में) प्रस्तुत करता हूँ:—

- (i) 171st Report on Working of All India Institute of Medical Sciences (AIIMS), New Delhi and Problems Faced by patients in availing healthcare and treatment;
- (ii) 172nd Report on Demands for Grants (2026-27) pertaining to the Department of Health and Family Welfare;
- (iii) 173rd Report on Demands for Grants (2026-27) pertaining to the Department of Health Research; and
- (iv) 174th Report on Demands for Grants (2026-27) pertaining to the Ministry of Ayush.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON DEFENCE**

श्री नरेश बंसल (उत्तराखंड) : महोदय, मैं विभाग-संबंधित रक्षा संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

- (i) Nineteenth Report (Eighteenth Lok Sabha) of the Committee on 'Demands for Grants pertaining to the Ministry of Defence for the year 2026-27' on 'General Defence Budget, Border Roads Organisation, Indian Coast Guard, Defence Estates Organisation, Welfare of Ex-Servicemen and Defence Research and Development Organisation (Demand Nos. 19, 20 and 21)';
- (ii) Twentieth Report (Eighteenth Lok Sabha) of the Committee on 'Demands for Grants pertaining to the Ministry of Defence for the year 2026-27' on 'Army, Air Force, Navy, Joint Staff, Ex-Servicemen Contributory Health Scheme and Director General of Armed Forces Medical Services (Demand Nos. 20 and 21)';

- (iii) Twenty-first Report (Eighteenth Lok Sabha) of the Committee on ‘Demands for Grants pertaining to the Ministry of Defence for the year 2026-27’ on ‘Capital Outlay on Defence Services, Defence Planning, Procurement Policy and Defence Pensions (Demand Nos. 21 and 22)’;
- (iv) Twenty-second Report (Eighteenth Lok Sabha) of the Committee on ‘Demands for Grants pertaining to the Ministry of Defence for the year 2026-27’ on ‘Defence Public Sector Undertakings, Directorate of Ordnance (Coordination and Services—New DPSUs), Directorate General of Quality Assurance, Directorate General of Aeronautical Quality Assurance and National Cadet Corps (Demand Nos. 20 and 21)’; and
- (v) Twenty-third Report (Eighteenth Lok Sabha) of the Committee on ‘Review of Sainik Schools, Rashtriya Indian Military College (RIMC) and Rashtriya Military Schools’.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्रीमती सुमित्रा बाल्मीक (मध्य प्रदेश): महोदय, मैं अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति (2025-26) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (i) Seventh Report (Eighteenth Lok Sabha) of the Committee on ‘Role of autonomous bodies/educational institutions Including Central Universities Engineering Colleges, IIMs, IITs, Medical Institutes in socio-economic development of Scheduled Castes and Scheduled Tribes’ with specific reference to the implementation of reservation policy in the Central University of Hyderabad; and
 - (ii) Eighth Report (Eighteenth Lok Sabha) of the Committee on ‘Review of Functioning of National Scheduled Tribes Finance and Development Corporation (NSTFDC)’.
-

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, as the Question Hour has been dispensed with today, the answers to Starred and Unstarred Questions listed in today's List of Questions would be treated as laid on the Table.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Respected Chairman, Sir, with your kind permission, I rise to announce that the Government Business during the week commencing Monday, the 23rd March, 2026, will consist of:

1. Consideration and Return of the Appropriation Bill relating to Demands for Grants for the year 2026-27 after it is considered and passed by the Lok Sabha.
 2. Consideration and return of the Finance Bill, 2026, after it is considered and passed by Lok Sabha.
 3. Consideration and passing of the Insolvency and Bankruptcy Code (Amendment) Bill, 2025, after it is considered and passed by Lok Sabha.
-

FAREWELL TO THE RETIRING MEMBERS

MR. CHAIRMAN: Hon'ble Members, today, we bid farewell to some of our esteemed colleagues who would be retiring in the months of April to July this year on completion of their term of office. A total of 59 Members from 20 States will be retiring during this period, including 9 women Members.

Hon'ble Members, our constitutional scheme provides for the retirement of one-third of the Members of this House every two years, thereby bringing about a periodic change in the composition of this august House. This arrangement ensures continuity in the functioning of the Council of States while also creating space for new Members to join the House and enrich its deliberations with their experience and insights. This process truly reflects the character of this House as a microcosm of our diverse nation.

Hon'ble Members, retirement should not be viewed as an end, but as the beginning of new roles and responsibilities. It signifies the passing on of the baton to new Members who will carry forward the legacy of this institution with fresh ideas, renewed energy and commitment. At the same time, the experience and wisdom gained by the retiring Members during their tenure will continue to guide and inspire the next generation of parliamentarians. Among the Members retiring are several distinguished public figures and veteran parliamentarians who have served the nation with dedication for many years in public life. Shriman H. D. Devegowda, former Prime Minister of India, is a distinguished leader whose presence has added great stature to the House. With his long experience in parliamentary and public life and his deep commitment to the interests of farmers and rural communities, he has brought valuable perspectives to the debates of this House. The House has also benefited greatly from the leadership and experience of Shriman Mallikarjun Kharge, the hon. Leader of the Opposition in the Rajya Sabha. With his long and distinguished parliamentary career in both the Lok Sabha and the Rajya Sabha, Shriman Kharge has been an important voice in the democratic functioning of this House. I would also like to make a particular mention of Shriman Harivansh, the hon. Deputy Chairman of the Rajya Sabha, whose term is also coming to an end on 9th April 2026. Shriman Harivansh has presided over this House with dignity, impartiality and a deep sense of responsibility. Before entering parliamentary life, he had a distinguished career in journalism and public discourse, and he brought to this House his vast experience, calm demeanour and commitment to parliamentary traditions. As Deputy Chairman, he has guided the proceedings of the House with patience, fairness and wisdom, earning the respect and appreciation of Members across the political spectrum. Furthermore, he has made meaningful and valuable contributions in several national and international parliamentary forums, including the Inter-Parliamentary Union (IPU), the Commonwealth Parliamentary Association (CPA), the BRICS Parliamentary Forum, the CSPOC and the P-20 Parliamentary Speakers' Summit. His contribution towards maintaining the decorum and orderly functioning of the House will always be remembered with great regard. I also record my appreciation to retiring Members of the Panel of the Vice-Chairpersons whose contributions as the Presiding Officer have enabled the smooth conduct of Business of the House. Among the retiring Members are also several distinguished personalities who have made notable contributions in governance and public life. The House has also benefited from the experience of those Members who have served the country in executive and administrative capacities. All the retiring Members have been articulate voices representing diverse regions and communities of our country. Most of them

have long experience in legislative affairs and have contributed significantly to the debates of the House. They have represented the aspirations of their respective States and communities and the nation as a whole and have raised important issues related thereto in this House. Hon. Members, a beautiful sentiment expressed in Tamil reminds us: & “The benefits of good deeds done by a person, will live forever transcending time”, which conveys that though one retires, the good done by one’s deeds continues to live on through time.

The retiring Members of this House have, through their public service and dedication, created such enduring contributions that will remain part of the legacy of this institution. Their insights and interventions have enriched the debates and discussions of this House and strengthened the democratic process. The contributions made by the women Members who are retiring are particularly noteworthy and reflect their steadfast commitment to public service.

I would like to place on record my sincere appreciation for the valuable contributions made by the retiring Members and for the cooperation and support they have extended to the Chair in the conduct of the proceedings of the House. Some among the retiring Members have already been re-elected to this House. I am sure a few more will be re-elected and their experience will once again enrich the deliberations of this august institution.

The event of farewell is always a painful moment marked by a sense of parting, yet made meaningful by the lasting memories and contributions that endure.

As they conclude their term in this august House, I wish all the retiring members good health, happiness and success in their future endeavors. I am confident that they will continue to serve the nation and the people with the same dedication and commitment that they have demonstrated during their tenure in this House. Now, hon'ble Prime Minister.

प्रधान मंत्री (श्री नरेन्द्र मोदी): आदरणीय सभापति जी, यह एक ऐसा अवसर है, जो हमें इस सदन में हर दो वर्षों के बाद कुछ भावुक पलों में डुबो देता है। इस विशेष अवसर पर आपने मुझे अपनी भावनाएं प्रकट करने के लिए जो अवसर दिया, इसके लिए मैं आपका बहुत-बहुत आभारी हूँ।

आदरणीय सभापति जी, सदन के अंदर अनेक विषयों पर चर्चाएं होती हैं। हर किसी का बहुत ही महत्वपूर्ण योगदान होता है। कुछ खट्टे-मीठे अनुभव भी रहते हैं। लेकिन जब ऐसा अवसर

& English translation of the original speech delivered in Tamil.

आता है, तो स्वाभाविक रूप से दलगत भावना से ऊपर उठकर हम सबके भीतर एक समान भाव प्रकट होता है कि ये हमारे साथी अब किसी और विशेष काम के लिए आगे बढ़ रहे हैं। यहाँ से जो साथी विदाई ले रहे हैं, कुछ फिर से आने के लिए विदाई ले रहे हैं और कुछ विदाई के बाद यहाँ का अनुभव लेकर सामाजिक जीवन में कुछ-न-कुछ विशेष योगदान देने के लिए जा रहे हैं। जो जा रहे हैं, लेकिन आने वाले नहीं हैं, उनको भी मैं कहना चाहूँगा कि राजनीति में तो फुल स्टॉप नहीं होता है। भविष्य आपका भी इंतजार कर रहा है और आपका अनुभव, आपका योगदान राष्ट्र जीवन में हमेशा-हमेशा बना रहेगा।

आदरणीय सभापति जी, इस सदन से जो भी माननीय सदस्य विदाई ले रहे हैं, उनमें कुछ सदस्य ऐसे हैं, जिनका शायद उस समय जाने का समय आएगा, जब सदन नहीं चलता होगा। कुछ हैं, जिनको ऑलरेडी सदन के दरमियान ही विदाई मिल रही है। इन जाने वाले सभी माननीय सांसदों का बहुत ही उत्तम योगदान है। मैं जरूर कहूँगा कि आदरणीय एच. डी. देवेगौड़ा जी, आदरणीय मल्लिकार्जुन खरगे जी, आदरणीय शरद पवार जी, ये ऐसे वरिष्ठ लोग हैं, जिनके जीवन का आधे से अधिक समय संसदीय कार्यप्रणाली में गया है और इतने लम्बे अनुभव के बाद सभी नए सांसदों को उनसे सीखना चाहिए। वैसे समर्पित भाव से सदन में आना, जो भी उनसे बन सकता है, उतना योगदान देना, यानी समाज से जो जिम्मेदारी मिली है, उसके प्रति पूरी तरह समर्पित रहना, यह इन सब वरिष्ठ लोगों से हम जैसे सबको सीखने जैसा है। मैं उनके योगदान की भूरि-भूरि सराहना करूँगा, क्योंकि इतना लंबा कार्यकाल कोई छोटा नहीं होता है, वह बहुत महत्वपूर्ण होता है। उसी प्रकार हमारे उपसभापति, हरिवंश जी विदाई ले रहे हैं। हरिवंश जी को लंबे समय तक इस सदन में अपनी जिम्मेवारी निभाने का अवसर मिला है। वे बहुत ही मृदुभाषी हैं। उन्होंने सदन को चलाने में सबका विश्वास जीतने का निरंतर प्रयास किया है। मैंने देखा है कि संकट के समय ज्यादातर उपसभापति के ही जिम्मे आ जाता है कि जरा आप संभाल लेना, क्योंकि उनको एक लंबा एक्सपीरियंस होता है। वे भली-भांति सबको जान भी लेते हैं, लेकिन उनका भी योगदान है। मैंने देखा है कि जब सदन का समय नहीं होता है, तो देश के कोने-कोने में कहीं न कहीं यूथ के साथ मिलना-जुलना, देश की परिस्थितियों के संबंध में उनको अवगत कराना, उनमें देश के प्रति संवेदनाएं पैदा करने का वे निरंतर काम करते हैं। वे कलम के धनी तो हैं ही, लेकिन कर्म कठोर के नाते भी मैं कहूँगा कि उन्होंने भारत के हर कोने में जाकर अपना काम किया है। आदरणीय सभापति जी, कभी-कभी किसी समय हम सुनते थे कि सदन में बहुत ही हास्य, विनोद, व्यंग्य का अवसर मिलता रहता है। इन दिनों शायद धीरे-धीरे कम होता जा रहा है, क्योंकि 24/7 मीडिया की दुनिया ऐसी है कि हर कोई कॉन्सियस रहता है, लेकिन हमारे अठावले जी सदाबहार हैं। अठावले जी जा रहे हैं, लेकिन यहां पर किसी को खोट महसूस नहीं होगी। वे व्यंग्य, विनोद भरपूर परोसते रहेंगे, ऐसा मुझे पूरा भरोसा है।

आदरणीय सभापति जी, इस सदन में हर 2 साल के अंतराल के बाद एक बड़ा समूह हमारे बीच से जाता है, लेकिन यह ऐसी व्यवस्था है कि जो नया समूह आता है, जो नए लोग आते हैं, उनको बाकी जो लंबे समय से, 4 साल से बैठे हुए साथी हैं, उनके अनुभव से तुरंत कुछ न कुछ सीखने का अवसर मिलता है। इसलिए एक प्रकार से यहां की जो विरासत है, उसका एक कन्टिन्यू प्रोसेस हमेशा रहता है। इससे एक बहुत बड़ा लाभ होता है। मुझे पक्का विश्वास है कि

जिनको इस बार जाना नहीं है, उनके अनुभव का लाभ जो नए माननीय सांसद आएंगे, उनको मिलेगा और उनका योगदान भी सदन को और समृद्ध करेगा। ऐसा मेरा पूरा विश्वास है।

आदरणीय सभापति जी, हम लोग जानते हैं कि जीवन में या सार्वजनिक जीवन में जब भी कोई महत्वपूर्ण निर्णय करना होता है, तो परिवार के लोग बैठकर मन बना लेते हैं कि ऐसा करना है, लेकिन फिर भी कहते हैं कि ऐसा करो कि किसी वरिष्ठ से जरा पूछ लीजिए, एक सेकंड ओपिनियन ले लीजिए। अगर घर में कोई वरिष्ठ नहीं है, तो कहेंगे कि मोहल्ले में देखो, वे काफी अनुभवी हैं, तो एक बार उनसे पूछ लो कि उनका मन क्या कहता है। अगर कोई बीमार है, तो भी कहते हैं कि ऐसा करो कि एक और डॉक्टर से जरा ओपिनियन ले लो। सेकंड ओपिनियन का बहुत महत्व होता है। मैं समझता हूँ कि हमारी संसदीय प्रणाली में इस सेकंड ओपिनियन की बहुत बड़ी ताकत रही है। एक सदन में कुछ निर्णय होता है, तो वह फिर सेकंड ओपिनियन के लिए दूसरे सदन में आता है। अगर इस सदन में होता है, तो उस सदन में सेकंड ओपिनियन के लिए जाता है। यह सेकंड ओपिनियन उस सारी बहस को, उस सारी निर्णय प्रक्रिया को एक बहुत बड़ा नया आयाम दे देती है। मैं समझता हूँ कि वह हमारी निर्णय प्रक्रिया को समृद्ध करती है। इसलिए सदन में जो माननीय सांसद बैठते हैं, उनके लिए एक खुलापन रहता है कि चलो, इस सदन में नहीं, तो उस सदन में एक अच्छी नई ओपिनियन आएगी या उस सदन में नहीं, तो इस सदन में एक नई ओपिनियन आएगी। इसलिए यह सेकंड ओपिनियन हमारे लोकतंत्र में एक बहुत बड़ा कॉन्ट्रिब्यूशन है, जिस विरासत को हमें संभालना है। हमारे जो माननीय सांसद विदाई ले रहे हैं, उनका तो योगदान रहा ही है और इसके लिए मैं उनका साधुवाद करता हूँ।

आदरणीय सभापति जी, हमारे जो माननीय सांसद विदाई ले रहे हैं, आने वाले दिनों में तो शायद यह अवसर रहने वाला ही नहीं है, लेकिन ये माननीय सांसद ऐसे हैं, जिनको पुराने संसद भवन में भी बैठने का मौका मिला और नए संसद भवन में भी बैठने का मौका मिला। उनको दोनों इमारतों में राष्ट्र के कल्याण के लिए अपना योगदान देने का अवसर मिला है। उनके कार्यकाल में ही उनको इस नए सदन की निर्माण प्रक्रिया में और नए सदन की निर्णय प्रक्रिया में भी हिस्सा बनने का अवसर मिला है। उनके जीवन में यह एक विशेष याद रहेगी, नई स्मृति रहेगी।

आदरणीय सभापति जी, मैं मानता हूँ कि सदन अपने आप में एक बहुत बड़ी ओपन यूनिवर्सिटी है। राष्ट्र जीवन की कई बारीकियों से परिचित होने का अवसर सदन में प्राप्त होता है। एक प्रकार से यहां हमारी शिक्षा भी होती है, हमारी दीक्षा भी होती है। ये 6 साल यहां जो रहने का अवसर मिलता है, वह जीवन को गढ़ने का, राष्ट्र जीवन के गढ़ने में योगदान का तो महत्व है ही, क्योंकि यह निर्णय प्रक्रिया का हिस्सा है, लेकिन स्वयं के जीवन को गढ़ने का भी एक अमूल्य अवसर होता है। इसलिए जब माननीय सांसद यहां आते हैं, उस समय की उनकी जो भी सोच, समझ और क्षमता है, जब वे जाते हैं, तो वह अनेक गुना बढ़ती है, उसका विस्तार होता है। अनुभव की एक बहुत बड़ी ताकत होती है। तब यहां से जाने के बाद राष्ट्र जीवन में उनका निरंतर योगदान बना रहे, वे अपने तरीके से, व्यवस्था के तहत हो सकते हैं, व्यवस्था के तहत नहीं भी हो सकते हैं, लेकिन उनका अमूल्य योगदान मिलता ही रहे, राष्ट्र जीवन के निर्माण में उनका अनुभव हमेशा-हमेशा उपयोगी हो, यह उन सभी माननीय सांसदों को मेरी शुभकामनाएं हैं। मैं फिर से एक बार

सभी माननीय सांसदों के योगदान का गौरवगान करता हूं, साधुवाद करता हूं। बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: Now, hon'ble Leader of the Opposition.

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सर, आपका धन्यवाद, आपने मुझे यहां इस अवसर पर बोलने का मौका दिया। अभी हमारे सामने प्रधान मंत्री जी ने अपने विचार रखे। मैं थोड़े से शब्दों में अपनी बात रखूंगा। मुझे बहुत कुछ कहना है, लेकिन हमारे बहुत से सांसदों को भी बोलना है, इसलिए मैं यहां से शुरू करूंगा।

*"कहां से शुरू करें, कुछ समझ नहीं आता है,
आपकी विदाई के जिक्र से दिल भर आता है।"*

यानी यह जो हम विदाई कर रहे हैं, उनमें से बहुत से लोग फिर आएंगे, लेकिन हमारे बहुत से मेम्बर्स फिर यहां पर किसी वजह से नहीं आ पाएंगे। सभापति जी, मैं आज राज्य सभा में अपना कार्यकाल पूरा कर रहे साथियों की विदाई के अवसर पर चंद बातें रखना चाहता हूं। रिटायर होने वाले कई साथी दोबारा इस सदन में आएंगे, लेकिन इनमें से कुछ ऐसे भी हैं, जिनको शायद यह अवसर नहीं मिले। सभी जानते हैं कि राज्य सभा एक permanent और continuous House है, जिसका जिक्र प्राइम मिनिस्टर ने भी किया और आपने भी अपनी स्पीच में किया। सांसद यहां 6 सालों से लिए चुन कर आते हैं और हर 2 साल पर एक-तिहाई सदस्य retire होते हैं। आज वही क्रम दोहराया जा रहा है। राजनीति में रहने वाले लोग, यानी public life में, कभी retire नहीं होते और देश की सेवा के जज्बे में tired भी नहीं होते। यानी वे लोग, जो public life में हैं, वे retire भी नहीं होते और tired भी नहीं होते। मैं स्वयं अपने लंबे संसदीय जीवन में पहली बार इस सदन का सदस्य बना हूं। पहली बार मैंने 16 फरवरी, 2022 से राज्य सभा में नेता प्रतिपक्ष की जिम्मेदारी संभाली और जल्दी ही इस सदन में मेरा पहला कार्यकाल पूरा होने जा रहा है, लेकिन राज्य सभा में विद्वान सांसद साथियों के साथ मैंने जो अनुभव हासिल किया है, वह सबसे अलग और सबसे महत्वपूर्ण है। यहां जो बातें बोली जाती हैं, ये हमारे लिए सीखने लायक हैं। मैं कम से कम 39 साल असेम्बली में था और उसके बाद यहाँ भी अब 20 साल होने को आए हैं, तो more or less यह मेरा 54वां-55वां साल चल रहा है और इसमें कोई घटौती नहीं हुई। हम यहां सीखने की कोशिश करते हैं और मैंने यह अनुभव हासिल किया।

सभापति जी, अपने पूरे संसदीय जीवन में, मैं सदन में नियमित रूप से उपस्थित रहने और चर्चाओं में भाग लेने की पूरी कोशिश करता हूं। मैं हमेशा यहां सदन attend करने की कोशिश करता हूं, इसलिए कि मुझे यहां कुछ अनुभव मिलते हैं। अलग-अलग राज्यों से आए हुए नेता, अलग-अलग विचारधारा के लोग, उनके अलग-अलग अपने जो कुछ भी अनुभव हैं, वे अनुभव भी जब यहाँ पर बताते हैं, तो वह सीखने लायक रहता है। हालांकि मुझे 54 साल कंप्लीट हो गए हैं, फिर भी मुझे सीखने की जरूरत पड़ती है। वह इसलिए पड़ती है, क्योंकि हर आदमी संपूर्ण ज्ञानी नहीं होता है। उसका ज्ञान उसी वक्त बढ़ता है, जैसा वह पढ़ता जाता है, जैसा वह सुनता जाता है और सीखता जाता है और तभी उसका ज्ञान और भी बढ़ता रहता है। मैं अपनी जिम्मेदारी निभाने

के साथ, सभी पक्षों की बातों को सुनने और अच्छी बातों को सीखकर व्यवहार में लाने का प्रयास लगातार करता रहा हूँ। उच्च सदन में मेरे बहुत से खट्टे-मीठे अनुभव रहे हैं। मैं इस मत का हूँ कि इस सदन को और अधिक सार्थक बनाने के लिए बहुत कुछ नए प्रयासों की जरूरत है, ताकि यह उच्च सदन समाज को और देश को बेहतर संदेश दे सके, मार्गदर्शन कर सके।

मैं सबसे पहले श्री एच.डी. देवेगौड़ा जी का उल्लेख करना चाहूंगा। वे शायद अभी यहां नहीं हैं। वे वहां तो उपस्थित थे, लेकिन यहां नहीं हैं। मैं श्री एच.डी. देवेगौड़ा जी का उल्लेख करना चाहूंगा। वे प्रधान मंत्री और कई अन्य पदों पर रहे। मैं देवेगौड़ा जी को बहुत दिनों से, 54 सालों से जानता हूँ। उनके साथ भी मैंने काम किया था। लेकिन क्या हुआ, यह मुझे मालूम नहीं है। उन्होंने तो प्रेम हमारे साथ किया, मोहब्बत हमारे साथ, शादी मोदी साहब के साथ। यह रिसेंटली हुआ। वे कैसे मानें - यह मुझे मालूम नहीं है।

शरद पवार जी एक राष्ट्रीय नेता हैं। उनके साथ भी हमारा दशकों का जुड़ाव रहा है। मुझे खुशी है कि वे दोबारा इस सदन का मार्गदर्शन करेंगे। संसदीय मामलों के गहन जानकार हमारे डीएमके के साथी तिरुची शिवा जी अगले छः साल सदन की कारवाई में फिर भाग लेंगे और उन्होंने अपनी बातों के दौरान बहुत कुछ रखा। रामदास अठावले साहब, जिनका जिक्र हमारे प्रधान मंत्री जी ने किया, वे अपनी कविता के रूप में ही हमेशा मोदी जी का गुणगान गाते हैं। आपको छोड़ कर दूसरी कविता उनको आती ही नहीं है। उन्होंने जो कविता लिखी है, वह सिर्फ आपके बारे में लिखी है, लेकिन मैं समझता हूँ कि अब जो उनको पूरे छः साल मिले हैं, उसमें वे आगे ऐसा कम करेंगे - ऐसा मैं सोचता हूँ।

सर, दिग्विजय सिंह जी को पूरा देश जानता है। एक दशक तक मध्य प्रदेश में मुख्य मंत्री के रूप में उनका बहुत अच्छा योगदान रहा। राज्य सभा सांसद और शिक्षा संबंधी संसदीय स्थाई समिति के अध्यक्ष के रूप में उन्होंने उल्लेखनीय काम किया और उसकी रिपोर्ट भी आज उन्होंने आपके सामने पेश की। सर, के. टी. एस. तुलसी और अभिषेक मनु सिंघवी जी ने संसदीय वाद-विवाद को गरिमा दी। उनके भाषणों ने नागरिक स्वतंत्रता, न्यायिक स्वतंत्रता और विभिन्न मुद्दों पर सदन पर गहरी छाप छोड़ी है। हमारे मुखर साथी शक्तिसिंह गोहिल और नीरज डांगी जी की बात करते हुए मैं भावुक होता हूँ, इसीलिए कि इन्होंने अपनी योग्यता और क्षमता के साथ सराहनीय योगदान दिया है। इन्होंने सदन के साथ-साथ संसदीय समितियों में भी अच्छा काम किया है। इन्होंने विभिन्न विधेयकों पर चर्चा और ज्वलंत विषयों पर पूरी तैयारी के साथ अपनी बातें रखीं और लोगों को सोचने पर मजबूर किया। श्रीमती रजनी अशोकराव पाटिल जी समाज कल्याण, महिलाओं और बच्चों से संबंधित मुद्दों पर लगातार मुखर होती रही हैं। मुझे भरोसा है कि श्रीमती फूलो देवी नेतम जी कमजोर तबकों की बातों को सदन में आगे भी मजबूती के साथ रखेंगी, क्योंकि उनको छः साल का मौका और मिला है। डा. फौजिया खान और श्रीमती प्रियंका चतुर्वेदी जी के योगदान को यह सदन याद रखेगा, क्योंकि वे हमेशा हर सब्जेक्ट पर खुद इन्वॉल्व होकर, अटेंड करके अपने विचार आपके सामने, सदन के सामने रखती थीं। उसी ढंग से साकेत गोखले जी भी एक विद्वान हैं, युवा हैं, उसने भी बहुत कुछ अपना काँट्रीब्यूशन किया है। राज्य सभा के उपसभापति जी हरिवंश जी शालीन और शिष्ट व्यवहार वाले नेता हैं। मैं उन्हें शुक्रामनाएँ देता हूँ।

मुझे पूरा मालूम नहीं है, लेकिन मुझे लगता है कि मोदी साहब ने पहली बार उनकी तारीफ की है। उनका भी पीरियड खत्म हुआ, लेकिन उनको जो भी काम दिया जाता है, वे हमेशा वह काम इस सदन में करते रहते थे। अब आगे भी उनको जो काम मिलेगा, उसको वे करते रहेंगे। हमें एक बहुत सभ्य व्यवहार और सभ्यता से काम करने वाले उपसभापति मिले।

सर, अच्छा कानून बनता है, तो उसमें सत्ता पक्ष ही नहीं, विपक्ष के सांसदों की भी बराबर की भूमिका होती है। संसदीय समितियों में उनकी महत्वपूर्ण भूमिका होती है और हमेशा कोऑपरेशन से हम एक-दूसरे को मदद कर सकते हैं, न कि हेट्रेड से। इसलिए मैं इस वक्त कहना चाहता हूँ कि हम जितना मिल कर काम करेंगे, उतना अच्छा है। यदि हम एक-दूसरे के बीच दूरी रखेंगे, तो उतनी ही misunderstanding, suspicion हो जाएगा। इसीलिए आने वाले दिनों में इस पर सभी लोग गंभीरता से सोचकर एक होकर काम करेंगे। मुझे लगता है कि इन भूमिकाओं में किसी तरह का अवरोध संसदीय संस्था को कमजोर करेगा। इस नाते मैं आपसे अनुरोध करूंगा कि इन सवालों पर आप गौर करें। इसीलिए मैं कहना चाहूंगा कि हाउस की सिटिंग्स और बटें और जनता के मुद्दों पर गंभीर चर्चा हो। प्राइम मिनिस्टर भी यहां हैं। मैं उनसे निवेदन करूंगा कि बहुत दिनों तक लंबा सेशन चलने से डिस्कशंस अच्छे होते हैं। कई इंपॉर्टेंट बिल्स को हम कम समय देते हैं। हम चंद बिल्स या कार्यक्रमों को चार घंटे, आठ घंटे का समय देते हैं और चंद बिल्स को हम दो दिन, तीन दिन का समय देते हैं, तो ऐसा नहीं होना चाहिए। आप सबको मौका दीजिए। अगर आप सत्र को दो-चार दिन ज्यादा एक्सटेंड करें, तो परवाह नहीं, लेकिन लोगों को उसके बारे में मालूमात् होनी चाहिए। मुझे उम्मीद है कि यह काम हमारे प्रधान मंत्री जी करेंगे। ऐसे तो आप कम बैठते हैं, लेकिन फिर भी अगर ज्यादा दिन हमको मौका मिला, तो हम सभी लोग मिलकर आपको अच्छा बिल देंगे, स्टैंडिंग कमिटीज अच्छी रिपोर्ट्स देंगी और हम अन्य सारी चीजें करेंगे। मैं यही चाहता हूँ कि प्राइम मिनिस्टर हमें पार्लियामेंट को ज्यादा दिन चलाने का मौका देंगे। इससे गरीबों, कमजोर तबकों, किसानों और मजदूरों के हितों के मुद्दों पर ज्यादा बात हो सकेगी। अक्सर जब हम ये मुद्दे उठाते हैं, तो सत्ता दल इसे आलोचना मान लेता है और बिना सुने उसका खंडन करने लगता है, जबकि सरकार को जनता की चिंताओं पर गंभीरता से गौर करना चाहिए।

सभापति जी, सीमित अवसरों में भी जब सांसद अपनी महत्वपूर्ण बातें रखते हैं, तो कई बार उन्हें कार्यवाही से हटा दिया जाता है। यह मेरा खुद का अनुभव है। मैंने आपको दो लेटर्स लिखे। मेरी स्पीच में कोई अनपार्लियामेंट्री शब्द नहीं था। अगर आप उसमें से एक-दो शब्द हटाते हैं, तो फिर पूरे सेंटेंस का मीनिंग चला जाता है। इसलिए आप इसको गंभीरता से लीजिए, क्योंकि सडेनली इसको हटाओ, उसको हटाओ, यह शब्द हटाओ, यह सेंटेंस हटाओ, ऐसा करने से एक बहुत बड़ा नुकसान केवल डिबेट को ही नहीं होता है, बल्कि आने वाले दिनों में जो लोग हमारी प्रोसीडिंग्स को पढ़ेंगे, वे कहेंगे कि अपोजिशन लीडर ने यह क्या बात की, जो मीनिंगलेस है! इसलिए कम से कम मुझे इस उम्र में वह सर्टिफिकेट मत दीजिए कि मैंने मीनिंगलेस बात की है। मैं आपसे यह चाहता हूँ।

सभापति जी, सीमित अवसरों में भी जब सांसद अपनी महत्वपूर्ण बातें रखते हैं, कई बार उन्हें कार्यवाही से हटा दिया जाता है, जबकि वे बातें असंसदीय नहीं होतीं। शब्द हटने से कही हुई

बातों का अर्थ भी बिगड़ सकता है। मेरा मानना है कि समय-समय पर राज्य सभा के रूल्स और प्रोसीजर्स की समीक्षा आवश्यक है। यह विषय अभी जनरल परपर्स कमेटी के समक्ष विचाराधीन है और इस पर गंभीरता से विचार होना चाहिए। यह आपके हाथ में हैं, आप यह कर सकते हैं। आप रूल्स ऑफ प्रोसीजर में इसको ठीक-ठाक कर दें। यहां कुछ होने वाला नहीं है कि यहां आपको कोई -- पार्लियामेंटरी डेमोक्रेसी में तो criticism होता ही है। आप भी मुझे कुछ बोलेंगे, मैं भी आपको कुछ बोलूंगा। यह डेमोक्रेसी का तरीका है। हाँ, यह ठीक है कि अगर हम गलत बोले, तो कभी-कभी हमको यह सोचकर शर्मिंदा होना पड़ता है कि हमने ऐसी गलत बातें बोलीं, यह ठीक नहीं है, लेकिन अगर आप गलत को भी सच करने की बात सोचें, तो वह ठीक नहीं रहता। इसीलिए मैं आपसे यही चाहूंगा कि आप इस वक्त फिर एक बार रूल्स ऑफ प्रोसीजर को देखेंगे, ऐसा मैं निवेदन करता हूँ। सभापति जी, समय अपनी गति से चलता रहता है। संस्थाएँ कायम रहती हैं, लोगों के चेहरे बदलते रहते हैं। जो साथी दोबारा चुनकर आ रहे हैं, उनका स्वागत है। जो यहाँ से रिटायर होकर जा रहे हैं, वे सार्वजनिक जीवन में अपना योगदान जारी रखेंगे। यहाँ का अनुभव उन्हें सार्थक भूमिकाओं के लिए बेहतर सामर्थ्य देगा। एक शायर ने कहा है, मैं आपको सुनाऊँगा, क्योंकि आप पहले एक-दो शायरियाँ पार्लियामेंट में बोलते थे, अब आपने छोड़ दिया, तो मैं बोलता हूँ:

*“विदाई तो है दस्तूर जमाने का पुराना,
पर जहाँ भी जाना, अपनी छाप कुछ ऐसे छोड़ जाना,
कि हर कोई गुनगुनाए तुम्हारा ही तराना।”*

इसी के साथ मैं रिटायर हो रहे अपने साथियों को उनके योगदान के लिए बधाई और भविष्य के लिए शुभकामनाएँ देता हूँ। हम सभी मिलकर, भाईचारे के साथ, देश के हित में कार्य करेंगे — मैं अपने इन विचारों को आपके सामने रखते हुए अपने वक्तव्य को समाप्त करता हूँ। जय-हिंद!

MR. CHAIRMAN: Now, hon'ble Deputy Chairman.

श्री उपसभापति: आदरणीय सभापति जी, आपने मुझे बोलने का अवसर दिया, इसके लिए मैं आभार प्रकट करता हूँ। आदरणीय सभापति जी और आदरणीय प्रधान मंत्री जी, आपने मेरे प्रति जो सकारात्मक और प्रेरक शब्द कहे, वे मेरी स्मृति के स्थायी अंग रहेंगे। आदरणीय खरगे जी ने जो प्रोत्साहन के उद्गार व्यक्त किए, वह भी मेरे जीवन का अंग होगा।

मैं सबसे पहले आज जो माननीय सदस्य रिटायर हो रहे हैं, जिनमें मैं भी शामिल हूँ, उनके प्रति आपने और आदरणीय प्रधान मंत्री जी ने जो भावनाएँ और शुभकामनाएँ व्यक्त की हैं, उनसे स्वयं को जोड़ता हूँ। मैं सभी माननीय सदस्यों के लिए कामना करता हूँ कि वे स्वस्थ रहें, सक्रिय रहें, उनका उज्ज्वल भविष्य हो और वे देश को इसी तरह राह दिखाते रहें।

राज्यसभा में हर दो वर्ष बाद, अमूमन बसंत के समय में, एक-तिहाई सदस्य विदा लेते हैं। वे अपने व्यापक अनुभव और ज्ञान से समृद्ध होकर देश के नीति-निर्धारण में अपनी भूमिका

निभाकर उतने ही सदस्य नई ऊर्जा, उत्साह, उमंग और सपनों के साथ मुल्क की नई इबारत लिखने आते हैं। जैसे बसंत में पुरानी पत्तियों की जगह नई पत्तियाँ और कोपलें आती हैं, उसी तरह आने वाले सभी नए सदस्यों को भी हमारी शुभकामनाएँ।

मैं अपने सार्वजनिक जीवन के सभी मार्गदर्शकों के प्रति आभार व्यक्त करता हूँ। विशेष रूप से आदरणीय नीतीश कुमार जी, जो मुझे राज्यसभा में लाए, उनके प्रति मैं आभार व्यक्त करता हूँ। आदरणीय प्रधान मंत्री जी, पहले टर्म में मैं इस महान सदन का उपसभापति बना। आपके प्रति जो उद्गार है, मैं उसे शब्दों में व्यक्त नहीं कर सकता। बहुत-बहुत धन्यवाद, हृदय से आभार और कृतज्ञता। आदरणीय प्रधान मंत्री जी से मेरे मिलने के मौके बहुत कम होते हैं, क्योंकि functional रिश्ता सीधा नहीं है, लेकिन जब भी मुलाकात हुई, उनसे बहुत कुछ सीखा, उनकी चर्चा के केंद्र में हमेशा रहा। सदन कैसे श्रेष्ठ ढंग से चले, दुनिया की आदर्श संसद कैसे बने, अन्य लोकतांत्रिक देशों की best practices क्या हैं, वहां तकनीक के साथ क्या बदलाव हो रहे हैं, संसद को और अधिक जीवंत कैसे बनाया जाए और सिर्फ यह दिल्ली में स्थित एक केंद्र न रहे, एक संस्था न रहे, बल्कि गाँव-गाँव तक, युवाओं और महिलाओं तक इसे कैसे जोड़ा जाए — इस देशज सोच के साथ आप लोग सोचें और काम करें, इसलिए उन्होंने हमेशा पढ़ने और जानने के लिए हमें प्रेरणा दी। इसके लिए भी उनका आभार और कृतज्ञता।

मुझे उपसभापति बनाने में एन.डी.ए. के सभी घटक दलों ने पहल की। आदरणीय नीतीश कुमार जी की सक्रियता और आदरणीय अमित शाह जी के मार्गदर्शन सहित एन.डी.ए. के सभी दलों को मैं धन्यवाद देता हूँ। उपसभापति बनने के बाद सभी दलों के माननीय सदस्यों का स्नेह, सहयोग और मार्गदर्शन मिला। प्रत्येक सदस्य के प्रति मैं हृदय से आभारी हूँ। जब मैं उपसभापति बना, तब के सभापति आदरणीय एम. वेंकैया नायडु जी का मार्गदर्शन मिला। उनसे बहुत कुछ सीखने का अवसर मिला, उनके प्रति भी कृतज्ञता व्यक्त करता हूँ और इस पद पर रहे सभी लोगों के प्रति भी मैं कृतज्ञता व्यक्त करता हूँ। सर, आपके आने के बाद भी यह निरंतर प्रयास रहा कि संसद को और बेहतर ढंग से कैसे चलाया जाए। इसके लिए आपको भी बहुत-बहुत धन्यवाद।

श्री जयराम रमेश (कर्नाटक): सर, आप बीच वाले को भूल गए।

श्री उपसभापति: जयराम जी, मैं उनको भूला नहीं हूँ। मैंने उनको भी स्मरण किया है। इस सदन के माननीय सदस्य जे.पी. नड्डा जी का मर्यादित आचरण, शालीनता के साथ अपनी बातें रखना, सदन के etiquettes और नियमों का पालन करना याद रहेगा। माननीय एलओपी आदरणीय मल्लिकार्जुन खरगे जी के साथ बैठने का सुअवसर मिला, उनके प्रति आभार व्यक्त करता हूँ। सदन में हमेशा उनकी मौजूदगी, राजनीति का लंबा अनुभव और हर पल सजग रहना। यहां तक कि कोई सदस्य बोल रहा और कोई शब्द छूट गए, तो मुझसे पूछते हैं। इसलिए आपसे बहुत सीखने का मौका मिला। आपका जो व्यापक अनुभव है, उससे हमें देश की राजनीति में जानने का भी अवसर मिला। संसदीय मामलों के मंत्री श्री किरें रिजिजु जी का बहुत सुंदर तरीके से हिंदी में तर्कपूर्ण और प्रेम से बातें रखना हमेशा मुझे याद रहेगा। संसदीय मामलों के ही राज्य मंत्री डा. एल. मुरुगन जी की भी भूमिका हमेशा मुझे स्मरणीय रहेगी। जब मैं सांसद बनकर आया, तब उस समय



पी.जे. कुरियन जी उपसभापति थे। मैंने उनसे भी सीखा। पूर्व प्रधान मंत्री एच. डी. देवगौड़ा जी, आदरणीय शरद पवार जी, माननीय दिग्विजय जी और बहुत सारे सीनियर लोग यहां रहे, तो इनका योगदान और इनकी बातें हमेशा स्मृति में रहेंगी, लेकिन इसके साथ सभी दलों के फ्लोर लीडर्स, सभी चीफ व्हिप्स, मेंबर्स ऑफ पैनल ऑफ वाइस चेयरमैन के एक-एक व्यक्ति के प्रति मेरा सम्मान है। मैं सबका नाम लेता, पर समय सीमित है। इसी के साथ सदन में बेहतर काम-काज संभव बनाने वाले सेक्रेटेरिएट के सभी लोग, मार्शल्ल्स और अटेंडेंट्स को मेरा धन्यवाद। सेक्रेटरी जनरल पी सी मोदी जी की मदद, हर पल कठिन कामों को भी हंसते-हंसते पूरा कराने की शैली याद रहेगी। साथ ही को-टर्मिनस के रूप में जो स्टाफ मेरे साथ रहा, उनकी पल-पल की तत्परता ने मेरे काम को संभव बनाया, उनको भी मैं याद करता हूं। सदन के हर सदस्य की खूबियां और विशिष्टताएं हैं, जिनसे हमारा अनुभव संसार बहुत समृद्ध और आलोकित हुआ। शायद हम सदन के पहले उपसभापति हैं, जो लगातार सदन में आपके साथ बैठकर आपकी बातों को सदन में और चेयर पर बैठकर बहुत धैर्य से सुनते रहे। इसलिए आपने अच्छे श्रोता होने का संयम और धैर्य सिखाया। आप सबको भी बहुत-बहुत धन्यवाद। जिस मृदुता, सौम्यता से कठोर से कठोर बात कह लेने की कला माननीय प्रमोद तिवारी जी में है, वह अविस्मरणीय है। प्रो. राम गोपाल यादव जी, माननीय श्री तिरुची शिवा जी, श्री घनश्याम तिवारी जी, डा. सस्मित पात्रा के साथ मैं जॉन ब्रिटास जी का नाम लेना चाहता हूं, जिस दिन वे उपस्थित नहीं होते थे, उस दिन संसद में उनकी अनुपस्थिति खलती थी। उनकी मौजूदगी जीवंतता का एहसास कराती है। माननीय जयराम रमेश जी के बारे में कहना चाहता हूं। हम यहां हों, वहां हों, पर अविरत, निरंतर उनका स्वर हमेशा सुनने को मिलता रहता है। अनेक सदस्य, जिन्हें मैं आज कहूँ, जो रिटायर हो रहे हैं, तो उनमें फौजिया खान जी, प्रियंका जी समेत सुधांशु त्रिवेदी जी, सुधा मूर्ती जी जब बोलती हैं, पीछे हमारे भाई रामजी, हारीस बीरान जी, दादा सुखेंदु शेखर राय जी, रीताब्रता बनर्जी जी, सुमित्रा बाल्मीक जी, मंयक जी और गोविंदभाई समेत उनके लोगों की खूबियों को मैं गिना सकता हूं, पर समय की मर्यादा है, इसलिए उनसे क्षमा चाहता हूं। आप में से एक-एक व्यक्ति, जिनकी खूबियों को सुनकर मैं सीखा हूं, उनके प्रति कृतज्ञता के साथ उन्हें भी याद करूंगा। जब मैं संसद में आया, तो माननीय अरुण जेटली जी को देख कर प्रेरणा मिली, जिन्हें अपनी बात सुनाने के लिए आवाज़ ऊँची करने की कभी जरूरत नहीं पड़ी। माननीय गुलाम नबी आज़ाद जी व आनन्द शर्मा जी, ऐसे अनेक सहृदय वरिष्ठ जन, उन सबको मैं सम्मान के साथ याद करता हूं।

सर, मैं जिस गांव में पैदा हुआ, वहां छह महीने हम बाढ़ के पानी में रहा करते थे। वहीं जन्मना, गुजर जाना हमारी नियति थी, हमारी दुनिया बहुत सीमित थी। वहां के अति सामान्य परिवार से यहां तक की हुई यात्रा में हमारे ही गांव के जयप्रकाश जी और उस क्षेत्र की रहनुमाई करने वाले आदरणीय चंद्रशेखर जी जैसे लोग भी प्रेरक रहे। इस सदन के कुछ अनुभव मैं आपको आज जरूर शेयर करना चाहूंगा। 2014 में जब मैं इस सदन में आया, तब विपक्ष में था। तब नए सुधारों, प्रयोग और डिजिटाइजेशन के आरंभ काल में हमारा मानस कैसा था? उस दौर में एक अति वरिष्ठ सदस्य, मैं नाम नहीं लेना चाहता और न नाम लेना मेरा मकसद है, पर मानस हम सब का कैसा था, उसके बारे में बताना चाहता हूं। डिजिटाइजेशन के प्रति संशय के सवाल उठा रहे थे कि क्या गांव के हाट में लोग आलू-टमाटर क्रेडिट कार्ड से खरीदेंगे? हाट में गरीब महिला के पास

पीओएस मशीन होगी, क्या उसके पास बिजली कनेक्शन है, वाई-फाई कनेक्शन है? यानी तब देश की फ़िज़ा में सार्वजनिक जीवन में यह उदासी, यह नैराश्य था और यह कथन उसी का प्रतिबिंब था। लेकिन सिर्फ दस सालों में एक, दो गाँव क्या, पूरी अर्थव्यवस्था डिजिटल है। सिर्फ एक जनवरी महीने में ही, 2026 में, 21 बिलियन यूपीआई ट्रांजेक्शन द्वारा 28 लाख करोड़ रुपये का लेन-देन हुआ है। आईएमएफ ने यूपीआई को दुनिया का लार्जस्ट रियल टाइम पेमेंट सिस्टम कहा है। आज वैश्विक रियल टाइम का 49 परसेंट पेमेंट इसी यूपीआई से हो रहा है। आज 12 बरसों बाद देश की फ़िज़ा में यह आस्था है और भारत के विकसित भविष्य के प्रति दुनिया के देश गौर कर रहे हैं।

सर, मैं यहाँ पर अनेक ऐतिहासिक तथ्य बता सकता हूँ, जो हमें यह बताते हैं कि हमारा सामर्थ्य आज कितना है, हम क्या कर सकते हैं, कहाँ से कहाँ पहुँचे। सर, मुझे याद है, मैं पहली बार 1994 में पत्रकार के रूप में विदेश गया था। तब भारत की पहचान धीरे-धीरे बदलने लगी थी, लेकिन कहा जाता था कि यह साधु-सपेरों, जादूगरों और गरीबों का मुल्क है। एक नारायण मूर्ति जी ने किस तरह चीजों को बदला कि दुनिया में हमारी प्रतिभा की पहचान होने लगी और थॉमस फ्रीडमेन जैसे व्यक्ति को किताब लिखनी पड़ी — *The World is Flat*. सर, आज मैं सोचता हूँ कि हमारी जो क्षमता और सामर्थ्य बढ़ रहा है, उसमें 2 लाख से ज्यादा स्टार्ट-अप्स, 125 यूनिकॉर्न्स शामिल हैं। कल्पना करें कि जब नारायण मूर्ति जी के उस रोल मॉडल के रास्ते पर हजारों-लाखों लोग आने वाले भारत में से निकलेंगे, तब हम कहाँ पहुँचे होंगे!

सर, मैं यहाँ रहते हुए साक्षी बना कि बारह वर्षों में अनेक रिमार्केबल, युगांतकारी विधेयक सदन ने पारित किए, मसलन — दिवालिया कानून, बेनामी संपत्ति कानून, तीन तलाक कानून, जीएसटी कानून, धारा 370 का निरस्तीकरण, नारी शक्ति वंदन अधिनियम और डेढ़ हजार से अधिक पुराने कानूनों का निरस्त होना। मैं सदस्य के रूप में जो करना चाहता था, उसकी कभी-कभी कोशिश की — वह मेरी कामना रही। सर, जैसे हम सब सदन में और समितियों में प्रायः सुनते हैं कि इस क्षेत्र में बजट में एलोकेशन बहुत कम है, जबकि बड़े-बड़े विकसित देशों में इतना एलोकेशन हो गया, पर ये संसाधन कहाँ से आएंगे - शायद इस पर भी गौर करना हमारा फर्ज है।

महोदय, देश का बजट, हमारी दृष्टि में परिवार के बजट जैसा ही है। आमदनी कैसे बढ़े — परिवार के मुखिया की तरह यह सोचना, देश की सर्वोच्च पंचायत में बैठे हम सभी लोगों का भी दायित्व है। हमारा धर्म है कि समस्या के साथ हम समाधान भी बताएँ और यह मैं नहीं कह रहा, बल्कि देश के पहले स्पीकर, श्री जी.वी. मावलंकर जी ने 18 अप्रैल, 1950 को एस्टिमेट कमेटी में कहा था। मैं उसका सार बता रहा हूँ। वह क्वोट पढ़ने लायक है, 'हमारे संसदीय जीवन में रचनात्मकता के बजाय अक्सर विरोध की प्रवृत्ति हावी रही है। बिना गहराई के सोचे-समझे, हम सरकार के हर प्रस्ताव पर संदेह करते हैं, जबकि ज़रूरत है कि हम जिम्मेदारी साझा करते हुए समाधान की दिशा में कदम बढ़ाएँ।' सर, मैंने इसी सदन में, सदन के पूर्व सदस्य सत्यव्रत चतुर्वेदी जी को 28 मार्च, 2018 को, एक मेम्बर के रूप में, फेयरवेल भाषण देते सुना। उनका वह भाषण मेरे मस्तिष्क में आज भी यादगार के रूप में मौजूद है। उन्होंने कहा, I quote:

‘राष्ट्रीय हित के मुद्दों और राष्ट्रीय संकट पर राजनीति नहीं होनी चाहिए।’

आदरणीय इंदिरा गाँधी जी ने प्रधानमंत्री के तौर पर, 30 मार्च, 1972 को ऐसे ही एक फेयरवेल स्पीच में कहा था, मैं उसको क्वोट करता हूँ:

“So, I hope that even though many of the Members belong to the Opposition parties, they will give some thought to the tremendous problems which confront our country, the great challenge which we face in creating new society, work together in spite of our differences and even sometimes opposing points of view create a better life for all of our people.”

सर, जब मैं यहाँ आया, तो मैंने देखा कि हमारी दीवारों पर बहुत अच्छी सूक्तियाँ लिखी हैं — रामायण, महाभारत से लेकर और अन्य ग्रंथों की लिखी हैं। उस पर तुलसीदास की एक चौपाई है। गाँव में, जब अपढ़ लोगों की संख्या ही ज्यादा थी, तब मैंने यह श्लोक वहाँ सुना था — “जहाँ सुमति तहाँ संपत्ति नाना, जहाँ कुमति तहाँ विपत्ति निदाना” — यह यहाँ भी लिखा हुआ है। हम राष्ट्रीय सवालों पर आप सहमति बना सकें, क्योंकि देश है, तब दल है और तब हम हैं। सर, यह मेरी कामना होगी।

सर, हमने संसद में एक बदलाव देखा। हमने अपने दौर में, जब सांसद के रूप में काम शुरू किया, तो पेपर्स के पुलिंदे आते थे। आज डिजिटाइजेशन के कारण संसद की कार्यवाही लगभग पेपरलेस है — यह बड़ी उपलब्धि है। हमारा मानना है कि हमें संसद के रूल्स को डिजिटल एंड आर्टिफिशियल इंटेलिजेंस एरा के अनुरूप बनाने के साथ-साथ, सदन को सुचारु रूप से चलाने में पैदा हो रही नई समस्याओं से भी मिलकर निपटने की ज़रूरत है।

सर, मेरा एक और निजी अनुभव है। जब मैंने रूल्स एंड प्रोसिज़र को पढ़ना शुरू किया, तो लगा कि पहले, जब चेयर पर लोग होते थे, जो हाउस को कंडक्ट करते थे, तो किसी-किसी दल में कुछ लोग होते थे, उनका वे दल भी समर्थन नहीं करते थे, जो एटिकेट्स और नियमों को तोड़ते थे।

12.00 Noon

उनके दल भी उनका समर्थन नहीं करते थे, लेकिन आज स्थिति बदली है। चेयर पर आने के बाद पहले सदन को नियंत्रित करने के लिए अनुरोध करना पड़ता है। पहले कंडक्ट कराना पड़ता था, क्योंकि लोग स्वतः रूल्स को फॉलो करते थे। आज पहले कंट्रोल करने की अपील करके कोशिश होती है, तब हम कंडक्ट करा पाते हैं। इस पर हम सबको मिलकर गौर करना चाहिए, सोचना चाहिए।

सर, हमारी संसद के इन-हाउस प्रयासों के अलावा, वीरप्पा मोइली जी की अध्यक्षता वाले एडमिनिस्ट्रेटिव रिफॉर्म्स कमीशन, 2007 जैसी संस्थाओं ने संसद के कामकाज को आज के समय के अनुरूप प्रभावी बनाने की सिफारिश की। आदरणीय प्रणब मुखर्जी जी की अध्यक्षता में 2000 में

ओवरलैप ऑफ मंडेट्स बिटवीन पार्लियामेंट्री कमिटी की सिफारिशें भी बड़ी महत्वपूर्ण हैं। विश्वास है कि यह सदन इन चीजों पर गौर करेगा।

सर, यह हमारे लिए यादगार पल रहा। पुराना संसद भवन, जो आजादी के इतिहास के बदलाव का साक्षी था। कोविड के दौरान कम समय में बने इस भव्य नए संसद इमारत में हम 2047 तक विकसित भारत बनाने के नए सपनों, नए संकल्पों के साथ आए, सर, यह यादगार रहेगा।

अंत में, यह हमारे यहाँ बड़ा मशहूर शब्द है और बौद्ध धर्म के उद्गम से इसे हमने जाना, पर जब मैं इसकी तहकीकात कर रहा था, तो पाया कि 'चरैवेति चरैवेति', यह वैदिक परम्परा, ऐतरेय ब्राह्मण से निकला शब्द है - कीप मूविंग, कीप वॉकिंग और मार्च ऑन, मार्च ऑन, यानी कि जीवन में कभी न रुकने, थकने या विषम परिस्थितियों में निरंतर आगे बढ़ते रहने की कर्मशीलता की प्रेरणा इसी सदन से मिलती है। यह सदन ऐसे ही आगे बढ़ता रहे। भगवान बुद्ध कहते थे - 'बहुजन हिताय, बहुजन सुखाय'। हम सभी के कल्याण और सुख के लिए लगातार सक्रिय रहें, गतिशील रहें, इसलिए हम सब मिलकर, हम जा रहे हैं, तो जहाँ भी रहें और जो आ रहे हैं -- यह सदन आने वाले समय में भी इसी प्रेरणा से 'चरैवेति चरैवेति' आगे बढ़ता रहे, यही कामना है। आप सबको पुनः नमस्कार, धन्यवाद।

MR. CHAIRMAN: Hon'ble Prime Minister.

प्रधान मंत्री (श्री नरेन्द्र मोदी): धन्यवाद। आदरणीय खरगे जी ने अपने विदाई भाषण में एक अपेक्षा व्यक्त की, तो मेरा भी दायित्व बनता है कि उस अपेक्षा को पूरा करूँ। वैसे मैं शेर-शायरी की दुनिया का व्यक्ति नहीं हूँ, वह इमरान प्रतापगढ़ी जी का काम है।

“कर्म ऐसा करो मन में, जहाँ से गुजरें तुम्हारी नजरें, उधर से तुम्हें सलाम आए।”

MR. CHAIRMAN: Hon'ble Members, as many Party Leaders and retiring Members are willing to participate in the farewell speeches, if the House agrees, we may skip lunch hour today. I also request that all the speeches be kept brief and completed within three minutes each.

Shri H.D. Devegowda. Not present. Shri Derek O'Brien.

SHRI DEREK O'BRIEN (West Bengal): Sir, to all the Members on the Treasury Benches and on the Opposition Benches who are moving on in the next few days and weeks to new jobs, new roles and new ways to make their political lives meaningful, on behalf of the Chairperson of the All India Trinamool Congress Parliamentary Party and the Chairperson of the All India Trinamool Congress, Ms Mamata Banerjee, I wish them the very best and greetings to each one of them. Sir, we will keep these speeches short, because today is not the day for the Floor Leaders; it is the day for those who are leaving. Sir, give them all the time they want.

All or many of the MPs retiring today have set a record. I want to congratulate them for that. What is the record? They have been here for six years. But I think they are the only MPs who have been here for six years since 1950 and have worked under three Chairmen - Shri M. Venkaiah Naidu, Shri Jagdeep Dhankhar and now you, Sir. In six years, they have had this triple opportunity. There are many seniors who were mentioned. I wish them very, very well. If I leave somebody's name out, it is not deliberate. My senior colleague, Mr. Subrata Bakshi, who has been with our party right from day one, wouldn't come to Parliament. We wish him a speedy and healthy recovery. Mr. Subrata Bakshi is from the Trinamool Congress. There are many others I want to mention. Many are coming back. But, some people, some seniors, have even opted out like the venerable Mr. Digvijaya Singh, who is always full of enthusiasm. Today, as we celebrate the experience of the septuagenarians and the octogenarians, I want to celebrate the contributions made by the young parliamentarians in Rajya Sabha, who are not even retiring. They are not retiring. They are merely having a job transfer to some other role in the party. They can't retire because they are all in their 30s and 40s or early 50s. Look at my party! Mr. Ritabrata Banerjee is supposed to retire on April 2, but he has already taken up a new job this morning. He is in his early 40s. He is contesting an Assembly seat. Sorry! Not contesting, he is about to win an Assembly seat which will be announced on the 4th of May. He was a comrade at one time. So, Trinamool is an open place. He was National General Secretary of SFI. He has been with us. We also have had the pleasure of so many MPs being in the Parliament, like the Parliament. Some cynics say this is also the Parliament even though it looks like a convention centre, but this is our Parliament. There are more youth from different parties. Then, there is a very low profile MP I had the pleasure of working with in the Criminal Code Bill. He is very quiet and very efficient. You don't see him on television cameras. No, he is not from Trinamool. He is Mr. Elango from DMK. He is a very, very effective parliamentarian. There are so many other young parliamentarians in the 30s and 40s like Shrimati Priyanka Chaturvedi, who has made an impact in Parliament and, of course, from my party, one of the finest resources we have in All India Trinamool Congress and we have so many things planned for him is Mr. Saket Gokhale. I wish all the MPs very, very well. The average age of the Rajya Sabha is about 61-62 years. While we respect all the experience of the seniors, we are working very hard in Trinamool Congress because we are the second largest opposition party now in Rajya Sabha with our younger MPs and younger ideas. So, we have a beautiful mix of experience with youth. Thank you, Sir, for this opportunity and thank you very, very much. *Jai Hind!*
Jai Bangla!

MR. CHAIRMAN: Shri Tiruchi Siva.

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Chairman, Sir, as you rightly pointed out in your opening remarks, it is not the end of the road, but only a bend of the road for the retiring Members. I am also in the list but since I am re-elected, I am speaking here in the capacity of a floor leader for I have to bid farewell to many of my colleagues who have been with me and whom I will miss in the coming days.

Sir, an English poem says that we meet, we know and we love only to part. So, parting is an inevitable part in our life. In what way and when is the only question. As many of my colleagues have rightly pointed out here, they are sure to continue with their contribution in another area of politics or in public life. So, we wish them good. We will miss very much, first of all, Dr. Harivansh, the Deputy Chairman, who has contributed very significantly. He was very kind. He was not only being in the Chair and conducting the House, but he used to listen to the speeches and he used to appreciate us by calling us in his chamber and he has always admired. He has never missed any occasion for which I have called him, and he has graced the occasion. Personally, I have got very great respect for him. I will miss him. We will miss him very much here in the House. The Leader of the Opposition spoke, but we are sure that he would come back here. So, I think, we are not bidding farewell. We can say, as a senior leader not only in the country, but also in the Parliament, that we have our respect for you, your guidance and your speech has always contributed a lot.

Shri Digvijaya Singh, who has been two-time Chief Minister, and whom I fondly call as 'Maharaj'. My very favourite Member here in the House is also retiring which, I think, I cannot bear in the coming days. If I look back, and if he is not there, I will feel very bad.

One respectable leader of our State, we all know, is Shri G.K. Vasan. He may be in any party and he may be with any alliance, but he is a very respectable person in our heart and with everyone.

My thirty-year-long friend is Shrimati Rajani Ashokrao Patil. From 1996 onwards, we are travelling together from the Lok Sabha. And, equally is Shri Bhubaneswar Kalita. He is from the Treasury benches. She is in the Opposition. Both of them are very close to me. I cannot weigh who is more, who is less. We will miss them here. Shri K.T.S. Tulsi is the senior-most lawyer in the country and one of the very reputed legal luminaries. In my close circle, we had a core group in which he

was with us. Ms. Sonal Mansingh was also here. She is not here now. Tusliji is also not so well, as he was before. We will miss him. Shri Neeraj Dangi, my family friend; we have Shri Shaktisinh Gohil and my neighbour, Shri Prem Chand Gupta, whom I expect to continue because he is also a long-term friend here, in the Parliament, and known for his contributions. Very cool man! He has got another sphere of life in which he is very successful. He can concentrate on that; but, the Parliament will miss him. So also Jangraji, the great singer from the Ruling Party. Ms. Goswami and Dr. Karad, my good friends, will all not be here. Shrimati Priyanka Chaturvedi, we know her contribution and her presence in the House very much. She participates in every debate. Shri Saket Gokhale, Shri Ritabrata Banerjee and Shri Derek O' Brien have also made significant remarks. Dr. Fauzia Khan, who came later but participated in everything and during Zero Hour on all very, very important issues. My very close friend and brother, Shri Ayodhya Rami Reddy Alla, and Shri Subhas Chandra Bose Pilli are retiring. Shri Ayodhya Rami Reddy Alla is such a nice person, as I said, like Shri Prem Chand Gupta. He has another sphere; he is a successful business person. But, he loves Parliament and he has also made his mark here. And, we also have Shri K.R. Suresh Reddy from Telangana.

So also, Sir, as far as my party is concerned, I would like to recall Shri Shanmugam, the great trade union leader, and my beloved brother, Abdullaji, who had retired earlier this year. Now, those Members retiring on April 2nd will be Shri N.R. Elango and Dr. Kanimozhi NVN Somu. Both are my lieutenants. I will miss them personally very much in this House. Whenever I want to do something in this House, they act to the party's ideologies, also keeping the decorum of the House and they have contributed very significantly. As rightly said, Mr. Elango was appreciated by the hon. Home Minister himself when the three criminal laws were amended. His contribution was very much appreciable. He personally thanked him. He is one of the assets of our party. Dr. Kanimozhi NVN Somu's grandfather was a senior member and also founder of our party. Her father was a Union Minister who died in a chopper crash. She has been here and will be there in State politics. We wish her for this. As I say again, we will miss them here. This is not a building of bricks and mortar. It is an institution. It will be continuing. Men may come and men may go. Like the river goes, this House will be functioning.

After you have come, Sir, we feel very much happy that one person from our State has come. We feel cordiality. You also helped the Members. I should thank you on this occasion. Making use of this opportunity, I wish to thank my leader, Shri M.K. Stalin, and my Deputy Chief Minister, Shri Udhayanidhi Stalin, for having

enabled me to come here and contribute on behalf of the DMK Party. So, whoever, whichever name I have missed by way of the constraint of time, I seek an excuse from them. Mr. Ramdas is coming back, so I don't need to mention about him. So, I request, out of sight is not out of mind, you will always be in our mind. All those inscriptions you have made in our heart and mind will continue. Our relationship will be here, but only this Hall will miss the echo of your voice and your contributions. But, it will be in some part of the country in the nation's interest. Sir, I wish everyone a very bright success in their future endeavors and thank them on behalf of the DMK party. Thank you very much.

MR. CHAIRMAN: Shriman Sanjay Singh.

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): मान्यवर, आपका धन्यवाद कि आपने इस विदाई भाषण पर मुझे अपनी बात कहने का मौका दिया है। मान्यवर, किसी को विदा करना हमेशा बहुत ही पीड़ादायक और भावनात्मक पल होता है, चाहे आप बचपन के दोस्तों से अलग होकर कॉलेज में जाएँ, चाहे बाप अपनी बेटी को विदा करे या संसद के हमारे मित्र, सत्ता पक्ष के हों या विपक्ष के हों, जब इनके अलग होने का, विदा होने का मौका आता है, तो मन बहुत भावुक होता है और निश्चित रूप से उनके साथ बिताए गए तमाम खट्टे-मीठे अनुभव याद आते हैं और वे सदा के लिए रिश्ते को जीवित रखते हैं।

मान्यवर, हमारे बीच से आज जो साथी इस सदन से विदा हो रहे हैं, इसका मतलब यह नहीं कि वे अपने जीवन में बाकी भूमिकाओं में अपना योगदान नहीं देंगे, मैं निश्चित रूप से यह मानता हूँ कि जिस भी भूमिका में उनका दल उनको जिम्मेदारी देगा या दल से अतिरिक्त भी, वे जो समाज सेवा के कार्य कर रहे होंगे, वे अनुकरणीय काम करेंगे। उनके उज्ज्वल भविष्य के लिए, मेरी ऐसी शुभकामना है और ईश्वर से ऐसी प्रार्थना है।

मान्यवर, हमारे बीच ऐसे भी बहुत सारे साथी हैं, जिनके साथ कमेटीज़ में काम करने का मौका मिला। मान्यवर, यह बात भी है कि जब हम लोग कमेटीज़ में काम करते हैं, तो वहां दल की यह जो दूरी है, वह कम रहती है, हमारा ज्यादा मिलना होता है, एक दूसरे को अच्छे से जानने का मौका मिलता है और जो गलतफहमियां रहती हैं, वे कई बार बहुत दूर होती हैं। इनमें से बहुत सारे मित्र ऐसे हैं, जो उधर भी हैं और इधर भी हैं, उनसे इन छह वर्षों में मेरे बड़े अच्छे और गहरे रिश्ते रहे। सदन से जो रिटायर हो रहे हैं, दिग्विजय सिंह जी, शक्तिसिंह गोहिल जी, साकेत गोखले जी, प्रियंका चतुर्वेदी जी, फौजिया जी, नीरज डांगी जी, इलांगो जी, रामचंद्र जी, अयोध्या रामी रेड्डी जी, रीताब्रता बनर्जी जी, रजनी अशोकराव पाटिल जी, कालिता जी, मुजीबुल्ला भाई, जो हमारे साथ कमेटी में भी रहे, इंदु बाला जी, सुमेर सिंह जी, हमारे आदरणीय प्रेम चंद गुप्ता जी, सुरेश रेड्डी जी, षनमुगम जी, अब्दुल्ल जी, सीमा द्विवेदी जी, जो कि हमारे उत्तर प्रदेश से, जौनपुर से हैं, श्री रामजी - मैं इन सब को तथा और जिन बाकी सदस्यों का भी नाम मैं नहीं ले पा रहा हूँ, उनके लिए उज्ज्वल भविष्य की मैं शुभकामनाएं देता हूँ।

मान्यवर, इसके साथ-साथ मैं आपसे एक विनती और प्रार्थना करना चाहता हूँ, एक अनुरोध करना चाहता हूँ। सभापति जी, आपसे मेरी तीस सेकंड की गुजारिश है, कृपया सुन लीजिए। सर, हमारे ये साथी जो आज रिटायर हो रहे हैं - पहले यह व्यवस्था थी कि हमारे सदन से जो भी सदस्य रिटायर होते थे, तो उनको इस दरवाजे के बाहर तक आने की इजाजत थी। उनसे हम लोगों का मिलना-जुलना हो पाता था, हम लोग एक-दूसरे के साथ बैठकर बातचीत कर पाते थे। आज जो लोग रिटायर हो रहे हैं, इनके लिए भी ये बंदिशें समाप्त की जाएं। जैसे पहले हमारे एमपीज़ और एक्स-एमपीज़ आ पाते थे, वैसे ही उनके आने की व्यवस्था कर दीजिए, तो आपकी बड़ी कृपा होगी। मैं आपसे ऐसी प्रार्थना करता हूँ।

अंत में, मैं आदरणीय हरिवंश जी का बहुत आभारी हूँ। इस बीच कई बार बातचीत में, चूंकि मुझे थोड़ा ज्यादा तेज़ बोलने की आदत है, तो उनसे कभी कोई तल्खी हुई हो, तो मैं उसके लिए क्षमाप्रार्थी हूँ। सर, आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: Now, Shriman Shri Subhas Chandra Bose Pilli.

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Hon. Chairman Sir, please permit me to speak in Telugu language. & “ Sir, I convey my heartfelt greetings to you, to all the leaders present in this House, and also to my friends and seniors who are due to retire shortly. Chairman Sir, today is also a time and occasion for me to pay tribute to two great personalities who influenced my political life. One is the late Sri Rayavaram Munasabu Garu, who is a veteran Congress leader and a very close associate of the former Chief Minister Kasu Brahmananda Reddy Garu. The other is the former Chief Minister of Andhra Pradesh, our beloved leader Dr. Rajasekhara Reddy Garu. Remembering both of them, I would like to express my heartfelt gratitude on this occasion.

Sir, while one generally ought not to make references to caste within this House, I belong to the Setti Balija community, which is categorized under the OBC category. In the 75 years since independence, I stand here as the very first individual from my community to step into this Parliament. It is through the kind grace and immense support of our leader, Sri Jagan Mohan Reddy garu and with the encouragement he provided that I became the first person from my community to ascend the steps of the Parliament. I wish to convey my special and profound gratitude to him.

Sir, this institution is a sacred temple of democracy. Yet, we find ourselves in a distressing predicament where we are rendered helpless and unable to intervene, as

& English translation of the original speech delivered in Telugu.

the very laws enacted within this temple are being dismantled and riddled with loopholes right before our eyes. Therefore, I have utilized the opportunity you have granted me today to bring this critical matter to the attention of the Government, through you, Sir.

First is the Representation of the People Act. In this Act, disqualification of members, on whom is it placed? The judgment has to be given by the Speaker of the Legislative Assembly or the Parliament Speaker or it lies with you. If we bring a politician and make him sit as a judge in a court, what justice will happen, Chairman? The Representation of the People Act was enacted with a sacred vision and a noble objective. Yet, right before our very eyes, we witness acts going against this very law and instances where individuals resign midway through their term from the party that elected them, only to win an election representing a different party. In such situations, we find ourselves powerless to intervene. Under these circumstances, how can respect for these legislative bodies grow? How can public faith in our democracy be strengthened? Why would the people place their trust in us? Consequently, this breeds a deep sense of mistrust among the public. It creates a situation where people begin to question the very utility of the laws enacted by the Parliament. I earnestly appeal to the hon. Prime Minister to give this matter serious consideration that if any individual defects from their political party, they must be disqualified from contesting elections for the remainder of that specific term. Only then will the noble objective behind the enactment of this law be truly fulfilled. Furthermore, it is imperative to urgently remove the Speaker from the position of adjudicator and entrust this judicial function to the High Court. In my view, this is the only way to ensure that justice is truly served. Moreover, a strict time limit, perhaps three to six months, should be fixed for the adjudication of such cases. If such measures are implemented, the law will effectively serve the sacred purpose and noble objective for which it was originally enacted, thereby restoring and strengthening the public's faith in our democracy.

Similarly, the second law is the Information Act, specifically, the Right to Information Act. This is a law enacted directly by Parliament, a statute introduced by the hon. Prime Minister, Dr. Manmohan Singh, during his tenure. Yet, despite the existence of this Act, the manner in which administration is being conducted in the States is such that numerous Government Orders (GOs) are being concealed from the public. Then, what is the purpose of that law? State Legislative Assemblies are rejecting a law enacted by the Parliament. If we merely stand by and watch this, it implies that wherever there is secrecy, there is bound to be either corruption,

nepotism, or a motive to protect one's own faction and there is, certainly, something untoward. Sir, if we, too, remain silent spectators and thereby become complicit in this, then, what is the point of having a Parliament here? Why should Parliament enact laws at all? If those laws hold no value, how can the public's faith in the system ever grow? I earnestly urge the Government to reflect upon all these matters. Sir, there are many such instances. I am bringing only two such laws to your attention today. Where will justice be served? Where will respect for the laws we enact ever increase? Where will public trust ever grow? Tell me. At the very least, the power to rectify this lies in our hands and there is an urgent need to amend this legislation. If we are unable to do so, it would be better to simply repeal these laws altogether.

When laws exist, yet despite their existence, we find ourselves in a helpless situation where we can do nothing but watch with our eyes wide open, then what is the purpose of the Prime Minister's office? What is the purpose of the Speaker's office? What is the purpose of the Vice President's office? All these positions become futile. Sir, if we are reduced to such a deplorable state in this country, where we are unable to even implement the very laws we ourselves have enacted, then the entire exercise becomes utterly pointless. Please forgive me for my candour, Chairman Sir, but in the short time I have been here, I have observed that when our own leaders fail to show respect for the laws we have created, then, what is the point of having these laws? What utility do they serve? It is absolutely imperative that this trend be curbed. If we wish to foster greater faith in our democracy, it is absolutely essential that we put a stop to this immediately.

Sir, I make this earnest appeal to you on this occasion. Indeed, there are many such instances that could be cited. Please give this some thought. I have spoken to my leader Mr. Jagan Mohan Reddy many times. Sir, I have mentioned this to many people among my friends on several occasions. There are two towering personalities present in this august House, one is Dr. Manmohan Singh garu and the other is Shri Deve Gowda garu. Both are former Prime Ministers, and I have been granted the privilege of sitting alongside them by my leader Shri Jagan Mohan Reddy garu. I have stated on numerous occasions to my friends that there are many other eminent personalities present here as well. Sir, the very laws we have enacted are being dismantled right before our eyes. We find ourselves in a helpless situation where we can do nothing but watch as these laws are torn to shreds and destroyed right in front of us. Sir, is this the reason we sit in this Parliament? Is this the reason we occupy these high offices? Is this the reason the people elected and sent us here? With what aspirations did we enact these laws? What were the specific goals we intended to

achieve? If those very goals are being thwarted and prevented from being realized then this entire exercise becomes futile. It serves no purpose for democracy. Indeed, democracy itself faces the threat of extinction. If, knowingly or unknowingly, we encourage such trends, democracy will inevitably perish. Therefore, Chairman Sir, there rests upon us a primary responsibility to ensure that such a calamity does not occur. Chairman Sir, I wish to convey my special thanks to all my fellow floor leaders, be it the Leader of the Opposition, Shri Kharge, Shri Tiruchi Siva, or Dr. Sasmit Patra, who sits right beside me and constantly offers me sound counsel, as well as to all the other leaders present here.

Sir, I am grateful for the opportunity you have granted me, albeit briefly, within these three minutes, to bring to your attention the anguish I feel and the two or three critical issues I have observed. I humbly request your forgiveness if, in the course of my remarks, I have said anything inappropriate. My wish is to see everyone who is retiring alongside me return to this House once again. Praying to God that they all get re-elected, I take my leave. Thank you, Sir.”

MR. CHAIRMAN: Now, Dr. Sasmit Patra.

DR. SASMIT PATRA (Odisha): Hon. Chairman, Sir, on behalf of our hon. President of Biju Janata Dal, Shri Naveen Patnaik, and the BJD Parliamentary Party, I wish the very best to all our retiring Members. I would also like to seek a small indulgence from you, before I start. I usually try to keep it brief, but please indulge me for a few minutes, if you can.

Hon. Chairman, Sir, there are many occasions in this House when we rise to debate. But, today, I rise to say ‘thank you’ -- to say thank you to all our dear colleagues whom we bid farewell, who have shared this journey with us in the Rajya Sabha. And, moments like this remind us of something very important: That beyond the arguments and the political divisions, there is a deeper bond among all of us and that deeper bond is a bond of service. Every Member who walks into this Chamber carries with him or her something precious: Not power, not privilege, but service — the trust of millions of people outside who cannot walk in through these gates; the hopes and struggles of millions whose voice they hope will find resonance through these Members. The Members, we bid farewell today, carried that trust with dignity.

They spoke about their States, they spoke about their people, they spoke about their problems and they devoted their lives to the service of this nation. For

that, they deserve our gratitude. Some colleagues will return to these Benches. I wish them well and I look forward to working with them.

Hon. Chairman, Sir, at the outset, I would like to recognize two colleagues from my Party who are bidding farewell on the 2nd of April, Shri Muzibulla Khan and Shri Niranjana Bishi. I had the privilege of working very closely with them, and I remember them not because of what they spoke but I remember them for their sincerity, devotion and dedication with what they did. Shri Muzibulla Khan, right across his entire term in this House had a deep concern for the people not only of Odisha but across India. He spoke for the under-privileged; he spoke for the minorities; and, he spoke for the poor. When he rose to speak, one could sense he was not speaking merely as a parliamentarian, he was speaking as a representative who carried the anxieties, aspirations, and quiet hopes of the people who have sent him here. Shri Niranjana Bishi brought to this Chamber a voice that was calm but deeply purposeful. He spoke for the marginalised, for the tribal communities, for the weaker sections of society that have long waited for resonance. He did so not only with dignity, without anger, without spectacle, but with conviction. That is the kind of service that does not go unnoticed.

Hon. Chairman, Sir, at this moment, I recognise Shri Harivansh, the hon. Deputy Chairman of our House. I learnt so much from him. Every time when he was on the Chair and off the Chair, his thoughts, his ideas, his vision and his depth of understanding made me richer in my experiences as a parliamentarian. And, I always refer to, in person, that he is an elder brother; so I am breaking protocol by referring to that. Sir, we will miss you, but I am very hopeful you will come back.

The debates we were part of, the friendships we built, the responsibilities we shared do not end with a term. We do not just say farewell, we thank them for their service, we thank them for their sincerity, for the years they devoted to strengthening this House. I had some very personal reflections and experiences with many Members who are retiring. Shri Rangan Gogoi, who was a former Chief Justice, we used to talk on the corridors and in the lobbies relating to law. Shri Ramdas Athawale, his inimitable poetry; Shrimati Priyanka Chaturvedi, who was so powerful in her oratory skills and I learnt so much from her in this House and outside; Dr. Bhagwat Karad, when he was MoS, Finance, the way he has helped a lot of the issues; Dr. Fauzia Khan, her oration and a distinction that she added with a very calm and peaceful demeanor; Shri Dhairyashil Mohan Patil; Shrimati Rajani Ashokrao Patil, we used to famously call her as *Tai* and we will deeply miss her. Shri Sharad Pawar, he is coming

back to the House but his wisdom and his Statesmanship has always inspired us. From our State, Shri Niranjan Bishi and Shri Muzibulla Khan, I just spoke of them. Shri Sujeet Kumar; Shrimati Mamata Mohanta; Shri N.R. Elango, his depth of understanding in law; Shri Selvarasu; my Anna, Shri Tiruchi Siva, he is my *Anna* and I am his *babu*, that is how the relationship is between both of us, he is coming back. Dr. Kanimozhi NVN Somu, I have been very inspired by the diction and the way she has taken things forward. It has been an experience always listening to her every time. Dr. Thambidurai is my other *Anna*. So, there are two *Annas* that I have in the front row. And he has been someone who has always told me....

DR. M. THAMBIDURAI: Third *Anna* is sitting there.

DR. SASMIT PATRA: I bow down, I bow down, I cannot take the name now. But from 1984, how he has performed and what has been the legacy, I have learnt from him. Shri G.K. Vasan, extremely warm, considerate, I learnt a lot. My friends from West Bengal, Shri Subrata Bakshi, he used to come in frequently but whenever he did, I tried to better my Bengali with him. Shri Ritabrata Banerjee, his erudition, I used to say, is that when he speaks about Rabindranath Tagore, when he speaks about the Bengal culture, I learnt so much from him. Shri Bikash Ranjan Bhattacharyya, the legal eagle. Shri Saket Gokhale, the firebrand, I would always say -- tremendously powerful, very passionate. I learned passion from him. Shri Ajit Kumar Bhuyan, who was very soft spoken but very sharp in his thought. For Shri Bhubaneswar Kalita, I had tremendous love and affection, we had a long relationship and I have always learnt so much from him. Shri Rameswar Teli, when he was Minister as well as when he wasn't, it was always a pleasure meeting him. Shri Prem Chand Gupta, I consider him as an elder brother. His affectionate handshake and the way he would pull me towards himself and make me sit down and help me understand the nuances of politics, I will miss but I really hope he come back very soon. आपके बिना यह बैंच अधूरा है। Shri Harivanshji, I just spoke about him. Shri Upendra Kushwaha, on and off, on the Committees, we used to meet but a person so powerfully thoughtful for Bihar. Shri A. D. Singh, again, a very good friend. Shri Ram Nath Thakur, of course, Thakur Sahib has always been a great friend and he has come back. So welcome back again. Sorry, Sir, I just said, you will have to indulge me for a minute.

MR. CHAIRMAN: No, no. You can take your time.

DR. SASMIT PATRA: Shri K.T.S. Tulsi, I had the good fortune of travelling with him to UNGA and with his wonderful wife. The way they treated me to the breakfast table

and the wonderful conversations we had, I will always remember. My sister, Shrimati Phulo Devi Netam, one of the most soft spoken people that I have met in this House and I am so glad that she is coming back. Shrimati Kiran Choudhry, I had the fortune of going to IPU with her; learned so much from her diction and understanding. Shri Ram Chander Jangra, his beautiful songs serve as something that really has embraced me, and we really miss you; and we hope you come back soon. Ms. Indu Bala Goswami, I start with an apology. As the Chairman of the House Committee, we have troubled her enormously. But as an elder sister, as a younger sister, whichever way we look at it, she has always been very forthcoming and helpful. Shri K.R. Suresh Reddy, as the former Speaker in the State Assembly and here, it has always been a privilege to learn from him the nuances of being whenever I was there on the Chair. Dr. Abhishek Manu Singhvi, as the legal eagle. Shri Ayodhya Rami Reddy Alla, another good friend, many conversations and his heart for democracy was always there, I used to say. Sana Satish Babuji, very soft-spoken, very erudite. Shri Parimal Nathwani, great conversations. And my benchmate, Shri Subhas Chandra Bose Pilli, one of the most affectionate persons; many a time, he would speak in Telugu and I couldn't understand. Many a time, I would try to speak in my Hindi, he couldn't understand but we understood each other for the time that we spent here through the love and affection that he had for me and I have for him. In fact, with you gone, this bench will become empty. Every time I come here, I will remember you, Sir. Shri Narhari Amin, I remember once and today when we are in the photo session, I remembered him again. In the last photo session, suddenly because of the heat, he was unwell. And I remember he was standing right next to me. And together we were once in a soup on a privilege that happened in the other House; that is for another purpose, but we remember him. My elder sister, Ramilaben Becharbhai Baraji, yesterday she was speaking; right there, she is there. And it is always a pleasure listening to her. Shri Shaktisinh Gohil, the tiger, we will remember you, Sir. It is always a privilege. Shri Mokariya Rambhai, it is always a privilege listening to you. Thank you so much; and your little डिब्बी, where you used to kill those little things. रामभाई, वह डिब्बी आपके पास है। आप अपने पास रखिएगा। मैं अभी आपके पास आता हूँ। So he used to take that small packet with a little bit of laung and elaichi, and would share it along. Deepak Prakashji and Jharkhand and our conversations! George Kurianji, I met him as a Minister. Shri Digvijaya Singhji, a legend. The way he used to discuss about governance, about policy, and especially the way he would take things with an ideological perspective were some things I really learnt from you. Without you in this House, we will be poorer by your absence. I thank you so much. Dr. Sumer Singh Solanki is a young dynamic professional. I had the privilege of going to IPU and the

way he thinks about the tribal communities in Madhya Pradesh has been something that has inspired me. Shri Maharaja Sanajaoba Leishemba, Dr. Wanweiroy Kharlukhi, Shri Neeraj Dangi and his erudition and oration are tremendously powerful. Shri Rajendra Gehlot, the senior Statesman. Shri Ravneet Singh, I met him a couple of times as Minister. There is Shri Nabam Rebia, of course, our former Prime Minister, Shri H.D. Devegowda and his affection, Shri Iranna Kadadi, Shri Mallikarjun Kharge, our hon. Leader of the Opposition, whom I learnt so much from, Shri Narayana Koragappa and Shri K. Vanlalvena.

Thank you, Sir, for indulging me for such a long time, but everyone, in their own ways, through handshakes, through their love and affection and through the suggestions that they made, have made us richer. And when they are not here tomorrow and the day after, we would remember them, but these conversations will strengthen us to continue building this institution of democracy. Thank you, Sir.

MR. CHAIRMAN: I now invite my old friend, Shriman Premchand Gupta.

श्री प्रेम चंद गुप्ता (बिहार): सभापति महोदय, आपका बहुत-बहुत धन्यवाद कि आपने मुझे इस विदाई समारोह पर बोलने का मौका दिया है। मैं इसके लिए आपका दिल से बहुत आभारी हूँ। महोदय, राज्य सभा एक ऑनगोइंग हाउस है। इसमें हर दो साल में वन थर्ड मेम्बर्स रिटायर होते हैं और नए लोग आते हैं। मुझे तीस साल तक इस हाउस में बैठने का मौका मिला, इसके लिए मैं अपने नेता माननीय लालू प्रसाद जी का और युवा नेता तेजस्वी प्रसाद जी का बहुत-बहुत धन्यवाद करता हूँ। श्रीमान जी, मैं बोलना चाहूँगा कि मैंने पहले कभी भी राजनीति के बारे में नहीं सोचा था। मैं विदेश में रहता था, वहाँ पर बिजनेस था, परिवार था, घर था। मेरी माननीय लालू प्रसाद जी से मुलाकात हुई। उन्होंने मुझे कहा कि अब बहुत हो गया, आप इधर आकर, मेरे साथ जुड़कर देश की सेवा में अपना योगदान दें। मैं 1996 में वापस आया और मुझे इस नई दुनिया में आने का मौका मिला। दोनों प्रोफेशन, दोनों दुनिया एकदम अलग थीं। यहाँ मुझे अलग-अलग साथियों से मिलने का मौका मिला। यहाँ देश के कोने-कोने से लोग आते हैं, अलग-अलग प्रोफेशन से आते हैं, अपने करियर में जो ल्यूमिनरीज़ होते हैं, मुझे भी उनसे बहुत कुछ सीखने को मिला। महोदय, 1996 के बाद, मुझे आपके साथ भी फायनेंस कमेटी में बैठने का मौका मिला था। यह मेरा सौभाग्य था कि मुझे आपके साथ बहुत कुछ सीखने का मौका मिला। मैंने इस तीस साल के सफर में बहुत उतार-चढ़ाव इस ऑगस्ट हाउस में देखे। जब पुरानी राज्य सभा में बैठते थे, तब एक अलग माहौल होता था, एक अलग फीलिंग थी। हम सेंट्रल हॉल में बैठते थे, सब लोग आपस में बात करते थे, कोई भेदभाव नहीं था, किसी किस्म का भी यह भाव नहीं था कि यह अपोजिशन से है, यह रूलिंग पार्टी से है, यह उस पार्टी से है। लेकिन मुझे बड़ी तकलीफ होती है - मैं आज बोलना नहीं चाहता था, लेकिन मुझसे कहा गया कि आपको बोलना चाहिए, इसलिए मैं बताना चाहता हूँ कि अब बहुत फर्क आ गया है। अब इतना फर्क आ गया है कि उसको बयान नहीं किया जा सकता और मेरे लिए बेहतर यही होगा कि मैं उसके बारे में बयान नहीं दूँ। श्रीमान जी, जब सेंट्रल हॉल में बैठते थे, तो



एक अपनापन होता था, दुख-सुख की बात होती थी, एक-दूसरे की मदद की बात होती थी, लेकिन आज वह चीज नहीं है। मैं आपके सामने बोलना चाहूँगा कि जैसे यहाँ भी जो वेटिंग रूम है या एक लाउंज है, उसमें मैंने महसूस किया कि एक में एक गुप बैठता है और दूसरे में दूसरा गुप बैठता है। यह बहुत दुर्भाग्य की बात है। मान्यवर, इस तीस साल के सफर में मैं पाँच साल डा. मनमोहन सिंह जी की सरकार में मंत्री रहा। मुझे कॉर्पोरेट कार्य मंत्रालय दिया गया। मैंने उसमें काफी बदलाव लाने की कोशिश की। उस वक्त कुछ ऐसे इश्यूज भी आए, जो बहुत ही सेंसिटिव थे, जैसे अगर आपको ध्यान हो, सत्यम स्कैंडल हुआ था। डा. मनमोहन सिंह आज हमारे बीच नहीं हैं, इस दुनिया में नहीं हैं, लेकिन वे एक बहुत बड़े अर्थशास्त्री, बुद्धिजीवी और भविष्य का सोचने वाले थे।

श्रीमान जी, मैं ज्यादा नहीं बोलना चाहूँगा। जैसे कि मैंने कहा कि यह मेरे लिए भी ठीक नहीं होगा। मैं एक बार फिर अपने सभी साथी, जो आज रिटायर हो रहे हैं, *this is not the end of road*. यह उनके लिए एक नए जीवन की शुरुआत करने का एक मौका है। जैसी मैंने शुरुआत की थी, वैसे ही यह एक नया मौका है। वे अपने सार्वजनिक जीवन में रहेंगे, देश की सेवा करेंगे। यहाँ जो एक्सपीरियंस मिला, वह अभूतपूर्व है। इसका कोई मुकाबला नहीं है। मैंने दुनिया के तकरीबन सौ से ज्यादा मुल्कों में ट्रेवल किया है, पार्लियामेंट में आने से पहले भी किया है और कुछ बाद में भी किया है। लेकिन जो एक्सपीरियंस, जो फीलिंग यहाँ पर रहकर मिली, वह अभूतपूर्व है, उसका कोई मुकाबला नहीं हो सकता।

श्रीमान जी, मैं एक बार फिर अपने रिटायरिंग साथियों के उज्ज्वल भविष्य की कामना करता हूँ, साथ ही प्रार्थना करता हूँ कि उनका स्वास्थ्य ठीक रहे और वे देश की सेवा में अपना योगदान दें। जो उन्होंने यहाँ से सीखा है, उसका योगदान दें। इसके साथ ही, मैं आपका धन्यवाद करता हूँ कि आपने मुझे मौका दिया। जिन साथियों का मैं नाम नहीं ले सका, उसका कारण यह है कि समय की स्केयर्सिटी है और बहुत से साथियों को बोलना है, इसलिए मैं उन सब से माफी मांगता हूँ और आपका एक बार फिर धन्यवाद करता हूँ।

MR. CHAIRMAN: Dr. M. Thambidurai.

DR. M. THAMBIDURAI (Tamil Nadu): Hon. Chairman Sir. Today, I stand before this august House for what is likely my address after fulfilling the present term of six years as a Member of Rajya Sabha from Tamil Nadu. Representing All India Anna Dravida Munnetra Kazhagam, I am filled with a deep sense of gratitude, humility and reflection. Though I have been re-elected, I will continue to serve the country as a Member of this august House. I am duty-bound to deliver this farewell speech with a heavy heart. This House has been my second home, a place where I have witnessed the finest traditions of parliamentary democracy, debated issues of national importance and contributed to the welfare of our people, particularly those of Tamil Nadu. I began my journey in public service inspired by the timeless ideals of *Thanthai*

Periyar, Perarignar Anna, and *Puratchi Thalaivar* MGR and later guided by the steadfast leadership of Amma, *Puratchi Thalaivi* Jayalalithaa. The Dravidian principles that form the very foundation of our movement - self-respect, social justice, rationalism and federal equality - have been my constant compass. These principles teach us that every individual deserves dignity without discrimination; that society must be rebuilt on equality, eradicating caste and empowering the backward and marginalised through affirmative action and inclusive welfare; that blind faith and superstition must give way to scientific temper, critical thinking and moral education; that true federalism ensures States like Tamil Nadu receive equal resources; that we must respect our language and culture and autonomy to pursue developments suited to our needs.

I have always insisted in the House to make all the languages of the country as official national languages. This is the most important thing, which I have always raised in the House. This is especially the Upper House. This is called the Council of States. This is the place where we can raise our voice for rights of equality throughout this country. These are not mere slogans; they are a living philosophy that has transformed us.

Today, I express my profound thanks to the leaders of my beloved AIADMK, respected General-Secretary of our Party and the former Chief Minister, who is going to be the next Chief Minister soon, Shri Edappadi K. Palaniswamy, and cadets who have placed their trust in me time and again. Shri Edappadi K. Palaniswamy's unwavering support, encouragement and collective strength of the Party have enabled me to start with dedication once again in this House. To the workers, functionaries and supporters across Tamil Nadu, who have stood by the Party and by me, I express my heartfelt gratitude to all of them. The AIADMK's commitment to these ideals, blending social justice with practical people-centric governance, has always been my guiding light. I also extend my sincere thanks to all the Ministers here with whom I have been associated in the past.

I started my career in 1984 and became a Lok Sabha Member at the age of 33 or 34. At that time, I became the Deputy Speaker with the blessings of *Puratchi Thalaivar* M.G.R. and Shri Rajiv Gandhi, who was the root cause. They made me the Deputy Speaker of Lok Sabha. Then, afterwards, my leader, *Puratchi Thalaivi* Amma, made me the Cabinet Minister in Vajpayee Government. That was a great opportunity to serve the nation. You know because you were also a Member of Lok Sabha at that time. Then afterwards, once again, I went to the State politics. I was

the Education Minister. When I came back here, with the blessings of Madam Jayalalithaaji and Modiji, I became, for the second time, the Deputy Speaker of the Lok Sabha. These are my experiences which I served - five times a Lok Sabha Member, two times a Legislative Assembly Member and now once I completed the Rajya Sabha term, and second time also, I am coming back. So, this has been my career, in which I have had various opportunities to serve.

Now, Sir, I want to appreciate the hon. Deputy Chairman who has taken a lot of efforts. When I served as the Deputy Speaker, at that time, he was also the Deputy Chairman. We both worked together. We attended many Conferences. Anyhow, we will miss him. I hope that he will come back once again as the Deputy Chairman. Similarly, Khargeji also is an eminent leader. I think he is from Karnataka and I hope that he will come back.

I am also thankful especially to my State Members who are retiring. The first is Shri G.K. Vasan. He is going to retire and I hope that he also may come back once again. Then, there is the DMK Member, my friend and brother, Shri Selvarasu. And also another Member, Shri Elango, is retiring. He is an eminent lawyer. Then, Dr. Kanimozhi NVN Somu is retiring. I am very grateful to her family because her grandfather is one of the founding members of the DMK Party. Her father was also a very close friend of mine. But, unfortunately, during his service here as the MoS Defence, he lost his life.

MR. CHAIRMAN: When he died, he was in the service of the nation.

DR. M. THAMBIDURAI: Yes, Sir. Anyhow, my relationship with her father was very cordial and now, she has come over here as a Member of this august House. I had a good relation with her father. As Tiruchi Siva ji said, she may go to State politics. I heard the speech. State politics is also there. But, once she has come here, I hope, once again, she comes back. Not necessarily here, she can also go to Lok Sabha. She has the merit. All the opportunities are there to serve the society.

Sir, as the Vice-President of India and also Chairman of Rajya Sabha, you have given me opportunity to speak many times. I thank you for that with the hope that you will continue to do so in my second term also, which perhaps is going to start from 3rd April. So many other Members from Andhra, Telangana or Kerala are retiring. They belong to Congress, BJP and other parties. The list is long. If I mention the names, it will take a lot of time. Dr. Sasmit Patra has already mentioned all the names. Sir, we associate ourselves with issues raised by other hon. Members.

Here, let me also associate myself with Dr. Sasmit Patra with regard to the names he has mentioned. Sir, on your behalf also, I congratulate all of them and wish that they will come back to this House and serve the society.

As hon. Prime Minister said, there is no end in public life. Nobody wants to retire from public life. Everybody will say, one term, two terms or three terms are enough. They will say this for namesake, but inside their hearts, most of the politicians do not want to leave their seats till death. No politician wants to retire. Hon. Deputy Chairman is there. I hope that he also comes back.

People say that this is the end of the term, but our hearts won't accept this. Every heart must accept that there is no retirement in public life. Retirement comes only at the end of the life. Till then, everybody must avail every opportunity to serve the society and our country, the purpose for which we have joined public life. Sir, this is the august forum which gives us the opportunity to serve the people of our country. Once again, I thank my leader, Shri Edappadi Palaniswami, for having given me the opportunity to serve the people. I would also like to thank you for having given me the opportunity to participate in the discussions many times. I thank the entire House and all my colleagues who are retiring. I am also hopeful that they will come back.

Mr. John Brittas has always given blessings to everyone. With his blessings, everybody will come back. Don't worry. ...(*Interruptions*)... He will come back. Therefore, Sir, I presume that my political career is for the service of the society and our nation. It is to uphold our principles. As already said, our principle is vying for the rights of the States, especially, Tamil Nadu. In spite of differences with Mr. Tiruchi Siva or other Members, I always participate and support the ideas to protect the rights of Tamil Nadu people and also for the resources for the States. Though there may be some difference of opinion with Mr. Siva, I never left the principles of Dravidian movement. I always keep it in my heart. My name Thambidurai is because of Annadurai, 'Anna', who became a Member of this House in 1962. My beloved leader, Madam Jayalalitha, also served here in this House. I came here because of that movement. My cadre gave me the opportunity. I sincerely thank my Party, my cadre and the people of Tamil Nadu. Thank you very much, Sir.

MR. CHAIRMAN: Now, Dr. John Brittas.

DR. JOHN BRITTAS (Kerala): Sir, as Dr. Thambidurai said, there are a few people who will never retire. But, from Left parties, Members retire. That is how we have

decided. Of course, as Tiruchi Siva ji always say -- today also, he said so -- "Retirement is not an end, but a bend."

1.00 P.M.

I will never get a chance to bid farewell to Tiruchi Siva ji, but he will get a chance to bid farewell to me, and I will soon give you a chance also. Sir, all those people who retire have debated the fate of this nation and represented the rich diversity of this country. I remember the profound words of Gandhi ji who said that the best way to find yourself is to lose yourself in the service of others. I am sure that all of them must have lost in the service of this nation. Sir, I would not say much about Devegowda ji and Kharge ji because I am sure that they will come back. Devegowda ji became the Prime Minister because our party, Jyoti *babu*. decided not to shoulder the responsibility of the Prime Minister, So, in one way, we should be credited for making him the Prime Minister. Kharge ji is coming back, I am sure about it. When we are travelling from Kerala, once we cross Vindhyas, he is our leader. I always respect him because he has always been a champion of the trade union movement.

[THE VICE-CHAIRMAN (DR. SASMIT PATRA) *in the Chair.*]

Sir, I need to speak on three aspects of the Deputy Chairperson. We had a good chemistry, maybe because we are from the same profession, that is, media - similar pedigree. He was an impeccable editor who made rich contribution to his profession. He has passed through turbulent waters. It is often said that smooth sea never made a good sailor. So, he has seen turbulent House, but I would not say that he was impartial because there is nothing called impartiality. He was fair; he was just, and, of course, he upheld the dignity of this House, Sir. My colleague, Bikash Ranjan Bhattacharyya ji, is retiring. He is a versatile personality from theatre to the court, a legal luminary. I would miss him. And, of course, my dear friend, Suresh Reddy ji, I don't know what to speak about him. He is a noble heart, decent to the core, Sir. As a former Speaker, I always felt that his services should have been used by this House, which has not happened. He will soon come back. Prem Chand Gupta ji, of course, I need not say, is also retiring. Priyanka Chaturvedi ji has been a great friend of mine. The House will miss her Vedic knowledge because a Chaturvedi is leaving this House. I don't know what will happen to the Page 3 of the newspapers if she leaves. I could see a lot of photographers saying that we are going to be jobless because her photos used to be splashed in Delhi Times and other places. She is an expert in public affairs. We were part of a delegation in Germany, and many of the German leaders

were saying that she would be taken to German Bundestag, the Parliament. So, I hope that she would be soon co-opted to one of the foreign Parliaments. Sir, Vasan ji, I should say that I had a real connect with his father. His presence always reminds me about Moopanar ji. I feel that he would be active in Tamil Nadu politics, and he would come back one day. About Fauzia Khan ji, I would say that she went across from one vertical of the society to another vertical -- women's empowerment, education, social causes. She was studious and luckiest too, in the sense that she always used to get Zero Hour, Special Mentions, Private Members' Bill. When she is parting us, Fauzia ji please tell us the secret. How could you manage this? Rajani Patil ji is a woman leader with resilience. I still recollect she was suspended for six months. But she never lost her heart. Digvijaya Singh ji, I would say, always used to address us as 'comrade'. The only Congress leader who respected the comrades, I would say. Jairam ji has never called me a comrade, none of my colleagues.

(MR. CHAIRMAN *in the Chair.*)

But he always used to say he respects the left movement and always wanted the CPM to be robust in the political spectrum. Elango ji, who is my dear friend, is a legal eagle. ...*(Interruptions)*... Sir, we will fight the battle in Kerala. ...*(Interruptions)*... I know that you have a problem with us. With our support, you became a Minister. You understand that. You forget that. We extended unconditional support to the Congress Party because we had the conviction to keep away the BJP from power. You do not reciprocate sentiments. You will never do that. I know that. ...*(Interruptions)*... Yes, I know that. Mr. Jairam Ramesh, 11 MLAs deserted you. ...*(Interruptions)*... You had truck with BJP. That is why BJP has two more MPs in this House. Don't provoke me to say that.

MR. CHAIRMAN: John Brittas ji, today, you praise all the retiring Members.

DR. JOHN BRITTAS: Sir, he provoked me. That is why I am saying that.

MR. CHAIRMAN: Everybody knows, both of you are complimenting each other.

DR. JOHN BRITTAS: Thank you, Sir. Sir, I take your word. I respect him. That is why I was provoked. Kanimozhi ji is going to be active in State politics. She has promised me that she will take me in her car with red beacon on it which she is soon going to have. I wish her the best.

I have a few friends with whom I collaborated. Saket Gokhale *ji* is articulate and courageous. He performed with profound conviction. Ritabrata is a former Comrade. I still call him Comrade. He reverberated Tagore in this House. Ajit Kumar Bhuyan *ji* is a great friend of mine. Ayodhya Rami Reddy Alla *ji* is the second richest person in the Parliament. I am sure he will come back as the first richest MP. He is a great friend of mine. He always thought about Kerala. Subhas Chandra Bose Pilli *ji* is a decent and dignified political leader. Parimal Nathwani *ji* used to give us a lot of inputs and helped us also. Neeraj Dangi *ji* is going to come back. There are many Members. I don't want to take all the names because already Sasmit Patra *ji* has put it on record and I share every name he has mentioned. Thambidurai *ji* will be a permanent fixture to this House. I am sure about it. I wanted him to be the Deputy Chief Minister, but he has been sent back again. I wish all the retiree Members very best. Parimal *ji* will also come back. Of course, I want him back. I wish all of them to be productive and a contributing member in the service of nation. Thank you very much, Sir.

MR. CHAIRMAN: Now I request Shri Digvijaya Singh to deliver his speech.

श्री दिग्विजय सिंह (मध्य प्रदेश): माननीय सभापति महोदय, मैं आपका आभारी हूँ कि आपने मुझे बोलने का अवसर दिया। माननीय सभापति महोदय, लोगों को इस बात का आश्चर्य होगा कि मेरे छात्र जीवन में कभी भी राजनीति से कोई संपर्क व समर्थन नहीं था, लेकिन कुछ परिस्थितियाँ इस प्रकार की बनीं कि मैं 22 साल की उम्र में सर्वसम्मति से नगरपालिका अध्यक्ष बन गया, 30 साल की उम्र में विधायक बन गया, 33 साल में राज्य में मंत्री बन गया, सांसद बन गया और 40 साल की उम्र में मुख्य मंत्री बन गया। लेकिन मैं हमेशा अपनी विचारधारा के मार्ग पर चला हूँ। मैंने अपनी विचारधारा के साथ समझौता नहीं किया। मैंने अपने राजनीतिक जीवन में किसी के प्रति कटुता नहीं पाली। मतभेद होते थे और विचारधारा में मतभेद होंगे, लेकिन मैंने कभी मनभेद होने का मौका नहीं दिया। आज भी मेरा आपसे यह अनुरोध है कि हो सकता है कि मेरे भाषण में कई बार कुछ कटुता आई हो, किसी को बुरा लगा हो, उसके लिए मैं क्षमाप्रार्थी हूँ, लेकिन मैं आपको इतना अवश्य कह सकता हूँ कि चाहे विधान सभा, मध्य प्रदेश में हो, चाहे लोक सभा में हो, चाहे यहाँ हो, मेरे संबंध उन लोगों के साथ भी बहुत अच्छे रहे हैं, जिनकी विचारधारा से मैं सहमत न था, न हूँ, न कभी रहूँगा।

जहाँ तक हमारे कॉमरेड्स का सवाल है, उस संबंध में मैं कहना चाहता हूँ कि कॉमरेड्स के कार्य संचालन में कुछ बात हो सकती है, लेकिन इनकी गरीबों के पक्ष में जो विचारधारा रहती है, उसका मैंने हमेशा समर्थन भी किया है। सभापति महोदय, मेरा सौभाग्य है कि मैं उस लोक सभा में भी रहा, जिसमें अटल जी और राजीव जी रहे। इंदिरा जी ने मुझे कांग्रेस में प्रवेश दिया। जब मैं वहाँ पर था, तो चंद्रशेखर जी भी संसद में थे। इन लोगों से प्रभावित होकर ही मैंने अपना राजनीतिक सफर पूरा किया है।

माननीय सभापति महोदय, सदन में कभी भी जब डिस्टर्बेंसेज होते हैं, तो मैं उनके पक्ष में नहीं रहा। लोकतंत्र की बुनियाद चर्चा है और सदन में यह सत्ता पक्ष की जवाबदारी होती है कि वह विपक्ष के साथ चर्चा करने के बाद कोई रास्ता निकाले। इस सदन में हमारे अंसारी साहब भी चेयरमैन रहे हैं। उन्होंने कोई भी बिल दिन में पास होने का मौका नहीं दिया। रास्ता निकलता है और वह निकलना चाहिए। लोकतंत्र की यही बुनियाद है, जिसमें आज हमें कमी देखने को मिलती है। मैं आपसे इतना अनुरोध करना चाहता हूँ कि आज इस देश में जिस प्रकार से सांप्रदायिक कटुता बढ़ती जा रही है, मनमुटाव बढ़ता जा रहा है, यह देश के लिए उचित नहीं है। यह न तो हमारे संस्कार और संस्कृति के लिए उचित है, न लोकतंत्र के लिए उचित है और न ही भारतीय संविधान के लिए उचित है।

मैं आज आपसे इतना ही अनुरोध करूंगा कि मैंने अपने राजनीतिक जीवन में अपना रास्ता खुद तय किया है। मैं आज कांग्रेस पार्टी का आभारी हूँ, जिसने मुझे हर सदन में आने का मौका दिया। मैं आज इस अवसर पर आपसे इतना ही अनुरोध करना चाहता हूँ। मुझे अटल जी की वह बात याद आती है कि "मैं न टायर्ड हूँ, न रिटायर्ड हूँ।" आगे चलकर हम और काम करेंगे, लेकिन आज इस समय मैं उन सभी माननीय सदस्यों के प्रति आभार व्यक्त करता हूँ, जिन लोगों ने मेरे लिए अच्छे शब्दों का प्रयोग किया। मैं विश्वास दिलाता हूँ कि मैं अपने राजनैतिक जीवन में वैसा ही रहूँगा, जैसा कबीर कह गए थे:

*"कबीरा खड़ा बाजार में सबकी मांगे खैर,
न काहू से दोस्ती, न काहू से बैर।"*

MR. CHAIRMAN: Shri K.R. Suresh Reddy.

SHRI K.R. SURESH REDDY (Telangana): Mr. Chairman, Sir, today, I rise with a mind full of grateful memories as I bid farewell to this august institution. At the outset, I would like to thank you, hon. Chairman, and also the hon. Deputy Chairman, who have been very gracious in guiding and helping me find various means to raise public issues in this august House. I would also like to acknowledge hon. Venkaiah Naiduji and hon. Dhankarji who, very graciously, presided over this august House and, very impartially, enriched the proceedings of the House. And, Sir, you, in particular, have been setting very noble and high traditions. While I leave the House, I leave it more confidently that, under your leadership, the House and parliamentary proceedings will continue to prosper. Of course, hon. Panel Chairmen also were very gracious and helpful not only in times of pandemonium, but also when there was peace. They were a great help to the Chair and I take this opportunity of thanking them also.

My dear friends, Dr. John Brittas and Dr. Sasmit Patra, in their speeches, have very elaborately and eloquently dealt with each single Member and their contributions, that I would not like to get into a tedious repetition and take away the valuable time of

the House. I am very grateful to him, especially as a neighbour. He has set a very good example as what a neighbour could be and should be. He has also been a very guiding help to me and all the floor leaders who have been very helpful, especially to the Chair, at the BAC meetings and other floor leader meetings where, in spite of the turmoil here, you kept on advising and contributing to the smooth functioning of this august House.

Mr. Chairman, Sir, I am here today, because of my leader KCRji, -- I pay my gratitude to him -- who trusted me and entrusted with me the responsibility of the leader of the BRS Parliamentary Party. So, in my own small way and with the support of my colleagues from my party, we had been able to raise issues concerning the State, the country and the people at large. I come from a proud regional party and regional parties are not merely political formations. They are voices of our diverse cultures, languages, and aspirations. Under KCRji's leadership, we fought for 14 years to ensure that the aspirations of the people from a backward region are met by converting into a State. I remember so vividly and so passionately, when you allowed a debate on the Constitution, when this august House took up the debate on the Constitution and when I had the opportunity of debating on that, I could see my leader's vision so clearly through the Constitution how Article 3 helped us create a State. And, how the Directive Principles of State Policy have guided my leader, KCRji, in ensuring that the aspirations of the people of Telangana ushered in to make it one of the most developed States in this great country!

Mr. Chairman Sir, our approach, of course, has been very consistent. We have been working on principles and being non-aligned. Whenever issues came up in this House, let us say demonetization, we supported it since the intent was good, though the content fell out. When the *Kisan* Bills came, there the content looked good, but the intent was a suspect. So, we differed from Bill to Bill and BRS party, under the guidance of our leader KCRji, supported the Government and we have opposed the Government in the larger interest of the nation and in the interest of our own State.

Mr. Chairman, Sir, as they say, Rajya Sabha—I would like to reiterate it—is like a saucer. I had said it earlier that Rajya Sabha and Lok Sabha being the cup and saucer analogy. The 'cup' is Lok Sabha the 'saucer' is Rajya Sabha and you holding the saucer ensured that the temperatures really cooled and the debate was so fulfilling that for many, many days, when the Lok Sabha was non-functional, because of various reasons, the Rajya Sabha fulfilled its due role as the House of Elders. Mr.

Chairman, Sir, I, from the bottom of my heart, really thank you for contributing to the successful running of this august House. My journey began in 2020, and 2020 has been a year which the world will never forget. It was a year of the Pandemic and when the Pandemic was at its peak, when the world was unsure of where we were going, this august House took up such wonderful deliberations, cutting across party lines, and debated on how to save lives and livelihood of our people. We debated on how the migrant labour should be taken care of. We debated on how early the vaccine should come out. I remember so vividly—Jaya*ji* is not here—that I mentioned in the House, how people of the country used to look forward for new release of Jaya*ji* and Amitabh Bachchan*ji*'s movie, similarly, they were looking forward for the vaccine. So, there was a little bit of wit and humour, even at the time of seriousness in the House. Of course, the House also witnessed the supreme sacrifice of our brave soldiers in Galwan, where all of us stood like one, contributed, ensured and raised the spirits of our soldiers on the frontiers. Historical Bills have been passed in this august House. I would not like to get into the tedious repetition, like I said. But I was fortunate to be part of it. Some we supported and some we opposed. The debates, Mr. Chairman Sir, are what I take back. The debates of all the hon. Members and the senior leaders will be guiding me in my public life in whatever role I will be playing outside the House and for public service.

Mr. Chairman Sir, I would like to place it on record that the Leader of the House, Nadda*ji*, whose demeanour and generosity and the Leader of the Opposition, whose wit, humour, and wisdom ensured that there was a good cohesion in the House, which held as catalyst, so that the House stood like one and continued with the debate; and, of course, all the floor leaders backing it, along with my fellow Members across supporting the initiative. And finally, Chairman Sir, I would like to thank, not the first but not the least, the Secretary General and his entire staff. The Secretary General and his entire staff showed utmost courtesy and guidance for new Members, for old Members, at every step they stood without a hitch, without any problem. They continued to guide us, Sir. In conclusion, there were a lot of recommendations made. I would like to conclude with only one thing to bring down the heat, to bring in more bonhomie, I would suggest, Chairman, Sir, that let an annual sports be held for all the parliamentarians. I think that would usher in a good sportsmanship which would be on the ground and in the House. Thank you, Chairman, Sir.

MESSAGE FROM LOK SABHA**The Constitution (129th Amendment) Bill, 2024**

MR. CHAIRMAN: Now, message from Lok Sabha; Secretary General.

SECRETARY GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on the 18th of March, 2026, has adopted the following Motion:

“That this House do extend time for the presentation of the Report of the Joint Committee on the Constitution (129th Amendment) Bill, 2024 and the Union Territories Laws (Amendment) Bill, 2024 up to first day of last week of Monsoon Session, 2026.”

FAREWELL TO THE RETIRING MEMBERS— *Contd.*

MR. CHAIRMAN: Now, Shriman Praful patel.

SHRI PRAFUL PATEL (Maharashtra): Mr. Chairman Sir, I join all my colleagues, who have made some very wonderful farewell speeches, in bidding farewell to many of our colleagues, who are retiring and also welcoming some of them who have been re-elected to this august House. Sir, I have had the privilege of being in the other House also with your kind self and also, on several occasions, in this House and, therefore, over the years, obviously, it develops a lot of friends, a lot of personal bonding with many of our colleagues. And, it is also with a heavy heart, sometimes, we have to bid farewell to all our colleagues who are retiring. But, at the same time, as my friend said, life never comes to an end. Once in public life, you are there till your last breath. I would also like to take this opportunity to not only bid farewell but also welcome my beloved leader, Sharad Pawarji, because I have spent many decades with him, I have learnt a lot from him and gained a lot through his experience and wisdom. And, he has had a very long innings, both at the Centre and the State, and he has again come back, which is something which is very heartening and very welcome. Because I come from Maharashtra, I would also like to bid farewell to our esteemed colleague, Fauzia Khanji. She has also been my party colleague for many years. I have known her as a great educationalist and Member of Maharashtra's Cabinet, as also a very esteemed and very learned Member of this distinguished House. Priyankaaji is also a very dear friend who has evolved over the years from being a spokesman of the Congress party to, I would say, an intellectual Member of this august House and has contributed to many meaningful debates.

I will not take everybody's name because it will take a lot of time. But, one thing is certain, Sir, that the Rajya Sabha has its own uniqueness. Both are Houses of Parliament and, of course, this is known as the 'House of Elders'. But the fact is that the Rajya Sabha has much more, I would say, sanity than the other House in the present times. At least, we function. There may be some chaos here and there; but, somehow you are able to find a way. And, I am sure, as all our colleagues here have been Members for many years with long experience, this House shall continue to be a guiding force for a parliamentary democracy. Sir, with these words, I would like to bid farewell to all our friends who are retiring. Some of them have also come back. They are most illustrious Members of this House. A big welcome to all of them. And once again, Sir, on behalf of myself and my party, I wish all the retiring members a great life ahead in the service of the nation and for the public interest. Thank you, Sir.

MR. CHAIRMAN: Now, Shriman Sandosh Kumar.

SHRI SANDOSH KUMAR P (Kerala): Hon. Chairman, Sir, today, as we bid farewell to our friends and fellow parliamentarians, all of us are filled with mixed feelings; gratitude for the service rendered by them, admiration for their contributions and, of course, a sense of loss. All these retiring Members--I do not want to mention anyone's name--have contributed in strengthening the parliamentary proceedings. They have contributed immensely to strengthen our democracy through their wisdom, through their experience and their unwavering commitment to democratic spirit. As we all know, this is not the end of their political journey. Of course, they will have new opportunities and avenues to continue their political journey. I think they all must be very happy with the fact that they got an opportunity to serve as a Member of this august House. Out of 140 crore Indians, very few of us got a chance to serve like this. So, they must be proud of that fact.

Sir, the Constitution making was a mass movement. The Constitution of India was prepared not only by the members of the Drafting Committee, but also there was a mass movement in which people from all walks of life participated. Our students, our artists, people from all sections had contributed to prepare the Constitution. It was not only the success of the Drafting Committee but of the entire nation. Now, it is our duty to carry forward that legacy. Sir, Jawaharlal Nehruji, Atal Bihari Vajpayeeji, many other towering personalities from my party, Indrajit Guptaaji, all these people contributed in strengthening parliamentary democracy. But, unfortunately, parliamentary democracy is facing a lot of crisis, a deepening crisis, these days. For example, the influence of money in parliamentary politics, castes and many other

elements are vitiating our democratic system. So, at this crucial juncture, of course, we will miss some of our wonderful parliamentarians. I do not want to mention anyone. But, we will miss Members like Shaktisinh Gohilji, many of us will miss him. I think they can continue their fight for the genuine cause of the people in the coming days and I wish, on behalf of my party, all the very best to them. Thank you, Sir.

MR. CHAIRMAN: Now, Shriman Abdul Wahab.

SHRI ABDUL WAHAB (Kerala): Thank you, Sir, for giving me a chance. I am not repeating again the names of all the retiring Members. Every Member who is parting from us is very close to me. During my 17 years of the Rajya Sabha life, I feel that I have more close friends. I am not taking names because if I miss somebody especially lady Members, from this side or that side, they may feel otherwise. Dr. John Brittas has already mentioned about lady hon. Members.

Sir, hon. Member, Sanjay Singh said,-- I will be an ex-MP next year. I think, the ex-MP should be allowed entry, at least up to the Lobby of the House. That will be a reason for us to come to Delhi; otherwise, how can we meet our friends? Sir, there is no Central Hall now. In the Lobby area, there is a small cabin. But, at least, we should get a chance to go there by showing our ID. Secondly, Sir, pension given to ex-MPs is very meagre. Either you cut-off the pension or give a dignified amount as pension to the ex-MPs. I know of many ex-MPs and I also know the conditions in which they are living. They travel in train from one place to another and returning because the travel is free and food is free. At least, they are getting food every day. So, they are travelling so that they can get food. That is the situation of so many ex-MPs. So, please recommend a reasonable pension for ex-MPs. Sir, everybody is getting pension nowadays. For nothing, people are now given freebies! It is true that they get facilities as sitting MPs.

So, please, in your capacity as Chairman, I request you to recommend — at least for the Rajya Sabha Members ...*(Interruptions)*... Okay! But, Sir, I am saying this to you as you are our Chairman. You can also talk to Lok Sabha Speaker, Shri Om Birlaji, and convince him to get a resolution passed on this. In this country of 140-crore population, having trillion-dollar economy, this amount is just a peanut. Thank you, Sir, for giving me this opportunity. I hope that next year, Dr. John Brittas will speak same thing about me also when I will be retiring., ...*(Interruptions)*... Yes; yes, we all. ...*(Interruptions)*... So, we are all on the same boat. Thank you, Sir.

MR. CHAIRMAN: Before calling upon Dr. Kanimozhi N. V. N. Somu, I would like to draw the attention of this House to the fact that she lost her father while he was serving as the Minister of State for Defence. He tragically passed away in the line of national duty during an official visit to the North-Eastern region. His mortal remains were accompanied back by none other than the former Prime Minister of India, Shriman Atal Bihari Vajpayee. With that, I now call upon Dr. Kanimozhi N. V. N. Somu.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Thank you, hon. Chairman, Sir, for making a remark on my father. Thank you so much, Sir. I express my deep gratitude and sincere thanks to those great people with golden hearts who guided me and showed me the world by holding my hand. My parents, late Shri N. V. N. Somu, who was a Member of the Lok Sabha and, as you mentioned, MoS of Defence, and Shrimati Uma Devi Somu, who brought me into this world. Muthamaringa Dr. Kalingar brought me into the political world. My leader and the backbone of the Dravidian model Government, Talapati M. K. Stalin, gave me the powerful opportunity to serve in this august House and to allow the voice of women to resonate in the walls of this House. Sir, I am ever indebted to them. I also take this opportunity to thank the hon. Deputy Chief Minister, Udhayanidhi Stalin, for giving me this opportunity, Sir.

Sir, I have great pride in being a product of the Dravidian stock — the legacy of Thanthai Periyar and Perarignar Anna, and my grandfather N. V. Natarajan flows in my blood and breath. My beloved floor leader, Tiruchi Sivaaji, is a guiding force for me to perform to my full potential in the Rajya Sabha. I remember how generous he was when it comes to giving opportunities to MPs like me in our party. His ability to gel well with MPs of other political parties also helped carry forward friendships. Sir, I thank you for being a strict teacher when it comes to performance — getting the maximum out of us and bringing all the Members together. I have also been a disciplined Member. I hope Anna will accept this, as he has always wished the Members to be.

Sir, I entered this House with an open mind and empty hands, but I leave with a mind filled with great memories and wonderful experiences, which I consider a great privilege. I am immensely happy to have shared the space with some truly legendary personalities in public life. The Rajya Sabha gave me unique experiences on the essence of democracy and politics. I still vividly remember my first day in this House when I took oath in the old Parliament House, now called the Samvidhan Sadan. From that day, for the last 54 months, that is, one thousand five hundred and forty

days of my life in the Rajya Sabha, I have had the privilege to work under three Vice Presidents and Chairmen of the Rajya Sabha. I learnt a lot from the polite but strong attitude of Sri Venkaiah Naidu; from the witty, but concerned, words of Sri Jagdeep Dhankhar; and, the smiling but strict master of yourself, Sir. Thank you so much! I must say all three Chairmen were kind and considerate with Opposition Members like me.

I got the opportunity to raise important issues pertaining to the people of Tamil Nadu with the permission of the Chair. I should not forget the Deputy Chairman, Harivansh Sir, who always greets us with his typical smile, but a strict master. The moment we deviate a little from the subject, he will really say, “No, I will not allow this.” That is something we have to mention about him. What impressed me the most was the contribution of my senior colleagues, cutting across all political parties, to encourage and support their junior colleagues — their contribution in upholding democracy and fulfilling the fundamental duty as a Member of this august House. The Leader of the Opposition, Shri Mallikarjun Kharge, has spoken meticulously but with authority. I will never forget the classic yet sharp critical Budget analysis by Shri P. Chidambaram, the pointed and thought-provoking speeches of my friend, Dr. John Brittas, the electrifying speeches of Shri Derek O’Brian, the soft yet powerful speeches of my friend, Shrimati Priyanka Chaturvedi, the fiery speeches of Shrimati Jaya Bachchan, the crystal clear speeches of Dr. Fauzia Khan, the terrific speeches of Shri Sanjay Singh and Prof. Manoj Kumar Jha, Shri Abdul Wahab, Prof. Ram Gopal Yadav, Ms. Dola Sen, Shri Shaktisinh Gohil, Shri Ayodhya Rami Reddy Alla, and to-the-point speeches of Dr. Sasmit Patra. I can go on, Sir, but I would like to associate myself with Dr. Sasmit Patra as he has mentioned all the other names. Sir, I cherish the occasions when I was genuinely praised by the Chair. Rajya Sabha is not merely a Chamber of debate, it is a living institution of wisdom, continuity and constitutional balances. The greatness of democracy is that assent and dissent views are taken on the same platform while discussing about a national issue or people’s welfare measures. Thorough discussions, deliberations and dialogues are essential elements of democracy. Duty, dignity and discipline is the cornerstone of our DMK party’s democratic and reformist political philosophy, and I was able to gel with both and give a small percentage of service to this nation. If, in my time here, I have contributed even in a small measure to the dignity of this House or to the welfare of the people, I consider my tenure as very, very meaningful.

Sir, I also take this opportunity to sincerely thank every one of my fellow MPs cutting across political parties from whom I learnt lessons to enrich my political career

and wisdom. My special thanks to all the women MPs for their sisterly affection and lovely smile bridging us beyond our political ideologies. Last but not the least, the kindness of the Marshals, officials and the staff of Rajya Sabha and the parliamentary security personnel for their tireless, selfless service. Sir, I leave with respect for this institution, faith in its future and hope that it will continue to be a beacon of reason, restraint and responsibility. Thank you, Sir.

MR. CHAIRMAN: Thiru, N. R. Elango.

SHRI N.R. ELANGO (Tamil Nadu): Hon. Chairman, Sir, I thank you for allowing me to speak in Tamil. & “Hon'ble Chairman Sir, at the outset, I express my sincere gratitude to you for permitting me to participate in this discussion in Tamil. I come from a humble background, and I stand here today with deep gratitude to the leader of the Dravida Munnetra Kazhagam and the hon. Chief Minister of Tamil Nadu, Thiru M.K. Stalin, and to my party for reposing faith in me and sending me to this august House. I also thank the hon. Prime Minister for his kind words of appreciation during this farewell moment.

Sir, I consider it a great privilege to have served under the distinguished leadership of three hon. Vice Presidents who adorned the Chair—Shri M. Venkaiah Naidu, Shri Jagdeep Dhankhar, and your good self. I express my heartfelt gratitude to all of them. I must also acknowledge the invaluable guidance and encouragement extended by hon. Deputy Chairman Shri Harivansh, who ensured that members like me received opportunities to contribute meaningfully. Sir, I wish to place on record my deep respect and affection for our party leader in this House, Mr. Tiruchi Siva. To me, he is not merely a leader but the head of our parliamentary family. Like an elder brother, he guided us with patience, holding our hands and teaching us how to conduct ourselves with dignity and purpose in this House. I remain ever grateful to him. I also extend my sincere thanks to senior leaders such as Shri Mallikarjun Kharge, Shri Kapil Sibal, Shri P. Chidambaram, and Shri Digvijaya Singh for their wisdom and guidance. Among the hon. Ministers, I thank Shri J.P. Nadda and Smt. Nirmala Sitharaman. Though we often stood on opposing sides within the House, their personal warmth and support outside it reflected the true spirit of parliamentary camaraderie. I also convey my special thanks to hon. Union Home Minister for his kind appreciation of my contribution to the three criminal laws.

& English translation of the original speech delivered in Tamil.

Sir, I acknowledge with gratitude my friends from other parties, particularly comrades from Communist parties — Dr. John Brittas, Shri Sandosh Kumar and Shri Sivadasan. I also thank Dr. Manoj Jha, Dr. Sasmit Patra, Shri Neeraj Shekhar and colleagues from Aam Aadmi Party. I particularly thank Shri Derek O'Brien for encouraging us to speak with clarity and conviction. I convey my special thanks to Shri Derek O'Brien, who encouraged us and taught us how to speak assertively in the House wherever we met him.

When I entered this House in 2020, unforeseen challenges such as the COVID pandemic and certain personal circumstances limited my ability to contribute as much as I would have wished. Nevertheless, the experience I have gained and the lessons I have learned from the distinguished members of this House are immense and invaluable. They will remain a guiding force in my public life. Sir, as a member of the Dravida Munnetra Kazhagam, I am guided by five core principles: to work tirelessly along the path shown by *Perarignar Anna*; to strive for an egalitarian society free from domination; to oppose the imposition of Hindi; to reject violence and eradicate poverty; and to uphold cooperative federalism at the Centre with autonomy for the States. These ideals form the foundation of my public life, and I shall continue to uphold them with commitment and conviction. Before I conclude, I wish to share two important reflections.

First, Dr. Kalaignar once said that in a parliamentary democracy, the majority is like the body, while the minority is like the eyes. The body must act, but it is the eyes that provide vision. Therefore, the majority must remain sensitive to the concerns and perspectives of the minority. However, it is my respectful submission that this spirit has weakened in recent years. I urge the Government to uphold this democratic principle by giving due respect and consideration to the voices of the minority. Second, *Perarignar Anna* had once observed that “the North flourishes while the South perishes.” Decades have passed, yet the imbalance he referred to has not been fully addressed. In fact, there is a growing perception that regional disparities continue to persist. Today we stand at a point where it feels like “the North lives and it makes the South suffer.” This must change. India’s progress must be inclusive, balanced, and equitable across all regions—economically, socially, and politically. Only then can we truly realise the vision of a united and prosperous nation. With these words, I conclude my speech. I once again thank you for this opportunity. Vanakkam.”

MR. CHAIRMAN: Shri Muzibulla Khan.

श्री मुजीबुल्ला खान (ओडिशा): चेयरमैन सर, आपका धन्यवाद, आज आपने मुझे बोलने का मौका दिया। 6 साल पहले हम लोग जब पहली बार राज्य सभा में आए थे, तब वह सदन था और उस सदन में वेंकैया नायडू जी सभापति थे। उसके बाद हम लोग इस नए सदन में आए, फिर हम लोगों ने दूसरे सभापति को देखा - जगदीप धनखड़ जी। सर, उनके बाद आप आए। आज यहां पर जितने भी लोग मौजूद हैं, हमारे वाइस-चेयरमैन साहब, ट्रेजरी बेंच के सभी सदस्य और अपोजिशन के भी जो लोग बैठे हैं, मैं उन सबको धन्यवाद देता हूँ। मैं उन लोगों को धन्यवाद देता हूँ, जो अभी यहाँ पर रिटायर नहीं होने के बावजूद बैठे हैं। जो लोग बिना सुने चले गए, उनका भी वक्त आएगा।

सभापति महोदय, मैं एक आदिवासी बहुल जिले से आता हूँ। वह ओडिशा का नबरंगपुर जिला है। वहां मेरा एक छोटा सा गाँव है - तारागांव। मुझे बचपन से फिल्मों में काम करने का बहुत शौक था। मैं जब स्कूल में पढ़ा करता था, तो अपने दोस्तों को बोलता था कि मैं फिल्मों का हीरो बनूंगा, तो सब बोलते थे कि हां, बन जा। मेरे पूरे परिवार के लोग राजनीति में थे। मेरे पिताजी, मेरे बड़े पिताजी, सब राजनीति में थे। मेरे नाना जी एमएलए थे, मेरे बड़े पिताजी मंत्री थे। तो परिवार की राजनीति देख-देख कर, राजनीति में भी मेरी रुचि मेरा बचपन से ही थी।

जब मैं फिल्मों में गया, तो फिल्मों में काम किया, लेकिन मैं फिल्मों के साथ-साथ राजनीति में भी रुचि रखता था। तत्कालीन मुख्य मंत्री बीजू पटनायक जी थे। मैंने उनसे कहा कि सर, मैं एमएलए बनना चाहता हूँ, आप मुझे टिकट दीजिए। उन्होंने पूछा - तू फिल्मों का एक्टर होकर एमएलए बनेगा? मैंने बोला कि हां, सर, मैं बनूंगा। इस पर वे बोले कि पहले सरपंच बन कर आ, तू अपनी पंचायत में जीत पाता है या नहीं, उसके बाद आगे देखता हूँ। मैंने बोला, सर मैं ओड़िया फिल्मों का हीरो हूँ, आप मुझे सरपंच बनने भेज रहे हैं! उन्होंने कहा — जा, पहले सरपंच बनकर आ, उसके बाद देखता हूँ। उसके बाद मैं अपने गांव गया और सबको बोला कि बीजू पटनायक जी बोल रहे हैं कि मैं जब सरपंच बन जाऊंगा, तभी जाकर एमएलए का टिकट मिलेगा। इसके बाद मैंने सरपंच का चुनाव लड़ा। सभापति महोदय, 1992 में, हमारे देश में, मैं सबसे कम उम्र का सरपंच बना था। ...(व्यवधान)... काफी सालों तक मेरा नाम गूगल में था। यह सर्च करने पर कि यहां सबसे youngest सरपंच कौन है, तो उसमें मेरा नाम आता था। वह अभी-अभी कट गया और कोई दूसरा youngest आ गया।

सभापति महोदय, इसके बाद मैं धन्यवाद देना चाहता हूँ। सबसे पहले तो मैं अल्लाह ताला का धन्यवाद देना चाहता हूँ, उनका शुक्रिया अदा करना चाहता हूँ। उसके बाद अपने नेता, नवीन पटनायक जी को धन्यवाद देना चाहता हूँ, जिन्होंने मुझे राज्य सभा में भेजा है।

सभापति महोदय, मैं grass-root में सरपंच था। मैं सरपंच से सीधे Upper House में आ गया, इसलिए बीच वाला छूट गया है। मैं बचपन से थोड़ा ज़िदी था। मैं जो चीज चाहता था, मुझे मेरे पिताजी और मेरी माताजी मुझे दे देते थे। तो वह ज़िद मेरे पास अभी भी है। वे जो दो सदन छूट गये हैं, विधान सभा और लोक सभा, वहां मैं पक्का जाऊंगा। ...(व्यवधान)... चूंकि मैं jump

लगा कर, सरपंच से सीधे ऊपर आ गया, इसलिए बीच वाला छूट गया है, लेकिन मैं पक्का 2029 में या तो लोक सभा में जाऊंगा या विधान सभा में जाऊंगा।

सभापति महोदय, यहां आने के बाद मुझे बहुत सी खट्टी-मीठी अनुभूतियां हुईं, बहुत सी नोकझोंक भी हुईं, लेकिन मैंने किसी चीज को दिल में नहीं लिया। हम लोगों ने यहां भाईचारे के साथ 6 साल बिताए। सबसे दुर्भाग्य की बात यह हुई कि काफी सालों तक पार्टी में काम करने के बाद, करीब 20-25 साल काम करने के बाद, मुझे जब राज्य सभा का टिकट मिला, तो राज्य सभा का सर्टिफिकेट मैंने 18 मार्च को पाया और 22 मार्च को सारी दुनिया बंद हो गयी। कोरोना के चलते सारी दुनिया बंद हो गयी, कोई किसी से मिला नहीं, किसी ने हाथ नहीं मिलाया। मैं ऐसे वक्त में राज्य सभा में आया। मैं ऊपर वाले का शुक्रगुजार हूं कि ठीक टाइम पर राज्य सभा में मुझे जगह मिल गयी, नहीं तो कोरोना का जो पीरियड था, उसमें सोच-सोच के आदमी आधा बीमार हो जाता। मैं राज्य सभा में सीट पाने के बाद इतना खुश था कि कोरोना वगैरह कोई मेरे पास नहीं टिक सका। मेरे पास वह बिल्कुल नहीं आया। मैंने एक एमएलए को गले लगाया और बोला - अरे यार, तुम्हारे एरिया में बढ़िया रसगुल्ला मिलता है, तो मुझे बढ़िया रसगुल्ला भेज। हमारे ओडिशा के सालेपुर का रसगुल्ला फेमस है। वह बोला - भैया, मैं कल आपको रसगुल्ला भेजूंगा। शाम को घर में बैठकर टीवी देखता हूं, तो टीवी में बताया गया कि उस एमएलए को कोरोना हो गया है। ...**(व्यवधान)**... महोदय, अब मैं क्या रसगुल्ला खाऊंगा, मैं तो पूरा टेंशन में आ गया। फिर उसके अगले दिन सुबह जाकर अपना टेस्ट करवाया। Luckily, मुझे कुछ नहीं निकला, क्योंकि मेरी will power strong थी और मेरा दिल बहुत खुश था। अगर इंसान अपना दिल खुश रखेगा, तो उसको न तो कोई बीमारी होगी और न ही कोई प्रॉब्लम होगी। ...**(व्यवधान)**... मैं इतना कहूंगा - यहां मेरे से बहुत सारे सीनियर्स हैं, बुजुर्ग हैं, बहुत से ज्ञानी-गुणी हैं, लेकिन मेरा मानना है कि किसी भी चीज में tension नहीं लेनी चाहिए। कितनी भी बड़ी मुश्किल आए, लेकिन tension नहीं लेनी चाहिए। Tension लेने से क्या मिलेगा? इंसान मुट्ठी बंद करके, खाली हाथ आता है और जब वह जाता है, तो खाली हाथ ही जाता है, कोई कुछ लेकर नहीं जाता। टेंशन लेकर किसी को शुगर, किसी को बीपी की प्रॉब्लम हो जाती है। इसलिए हमें टेंशन नहीं लेनी चाहिए और आगे बढ़ते रहना चाहिए। आज हमारे जो भी साथी रिटायर हो रहे हैं, वे रिटायर तो नहीं हो रहे हैं, बल्कि वे दूसरी जगहों पर जाएंगे और काम करेंगे। हम लोग यहाँ पर लोगों के लिए काम करने आए थे, जितना हमारे हाथ से हुआ, जितनी कोशिश कर सके, उतना हम लोगों ने काम किया। बहुत-सी जगहों पर हम लोगों को प्रशंसा भी मिली कि आप अच्छा बोले, ठीक बोले।

सभापति महोदय, मैं कुछ छोटी-मोटी चीज़ आपके सामने रखना चाहता हूँ। पहला तो यह है कि अभी बहुत-से सांसदों ने आपसे गुजारिश की है कि एक्स-मैंबर्स जब कभी यहाँ आएँ, तो उन्हें लॉबी में बैठने की दिक्कत न हो। अगर ऐसा नहीं होगा, तो उससे बड़ी तकलीफ और कुछ नहीं हो सकती है। जब पुराने भवन में संसद थी, तब वहाँ पर सेंट्रल हॉल में हम सब इकट्ठा बैठ कर रहे थे। अभी अलग-अलग हो गया है, लेकिन कभी किसी काम से अगर कोई एक्स-एमपीज़ आ भी गए, तो उनके लिए मना नहीं होना चाहिए। ऐसा नहीं हो कि गेट पर ही यह कहा जाए कि आप अंदर नहीं जा सकते हैं। इस बात से बहुत तकलीफ होगी। सभापति महोदय, आपसे यह गुजारिश

है। आप इसको करवाइए, क्योंकि आज यहाँ पर जितने मेंबर्स हैं, वे सब एक्स होंगे। यहाँ पर कोई परमानेंट नहीं है, सब temporary हैं। दुनिया में हम लोग आए हैं, हम सब temporary हैं।

सभापति महोदय, आप इसमें इंटरवीन कीजिए कि जो एक्स-एमपीज़ होते हैं, उनको रेलवे विभाग ने फर्स्ट एसी में सिंगल सीट ही दी है। अगर कोई ज्यादा उम्र वाले हों, बुजुर्ग हों, तो वे कैसे अकेले ट्रेवल करेंगे? यदि कोई महिला एक्स-एमपी हो गई, तो वे कैसे अकेली जाएँगी? वे किसी को तो साथ लेकर जाएँगी, लेकिन एक्स-एमपीज़ को फर्स्ट एसी में एक ही सीट अलाऊ की गयी है। इसलिए मैं आपसे गुजारिश करूँगा कि आप कम-से-कम इसमें इंटरवीन करके उसको दो सीट करवाइए। यह सबके काम आएगा, मैं सबके लिए बोल रहा हूँ।

सभापति महोदय, आज मुझे दुख तो जरूर हो रहा है, क्योंकि इतने साल से मैं सबके लगाव में था, आप लोगों के साथ था। अभी जितने भी सांसद रिटायर हो रहे हैं, मैं उन सबके लिए शुभकामनाएँ देता हूँ कि वे आगे चल कर अपने-अपने फील्ड में जाएँगे, कोई फिर विधायक बनेंगे, कोई दूसरा काम करेंगे, लेकिन हम लोग पब्लिक लाइफ में तो रहेंगे ही।

उसके साथ-साथ, मैं यह बताना चाहता हूँ कि मैंने काफी दिनों से फिल्म करना बंद कर दिया था, लेकिन अब फिल्म करूँगा, क्योंकि उसमें भी रहना जरूरी है, नहीं तो पब्लिक भी भूल जाएगी कि ये पुराने एक्टर थे। सबसे बड़ी बात यह है कि कलाकार कभी एक्स नहीं होता है। एक विधायक एक्स हो जाएगा, एक मंत्री एक्स हो जाएगा, एक एमपी एक्स हो जाएगा, लोग उनको एक्स एमपी कहेंगे, लेकिन एक कलाकार को एक्स कलाकार कोई नहीं कहेगा, चाहे वह हीरो रोल करे, चाहे वह बड़े भाई का रोल करे या फिर चाहे वह बाप का रोल करे, क्योंकि एक्टर, एक्टर होता है। इंशा अल्लाह, मैं अगले अप्रैल या मई से नई फिल्म की शूटिंग करने जा रहा हूँ। मुझे उसके लिए आप लोगों का आशीर्वाद चाहिए।

मैं आप सब लोगों से कहना चाहता हूँ कि हम लोग सब एक हैं, अलग-अलग पार्टी से जरूर आए हैं, कोई बात नहीं है, लेकिन हम सब लोग एक हैं और हम सब लोग इस देश के नागरिक हैं, इसलिए हम लोगों को देश को आगे बढ़ाने के लिए मिल-जुल कर काम करना चाहिए। सभापति महोदय, बहुत-बहुत धन्यवाद, नमस्कार।

MR. CHAIRMAN: Shri Niranjana Bishi ji.

SHRI NIRANJANA BISHI (Odisha): Hon. Chairman, Sir, and respected Members of this august House, today, when I rise to speak in this dignified Chamber, my heart is filled with deep gratitude and a profound sense of responsibility. The Parliament of India is not merely a building of debate, discussion or deliberation, it is the sacred temple of our democracy. Ours is the largest democratic country in the world. It is here that the dreams of We, the people of India, as enshrined in the Preamble of our Constitution, find voice, direction and action. Being entrusted to serve in this august House has been one of the greatest honours of my life. Our Constitution, drafted

under the visionary leadership of Dr. B. R. Ambedkar, is not merely a legal document, but a moral commitment to justice, liberty, equality and fraternity. Throughout my tenure, I have sincerely tried to uphold these constitutional values, while raising the voice of the marginalised sections of the society, particularly Scheduled Castes, Scheduled Tribes, farmers, labourers, workers, toiling masses, women and the other marginalised communities of this society.

Sir, coming from the tribal heartland of Odisha, I have always felt that my presence in this House carried the aspirations and hopes of millions who historically remained unheard. Whenever I spoke, I did not speak merely as an individual Member, I spoke as a representative of the village, forest and communities whose faith in the democracy is deep and unwavering. During my tenure, I tried to highlight several important issues like protection of tribal rights, preservation of tribal language and culture, development of backward region, strengthening of education, health, agriculture, welfare schemes for SC, ST and OBC communities and safeguarding the constitutional rights of the Scheduled Castes and the Scheduled Tribes. These issues are not merely policy concerns. They represent the dignity, identity and future of millions of citizens. India's democracy is strong because of its institution, its diversity, and its spirit of dialogue. The Rajya Sabha, as the Council of States, the House of Lords, or the House of Elders, plays a crucial role in the strengthening of our federal structure and ensuring that every region of our country is heard in national policy making.

At this moment, I offer my heartfelt thanks and sincere gratitude to my beloved leader, the President of BJD and the former Chief Minister of Odisha, Shri Naveen Patnaik, whose visionary leadership, commitment to clean governance and dedication to the welfare of the people of Odisha have inspired countless public servants like me.

I also extend my sincere thanks to you, our hon. Chairman, and Shri Harivansh, hon. Deputy Chairman, the Panel of Vice-Chairmen, hon. Leader of the House, hon. Leader of the Opposition, Shri Mallikarjun Kharge, all the hon. Ministers and all the leaders of political parties, my floor leader, Dr. Sasmit Patra, and my respected fellow Members of Parliament across all party lines. I thank the Secretary-General, Shri P.C. Mody, and all the dedicated officers and staff of the Rajya Sabha Secretariat who tirelessly uphold the dignity and functioning of this great institution - Rajya Sabha.

Public life does not end with the completion of a parliamentary term; service to society is a lifelong duty. Even after leaving this House, I shall remain committed to the ideals of our Constitution, to the empowerment of Scheduled Caste communities, Scheduled Tribe communities, the toiling mass and the marginalised communities of India. Let us remember that the true strength of India lies in its villages, its youth, its farmers, its workers, and its tribal communities. Our responsibility, as public representative, is to ensure that development, justice and opportunity reach the last person in this line, as envisioned by the maker of our Constitution, Baba Saheb Dr. B.R. Ambedkar.

I conclude with hope and faith that our great nation will continue to progress, guided by the eternal values of democracy, constitutional morality, unity and social harmony. May this august Parliament, our Rajya Sabha, continue to remain the guardian of the aspirations of the people of India, that is, 140 crore people of Bharat Mata. Thank you, Sir. *Jai Hind!*

MR. CHAIRMAN: Now, Shrimati Priyanka Chaturvedi.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I have now tuned my mind to a three-minute speech and I am always afraid of the buzzer. So, I am happy that today, there will be no buzzer and I will get to speak my mind, but I will try and keep it short.

Sir, I would like to take this opportunity to thank my party leaders, Shri Uddhav Saheb Thackeray and Shri Aditya Thackeray, for giving me a chance to speak for the party in the Parliament, my party colleagues and floor leaders of both, the Lok Sabha and the Rajya Sabha, for their support always. To all the lovely people I have met in the Lok Sabha and the Rajya Sabha, it will be next to impossible to mention names because it would take more than 10 minutes to even count the names of people I have encountered, I have learnt from and I have experienced.

2.00 P.M.

I thank you; I learnt from you. To Jaya ji, my friend and my senior colleague, I dare not control you. To all those seated in the front rows, the senior Floor Leaders, the Cabinet Ministers across the aisle, I thank you for the support and motivation. I am actually overwhelmed that all the floor leaders mentioned my name and my contribution. That in itself speaks for my term having been a successful tenure. To friends, who became family, the memories I carry of this Chamber, I will cherish

forever; to the Chairs in the past, especially, Venkaiah Naidu ji, I remember, if Venkaiah Naidu ji liked a subject or some issue-based discussion which was important for the Parliament, he used to extend the time too. So, I really miss Venkaiah Naidu ji at times. Jagdeep Dhankhar ji was quite a strict administrator. Now, you are there in the Chair, Sir. You have been very kind and you have been very generous. I express to you all my gratitude. To the Leader of the Opposition, Kharge ji, there is so much that I have learnt from him; his untiring effort to be in the Parliament and to continue to be an active contributor to the Parliament. I have learnt it from him. To the Leader of the House, Nadda ji; Nadda ji has been a graceful presence in the House and his role as the Leader of the House has been very kind. I continue to hope that I will have their blessings in times to come. To the entire Rajya Sabha Secretariat, Shri P.C. Modi ji, the support staff, Deputy Chairman, Sir, and the Panel of Vice-Chairpersons, I offer my extreme gratitude.

Sir, I remember when I was suspended during one winter session, I was very angry. Venkaiah Naidu ji was not there at that time. So, I went to Harivansh ji and I had so many things to say to him. So, I have only learnt after that how to also ask for a humble apology for what I said at that time. Sir, I take this moment to thank my children and my husband for being the wind beneath my wings. Sir, a word of thanks to the media and since John Brittas mentioned the parliamentary photographers, it is just a pause, I shall be back and they will get busy as they were. Sir, the photographers, be it reporters, I want to express deep gratitude to them, and, as much as they may miss me, I shall miss them too. To the people of India and the immense support I have received, ever since my term did not get renewed, I have got lots of love and support across social media, across party lines. So, that has been, indeed, extremely overwhelming but also made me happy. I had the opportunity to participate in the passing of the historic Women's Reservation Bill. I could end up becoming one of the beneficiaries of returning to the Parliament, indeed, through that Reservation Bill. So, again, I am grateful for that opportunity as well.

Sir, before I take my seat, I wish to read a few lines from my father's message to me when I completed my tenure, when he got to know I will not be re-nominated. This has also been the philosophy of my life. जीव गतिमान हैं और जड़ स्थिर हैं। जीव का धर्म ही गति है। “चरैवेति, चरैवेति” — इसका स्थान ऋग्वेद के ऐतरेय ब्राह्मण में मिलता है, जिसे भगवान बुद्ध ने करके दिखाया। अतः हम जहाँ कल तक खड़े थे, आज उससे अलग स्थान की ओर अग्रसर हों और पिछली जगह के प्रति न मोह रखें, न आसक्ति भाव। यह मोह और आसक्ति हमें हमारे लक्षित गंतव्य तक पहुँचने से रोकते हैं।

यदि मर्यादा पुरुषोत्तम रामराज्य तक ही ठहर गए होते, तो रावण का नाश कैसे होता? मानवता के उद्धार का गतिशीलता से गहरा संबंध है और गतिशीलता का त्याग से। इसके बारे में ईशावास्य उपनिषद् में लिखा है - “तेन त्यक्तेन भुञ्जीथा मा गृधः कस्यस्विद्धनम्॥” अर्थात् यह जगत परमेश्वर का है। इसी भावना के साथ जो बिना किसी आसक्ति के आगे बढ़ता है, वही उसे प्राप्त करता है। जो जीवन को इस प्रकार बरतता है, वही अपने उद्देश्यों को पवित्रता के साथ प्राप्त करता है। इस संबंध में एक सुंदर लोकोक्ति है:

*“बहता पानी निर्मल, सुथरा होय सोया।
रुका हुआ तो गंदा हो, जो पाला होय सोया॥”*

(Flowing water is pure; stagnant water becomes dirty.)

इस प्रकार हम अपने साध्य और साधनों में पवित्रता रखते हुए आगे बढ़ें, जिसमें भगवान भी सहायक होंगे। सत्यमेव जयते! जय-हिन्द! Thank you.

MR. CHAIRMAN: Now, Dr. V. Sivadasan.

DR. V. SIVADASAN (Kerala): Respected Chairman, Sir, some of our colleagues are retiring after this Session. Our floor leaders and some of the retiring Members have already spoken here. Our leader, Bikash Ranjan Bhattacharyya ji, a leader of the CPI (M) and a leading legal luminary who is also a theatre personality, has given the leadership to our Party in this House. My friend, Fauzia Khan ji, participated very actively in various discussions in the House. Priyanka Chaturvedi ji, as a colleague, participated in a lot of protests inside and outside the Parliament. Rajani Patil ji, Mamata Mohanta ji and Niranjana Bishi ji also participated in a lot of discussions. My colleague and dear friend, Mr. Elango, has spoken very sweet words here in Tamil. He has given very good support to our parliamentary activities. Mr. Selvarasu and Dr. Thambidurai are also retiring. Dr. Thambidurai is coming back. Dr. Kanimozhi NVN Somu and Shri G.K. Vasan, our dear friends, are also retiring. We know that he has given a very good contribution to the parliamentary activities. Saket Gokhale ji, one of the youngest Members in the House, is here. He is very vibrant and made valuable interventions here inside the Parliament. Whenever we raise slogans, Saket Gokhale has given the leading role inside and outside the Parliament. Ritabrata Banerjee, my former colleague in student front, is now in Trinamool Congress. He is also retiring from this House. Our colleagues from Bengal told that he will play a big role in the Bengal politics. Then Subrata Bakshi ji and Bhubaneswar Kalita ji are also retiring. When I made my maiden speech in this House, Bhubaneswar Kalita ji was in the Chair. I remember his support to me. Ajit Bhuyan ji, my dear friend, has participated in a lot of programmes with us.

[THE VICE-CHAIRMAN (DR. SASMIT PATRA) *in the Chair.*]

A.D. Singh ji, Prem Chand Gupta ji, Ram Nath Thakur ji, our Deputy Chairman, Harivansh Ji, Indubala Goswami ji, Suresh Reddy ji and our dear friend, Shaktisinh Gohil ji, together we have participated in different Committee meetings. As a colleague, Shaktisinh Gohil ji has given very good support to me and our work for the people. I would like to mention one of the names, he is not here right now, Digvijaya Singh ji. He is a former Chief Minister of Madhya Pradesh, but he kept a very good relationship with the downtrodden ones. As a senior Member, he considers each and every Member, including the junior Members, in the Parliament. I would like to mention his contribution here. I am not going to mention all other names, but I am wishing all the retiring Members best in their future activities. I believe they will work for the cause of the people. Again, I wish a good future to the retiring Members of this House. Thank you.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shriman Javed Ali Khan.

श्री जावेद अली खान (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, आपने मेरा सीक्वेंस जिनकी विदाई होनी है, उनके बीच में ला दिया। यह सत्य है कि मेरे सामने जो बैठे हैं, वे भी विदा होने वाले हैं। प्रियंका जी भी विदा होने वाली हैं। अजित भाई, जो लगातार पिछले हाउस से और इस बिल्डिंग तक मेरे साथ बैठते आए हैं, उन्हें भी इस सत्र में ही विदा होना है। मेरा दो साल के बाद नंबर आएगा, इस बात का मुझे एहसास हो रहा है, लेकिन आपने उसी सीक्वेंस में मुझे भी शामिल कर लिया। उपसभापति जी, मैं अपने सभी साथियों को, जो आज हमारे हाउस से रिटायर हो रहे हैं, उन्हें जीवन की नई पारी शुरू करने के लिए बहुत सारी शुभकामनाएं देना चाहता हूं और यह कामना भी करता हूं कि वे यहाँ से रिटायर होने के बाद अपने बाकी जीवन को सफलतापूर्वक व्यतीत करें और जब उनका नसीब कुछ ज़ोर मारेगा या उन पर पार्टी नेताओं की कृपा होगी, तो वे हमें दुबारा मिलेंगे — मैं ऐसी भी उनके लिए कामना करता हूँ। महोदय, हमारे कुछ साथी रिटायर होने के बाद दुबारा चुनकर आ गए हैं और कुछ का जून में पता चलेगा कि उनमें से यहाँ दुबारा कौन आएंगे, लेकिन जो भी आएंगे, मैं उन सभी को बधाई देता हूँ।

सर, दो साल पहले भी मेरी पार्टी की तरफ से मुझे विदाई के अवसर पर बोलने का मौका मिला था। मैंने तब दो-तीन बिंदु उठाए थे, मैं आज उन्हें दोहराना चाहता हूँ। मैं कुछ दिनों एक्स एम.पी. रहा हूँ। मैं नवंबर, 2020 में रिटायर हुआ था और जुलाई, 2022 तक एक्स एम.पी. था। बहुत सारे एम.पी.ज. और एक्स एम.पी.ज. बहुत व्यवस्थित जीवन जीते हैं। उन्हें किसी सपोर्ट या किसी मदद की जरूरत नहीं होती है। उनके सारे इंतजाम सदन में आने से पहले भी परफेक्ट होते हैं और सदन से जाने के बाद भी परफेक्ट होते हैं। लेकिन कुछ हमारे जैसे भी होते हैं, जिन्होंने जीवन में कभी कोई दूसरा काम नहीं किया और शुद्ध रूप से राजनीतिक कार्यकर्ता के रूप में जीवन व्यतीत करने का फैसला किया। उन्हें आफ्टर रिटायरमेंट के जो बेनिफिट्स होते हैं, वे



सुचारु रूप से मिलें — इस बात की बहुत जरूरत होती है। मैंने पिछली बार कहा था कि सीजीएचएस का इलाज एम.पीज. को आजीवन मिलता है, लेकिन उसकी बिलिंग वगैरह का बहुत मसला होता है, कई दफ्तरों में चक्कर लगाने पड़ते हैं। उस वक्त मनसुख मांडविया जी स्वास्थ्य मंत्री थे। उन्होंने तुरंत ही उसका संज्ञान लिया और रिटायर्ड एम.पीज. के लिए एक अलग से काउंटर खोल दिया, लेकिन आधा काम बाकी रह गया। हॉस्पिटल्स में जो प्रोटोकॉल डिपार्टमेंट है, जो मौजूदा एम.पी. का बड़ी तत्परता के साथ इलाज करवाता है, वह एक्स एम.पीज. के साथ वैसा नहीं करता। मैं उन्नीस महीने एक्स एम.पी. रहा हूँ, इसलिए जानता हूँ कि उनका रुख बड़ा बेरुखा होता है। मैं यह चाहूँगा कि कोई ऐसी इंस्ट्रक्शन, माननीय स्वास्थ्य मंत्री जी की तरफ से, जो हमारे नेता सदन भी हैं, वे आज इस वक्त यहाँ नहीं हैं, उनकी तरफ से तमाम हॉस्पिटल्स को निर्देश जाना चाहिए कि सीजीएचएस बेनिफिशियरी, जो एक्स एम.पीज. हैं, उन्हें भी कम से कम उसी तरीके से ट्रीट करें, जिस तरीके से मौजूदा एम.पीज. को करते हैं।

महोदय, मैं दूसरी बात कहना चाहता हूँ, जो समस्या अभी तक बनी हुई है, अश्विनी वैष्णव जी पिछली बार सदन में थे, इस वक्त अभी यहाँ नहीं हैं, वह रेलवे का मसला है। हम एम.पी. हैं, हमारा टेलीफोन उठाते हैं और हमारा रिजर्वेशन हो जाता है, लेकिन एक्स एम.पी. को खुद या किसी को काउंटर पर भेजना पड़ता है, उनका टेलीफोन से रिजर्वेशन परमिटिड नहीं है। इसमें कोई बहुत बड़ा इन्वेस्टमेंट नहीं है, इसके अंदर कोई बहुत ज्यादा खर्चा भी नहीं है। अगर रेल मंत्रालय से एक सर्कुलर उन जगहों पर चला जाएगा, जहाँ रिजर्वेशन होता है कि आप एक्स एम.पी. का टेलीफोन से रिजर्वेशन कर दिया करें, तो मेरे ख्याल से वह हो जाएगा। इसमें कोई एक्स्ट्रा खर्चा न तो सरकार पर पड़ने वाला है, न किसी प्रकार की हानि होने वाली है। इससे एक सम्मान भी बचा रहेगा और बुढ़ापे में लाइन में लगने से या किसी दूसरे की खुशामद करने से कि आप हमारा कार्ड ले जाकर वहाँ रिजर्वेशन करवाकर ला दो — वह मसला भी हल हो जाएगा। जब फोन से बुकिंग होगी, तो टिकट की कन्फर्मेशन के लिए भी आसानी हो जाएगी, वरना वहाँ जाकर लेटर डालकर आना पड़ता है। सर, यह दूसरा मसला है और मेरे ख्याल से इस पर आपको, मंत्रियों और सरकार को संज्ञान लेना चाहिए।

महोदय, तीसरी और आखिरी बात, जो और साथियों ने भी कही है, वह यह है कि इस नई बिल्डिंग के अंदर हमें सेंट्रल हॉल की बहुत ज्यादा कमी महसूस होती है। सेंट्रल हॉल की बहुत ज्यादा कमी महसूस होती है। पिछले कुछ दिनों में तो ऐसा दौर भी देखा कि सदन से निकलते वक्त हमें अपने ऊपर शर्म आती थी। 20-20 साल के एमपी, जो कि एक्स हो गए थे, सीढ़ियों के बाहर ही मुंह उठाकर खड़े रहते थे कि कोई आएगा, तो हम उसके जरिए संदेश भिजवाएंगे। हालांकि अब दो-तीन सेशन से यह मसला तो हल हो गया है, एक्स-एमपीज अंदर आ जाते हैं, लेकिन अंदर आने के बाद वें कहाँ जाएं? वे सामने खड़े होते हैं और बस वहीं खड़े रहते हैं। यहाँ पर कैंटीन्स भी तीन हैं। अगर किसी से मिलना है, तो पहले उसे एक जगह ढूँढ़ें, फिर दूसरी जगह ढूँढ़ें और फिर तीसरी जगह ढूँढ़ें! यह बड़ी समस्या है। इसी के अंदर कोई ऐसी जगह देखें, तलाशें, जगह ढूँढ़ी जा सकती है, जहाँ कॉमन बैठने का एक जरिया बन जाए, जहाँ सब लोग आपस में मेल-जोल बना सकें, अगली-पिछली बातों को शेयर कर सकें और आपस में बातचीत कर सकें। पास बैठने का कोई नुकसान नहीं है। अगर पक्ष-विपक्ष, नए-पुराने सब लोग एक साथ बैठेंगे, तो इससे और

جیادہ سادہ بڑھے گا۔ انہی شبدوں کے ساتھ، واپس آنے والے ساتھیوں کو بڈھائی دے دے اور ویدا ہونے والے ساتھیوں کو ویدا دے دے، میں اپنی بات ختم کرتا ہوں۔ بڈھت-بڈھت دھننواد۔

وداعی کی جن سیکوینس میرا اپنے، مہودے ادھیکش سبھا اُپ : (پردیش اتر) خان علی جاویشری[†] وداع بھی وہ، ہیں بیٹھے جو سامنے میرے کہ بے ستیہ یہ دیا۔ لا میں بیچ انکے، بے بونی ہاؤس پچھلے لگاتار جو، بھائی اجیت ہیں۔ والی بونے وداع بھی جی پرینکا ہیں۔ والے بونے ہونا وداع ہی میں اجلاس اس بھی انہیں، ہیں اُپے بیٹھے ساتھ میرے تک بلڈنگ اس اور سے اسی اپنے لیکن، بے رہا ہوا احساس مجھے کابات اس، آئیگا نمبر بعد کے سال دو میرا ہے۔ لیا۔ کر شامل بھی مجھے میں سیکوینس

رے ہو ریٹائر سے ہاؤس ہمارے آج جو، کو ساتھیوں سبھی اپنے میں، جی پتی سبھا اُپ ہوں چاہتا دینا کامنائیں شبہ ساری بہت لیے کے کرنے شروع پاری نئی کی جیون انہیں، ہیں کو جیون باقی اپنے بعد کے بونے ریٹائر سے یہاں وہ کہ ہوں کرتا بھی کامنا یہ اور کی نیتاؤں پارٹی پر ان یا ماریگا زور کچھ نصیب انکا جب اور کریں ویتیت سفلٹا پوروک، مہودے ہیں۔ کرتا کامنا لیے انکے بھی ایسی میں گے ملیں دوبارہ ہمیں وہ تو، ہوگی کرپا پتہ رمی جون کا کچھ اور ہیں گے آ کر چن دوبارہ بعد کے بونے ریٹائر ساتھی کچھ ہمارے کو سبھی ان میں، آئیگے بھی جو لیکن، آئیگے کون دوبارہ یہاں سے انہیں کہ چلیگا ہوں۔ دیتا بڈھائی

موقع کا بولنے پر اوسر کے وداعی مجھے سے طرف کی پارٹی میری بھی پہلے سال دو، سر کچھ میں ہوں۔ چاہتا دہرانا انہیں آج میں، تھے اٹھائے بندو تین دو تب نے میں تھا۔ ملا تک 2022، جولائی اور تھا ہوا ریٹائر میں 2020، نومبر میں ہوں۔ رہا ایم۔ پی۔ ایکس دنوں ہیں۔ جیتے جیون ویوستہ بہت ایم۔ پی۔ ایکس اور ایم۔ پی۔ سارے بہت تھا۔ ایم۔ پی۔ ایکس سے آنے میں سدن انتظار ہمارے انکے ہے۔ بوتی نہیں ضرورت کی مدد کسی یا سپورٹ کسی انہیں ہمارے کچھ لیکن ہیں۔ بوتے پرفیکٹ بھی بعد کے جانے سے سدن اور ہیں بوتے پرفیکٹ بھی پہلے سے روپ شدہ اور کیا نہیں کام دوسرا کوئی کبھی میں جیون نے جنہوں، ہیں بوتے بھی جسے ریٹائرمنٹ آفٹر انہیں کیا۔ فیصلہ کا کرنے ویتیت جیون میں روپ کے کرتہ کاریہ راجنیتک نے میں ہے۔ بوتہ ضرورت بہت کابات اس — ملیں سے روپ سچارو وہ، یہ بوتے بینفٹس جو کہ بلنگ اسکی لیکن، بے ملتا آجیون کو ایم۔ پی۔ علاج کا ایس ایچ جی سی کہ تھا کہا بار پچھلی سکھ مان وقت اس ہیں۔ پڑتے لگانے چکر میں دفتروں کئی، بے بوتہ مسئلہ بہت کا وغیرہ ایم۔ پی۔ ریٹائرڈ اور لیا سنگیان اسکا ہی فوراً نے ہوں ان تھے۔ منتری سواستہ جی مانڈویا جو میں ہاسپٹلس گیا۔ رہ باقی کام آدھا لیکن، دیا کھول کاؤنٹر سے الگ ایک لیے کے وہ، بے کرواتا علاج ساتھ کے تپرتا بڑی کا ایم۔ پی۔ موجودہ جو، بے ڈپارٹمنٹ پروٹوکال اسلئے، ہوں رہا ایم۔ پی۔ ایکس مہینے انیس میں کرتا۔ نہیں ویسا ساتھ کے ایم۔ پی۔ ایکس، انسٹرکشن ایسی کوئی کہ چاہونگا یہ میں ہے۔ بوتہ رخا بے بڑا رخ انکا کہ ہوں جانتا نہیں یہاں وقت اس آج وہ، ہیں بھی سدن نیتا ہمارے جو سے طرف کی جی منتری سواستہ ماننیم

[†] Transliteration in Urdu script.



جو، بینفشیری ایس ایچ جی سی کہ چاہیئے جانا نردیش کو باسیپٹلس تمام سے طرف انکی، ہیں موجودہ سے طریقے جس، کریں ٹریٹ سے طریقے اسی کم سے کم بھی انہیں، ہیں ایم پی۔ ایکس ہیں۔ کرتے کو ایم پی۔

اشونی، ہے ہوئی بنی تک ابھی سمسیا جو، ہوں چاہتا کہنا بات دوسری میں، مہودے ہم ہے۔ مسئلہ کلرلوے وہ، ہیں نہیں یہاں ابھی وقت اس، تھے میں سدن بار پچھلی جی ویشنو ایکس لیکن، ہے جاتا ہو ریزرویشن ہمارا اور ہیں اٹھاتے ٹیلیفون ہمارا، ہیں ایم پی۔ پرمیٹ ریزرویشن سے ٹیلیفون انکا، ہے پڑتا بھیجنا پر کاؤنٹر کو کسی یا خود کو ایم پی بھی خرچہ یادہز بہت کوئی اندر اسکے، ہے نہیں انویسٹمنٹ بڑا بہت کوئی میں اس ہے۔ نہیں ہوتا ریزرویشن جہاں، جائیگا چلا پر جگہوں ان سرکولر ایکسے منتر الیہ ریل اگر ہے۔ نہیں ہو وہ سے خیال میرے تو، کریں دیا کر ریزرویشن سے ٹیلیفون کا ایم پی۔ ایکس آپ کہ ہے انیہ کی پرکار کسی نہ ہے والا پڑنے پر سرکار تو نہ خرچہ ایکسٹرا کوئی میں اس جائیگا۔ کسی یاسے لگنے میں لائن میں بڑھایے اور ریگا بچا بھی سمان ایکسے اس ہے۔ والی ہونے وہ — دو لا کروا کر ریزرویشن وہاں جاکر لے کارڈ ہمارا آپ کہ سے کرنے خوشامد کھوسرے ہو آسانی بھی لیے کے کنفرمیشن کی ٹکٹ تو، ہوگی بکنگ سے فون جب جائیگا۔ ہو بل بھی مسئلہ خیال میرے اور ہے مسئلہ دوسرا یہ، سر ہے۔ پڑتا آنا کر ڈال لیٹر جاکر وہاں ورنہ، ی جائیگ چاہیئے۔ لینا سنگیان کو سرکار اور منتریوں، کو آپ پر اس سے

نئی اس کہ ہے یہ وہ، ہے کہی بھی نے ساتھیوں اور جو، بات آخری اور تیسری، مہودے ہے۔ ہوتہ حسوس کمی زیادہ بہت کی بال سینٹرل ہمیں اندر کے بلڈنگ

دور ایسا تو میں دنوں کچھ پچھلے ہے۔ ہوتہ حسوس کمی زیادہ بہت کی بال سینٹرل کہ جو، پی ایم کے سال 20-20 تھی۔ آتی شرم اوپر اپنے ہمیں وقت نکلتے سے سدن کہ دیکھا بھی ہم و، آئیگا کوئی کہ تھے رہتے کھڑے اٹھا کر منہ ہی باہر کے سیڑھیوں، تھے گئے ہو ایکس ہے گیا ہو بل تو مسئلہ یہ سے سیشن تین دو اب حالانکہ بھجوانینگے۔ سندیش ذریعے اسکے ہوتے کھڑے سامنے وہ جائیں؟ کہاں وہ بعد کے آنے اندر لیکن، ہیں آجاتے اندر ایمپیز ایکس تو، ہے ملنا سے کسی اگر ہیں۔ تین بھی کینیٹنس پر یہاں ہیں۔ رہتے کھڑے ویس بس اور ہیں ی۔ ہاں! ڈھونڈو جگہ تیسری پھر اور ڈھونڈو جگہ دوسری پھر، ڈھونڈو جگہ ایک لے پہل جہاں، ہے سکتی جا ڈھونڈی جگہ، تلاشیں، دیکھیں جگہ ایسی کوئی اندر کے ی اس ہے ای سمس پچھلی اگلی، سکیں بنا جوں میل میں آپس لوگ سب جہاں، جائے بن زریعہ ایک کا بیٹھنے کامن نہیں نقصان کوئی کا بیٹھنے پاس سکیں۔ کر چیت بات میں آپس اور سکیں کر شیئر کو باتوں سدبھاو زیادہ اور سے اس تو، بیٹھینگے ساتھ ایک لوگ سب پرانے نئے، ویکش پکش اگر ہے۔ وداع اور ہوئے دیتے بدھائی کو ساتھیوں والے آنے واپس، ساتھ کے شبدوں انہیں بڑھیگا۔ دھنیواد بہت بہت ہوں۔ کرتا ختم بات اپنی میں، ہوئے دیتے وداعی کو ساتھیوں والے ہونے

SHRIMATI PRIYANKA CHATURVEDI: We should be permitted to retain diplomatic passports.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shri Ajit Kumar Bhuyan.

SHRI AJIT KUMAR BHUYAN (Assam): Hon'ble Vice-Chairman, Sir, and respected colleagues, today, I rise to speak with a deep sense of reflection. I would like to speak in my own language. [&] Six years ago, when I entered the Rajya Sabha, hon. Shri Venkaiah Naidu was the Chairman, and he was the one who gave importance to speaking in our respective mother tongue and motivated us to do so. I remember him today. From the North East, I am the lone opposition voice. He specially allowed a discussion on the DONER Ministry. I participated in the discussion, which was a very good debate. In that debate, Shri Jairam Ramesh helped me and guided me, and from the Congress party, some additional time was allotted to me. As Shrimati Priyanka said, we were three-minute Member of Parliament, because we raise our issues in 3 to 4 minutes, but today it may not happen like that. Today, there is no such hindrance; today, we are very emotional, because we will be leaving this August House. Some have also mentioned that some things will always remain with an Ex MP, and that is, the 'Ex'; and this 'Ex' cannot be taken away from a Member of Parliament. I hope that the suggestions given by Shri Javed Ali Khan and Shri Sanjay Singh will be implemented...

PROF. MANOJ KUMAR JHA: No translation!

THE VICE-CHAIRMAN (DR. SASMIT PATRA): I don't think he had given a previous request. Had you given previous request for translation in Assamese?

श्री अजीत कुमार भुयान: सर, मैंने बोला था।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): So, would you then like to come a little later and we can call you once the translation is available?

SHRI AJIT KUMAR BHUYAN: I informed them.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Right now, translation is not there. Do you want to do it a little later so that we can arrange the translation? We can continue without translation if you allow.

SHRI AJIT KUMAR BHUYAN: As you like!

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Okay. Please continue. If no one has an objection, we can continue. Before I became a Member of Parliament and before I joined politics, I was a journalist, and I have spent most of my life as a journalist. I was

[&] English translation of the original speech delivered in Assamese.

a reporter and editor in both print media and television media. My years as an Editor taught me certain values questioning authority, defending truth and respecting the intelligence of the people. Almost for more than 45 years, I was in Journalism; nowadays I feel bad to talk about this, because the kind of journalism we use to do that kind of journalism does not exist now. Therefore, at that time, suddenly, I decided to come to the Rajya Sabha as an opposition member from an Independent Party. With support from Congress and other political parties, those who were opposed to the BJP. I, as an independent Member, came to the Rajya Sabha. At this moment, I recall the honesty and the questions that, as a journalist, I used to ask. I always used my right to question the Government. The work that I used to do in Newspaper and on television, I got enough popularity. The Government and the consecutive Governments used to harass me, and they sent me to jail, but today I am not here to talk about all those things. From the Fourth pillar of Democracy, I would like to mention that the four things that we talk about the pillars of democracy, I was there in one of the pillars, i.e., Journalism, and 2nd, I came to Parliament. The kind of experience that I have achieved during the last 6 years of my tenure, I am not going to talk much about it. But the huge and rich experience that I have received, that needs to be mentioned here today. And after entering the Parliament, I am unable to think where I should go, which side I should be on, or what I will do. During that time, Shri Jairam Ramesh, Prof. Manoj Kumar Jha, Shri Javed Ali Khan, Dr. John Brittas, Shri Mukul Wasnik, Shri Digvijay Singh and many others have helped me at different times, and I used to wait to listen to their speeches, because I was trying to learn from everyone. I couldn't become a good parliamentarian in 6 years; I don't have that capacity to become a good parliamentarian. But those who deliver good speeches, good orators, like Shrimati Priyanka Chaturvedi, Shri Saket, I used to listen to their speeches enthusiastically and with happiness. As you are sitting in the chair, for the first time, you mentioned about me today. And about you, I would like to say that the knowledge and the presentation that you used to make always amaze me. I got to meet three chairmen; though I couldn't interact much with the present Chairman, though his personality had attracted me a lot. And as a Member of Parliament, I had got experience from leaders, scholars, administrators, and experts from different fields, I met them, and I listened to them. It was my one of my greatest privilege of my public life. Once again, I am mentioning journalism; for more than 45 years, I was in journalism. I was in a very peculiar situation. Therefore, I am saying this, that for questioning the Government, for going against the Government, as I was also a public activist, therefore, I was equally protesting outside, against the Government as much as I was doing inside the House. The same thing, Dr. V. Shivadasan from CPI (M),

has mentioned about me is that I participated in different protest activities against the Government. I hope that everyone will remember me for this, and at least I protested against the Government. I am not a good parliamentarian. In six years, how much I learned, and how much I achieved, I don't have the capacity to judge. But those who helped me and those who guided me, I take this opportunity to thank them, and just like journalism, I tried to ask maximum questions in the house. Within 3 to 4 minutes' time, I raised issues and questions related to the neglected part of Northeast, and I tried to raise questions related to Assam. I don't know what difference I could bring in, but people on social media, through WhatsApp university, in the media cell, criticized me and campaigned against me. Even then, we are trying our best to achieve our goals. Today at this moment, I am really sad, as it is time say goodbye, we have become like a family in this short period of time. When I delivered a speech on the working of DoNER ministry, many members from the ruling party thanked me and appreciated me, which I can never forget. I will not say much, I just want to say this, that the new generation that has come - I am not a pessimist -- the future of our democracy will be saved by new ideas, new energy and new leadership. I am optimistic about that. Under their leadership, India's democracy will move forward, even today, the democracy of our country is alive, even though there are so many difficulties and hindrances. We have to keep it alive.

At the end, I would like to say, as I deliver my last speech to this house, I leave with gratitude for the opportunity to serve for the friendship across party lines and for the privilege of being part of this great democratic institution. From the newsroom to Parliament, my journey has strengthened one belief that India's democracy will continue to grow stronger with each generation. Thank you, Sir.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Now, Shri Ayodhya Rami Reddy Alla.

SHRI AYODHYA RAMI REDDY ALLA (Andhra Pradesh): Mr. Vice-Chairman, Sir, as I come to the close of my tenure in the Rajya Sabha, I rise today with a deep sense of gratitude. To serve in this august House is a privilege that very few receive and I will always value the opportunity to have contributed to the work of Parliament, to the strength of our democracy and our nation.

Sir, at this point, I want to thank my grandmother who gave me the clear values and vision to serve my country and also my father and mother, who always encouraged me, who said, "Before you get into social life, political life, you must make yourself a highly disciplined personal and professional life. Having achieved

those things, then only you must step in and you should work as a role model so that you know this country, you know always country is first, उसके बाद समाज और उसके बाद ही आप और आपके विचार। उस भावना से मुझे इस हाउस में भेजा गया था।” उसके लिए, I would like to thank my parents and grandparents and also thank my family. I also want to thank my party leader, Mr. Jagan Mohan Reddy, who from YSR Congress Party, sent me to this august House. He has placed trust in me and I am equally grateful to the people and institutions that support me through this journey.

Sir, this House has given me a platform to speak not only for my State but also for the larger national interest. Over these years, I have tried to approach every issue with sincerity, focusing on development, welfare and ensuring that the voice of ordinary citizens of this nation finds space in national policy. Sir, what I want to say is that this House, a great House, this country, I believe, has a great future. For a great country to get into that great future, there is some goal and direction given by the hon. Prime Minister. We have to be a Viksit Bharat, a developed nation, where the quality of life of every citizen of this country and also the entire nature of this country has to be the best in the world. We are anyhow seeing that we will be the third largest economy. But, we should look at becoming the best environmentally-conscious and sensitive nation and society. If you can build that, no one in this world can compete with us. So, I want the nation to focus not alone on the economics but also on environmental consciousness to see that all the people and ecosystem around us equally goes up. For that, we have to bring in right kind of policies. For that, we should have clear deliverables for next twenty five years in this House. How we have to strategize to run this House? How we have to structure our way of working and also the deliverables around all the stakeholders of this House? Sir, starting from the Chair to every Member of this House, the clear deliverables has to be properly written down because we have a very big goal to achieve. For that, there should be highest level of discipline, hard work and a proper responsible area for each one of us. And then, the question arises as to how we achieve those responsibilities as each and every parliamentarian and are we doing that rightfully. Not alone this House, but also every political party needs to look at it with a non-partisan view. The different political parties also need to provide the deliverables to every parliamentarian and they have to review them, audit them and those audit findings of every individual parliamentarian and every political party must be shown. And then, with that sort of mindset and outcome, I think, the entire House will be made accountable not just for themselves, for their party but for the nation for which our forefathers have already laid the foundation.

On present day, how are we seeing it that our future generation is happily survived and sustain a happy life. Sir, for that, I think, this House needs to really re-strategize our vision and deliverable plans. I want that the effectiveness and working of this House must increase. The attendance of Members of the House must go up. The House should work for more hours and we should have a lot of Committee meetings. The importance of Committee meetings should also go up. Hon. Members of the Committee should attend the meeting well-prepared with valuable questions and also give directions to the Committee so that the findings of those mini-Parliaments can help and support the working of this Parliament, so that the effectiveness of all the stakeholders really go up. I sincerely want that if we have to become a developed nation, I think, the House and the Members of this House must really revisit their working and their deliverables must be rewritten.

Sir, what I will carry with me most is the culture of Rajya Sabha; the debate and the dignity with which this House is conducted, differences without bitterness and emphasis on reason. Many members here may belong to different political streams. But, we are united by a shared duty to uphold the Constitution and strengthen the institution. I have seen that character in this House. I have learned from my colleagues across party lines and I acknowledge the courtesy and cooperation extended to me during my term.

Sir, I also place on record my appreciation and thanks to the hon. Chairman, the Deputy Chairman, the Vice-Chairmen on Panel, all the floor leaders, and senior colleagues from whom I have learned a lot. I also thank the officers and staff of the Secretariat who work tirelessly to ensure that the House functions smoothly and efficiently. I have seen a lot of professionalism and fairness among all the people working here.

Sir, as I step down, I do so with humility, not as an end, but as a transition. Public service continues beyond any one office. I will remain committed to serving my people and contributing whatever I can, guided by the values of integrity, discipline, commitment, hard work, and respect for democratic institutions. I wish to see our country achieve the goal of Viksit Bharat. And, I am happy to be a part of this journey. Thank you once again, Sir, *namaskar*!

MR. CHAIRMAN: Now, hon. Shriman G.K. Vasan. He will speak in Tamil.

SHRI G.K. VASAN (Tamil Nadu): Thank you, Mr. Chairman, Sir, for having given

me this opportunity to speak in Tamil. &I sincerely thank you for giving me this opportunity to speak in Tamil. I extend my respectful greetings to you and to all the esteemed Members of this august House. This is my third term in the Upper House of Parliament, and I take this moment to express my heartfelt gratitude to the leadership of the All India Anna Dravida Munnetra Kazhagam (AIADMK) and the Bharatiya Janata Party (BJP) for giving me the opportunity to serve in this House during the tenure 2020—2026. With this, I complete 18 years in the Rajya Sabha, and I consider it a matter of great honour and privilege.

Sir, every session in this House is a learning experience. In many ways, this House is not merely a legislative body but a great institution of learning—indeed, a university in itself. The distinguished Members here come from diverse fields and backgrounds, and every speech, every intervention, and every perspective shared becomes a valuable lesson for all of us. Through my party, the Tamil Maanila Congress (Moopanar), I have had the satisfaction of representing the aspirations and concerns of the people of Tamil Nadu in this House. At the same time, I have consistently raised my voice for the economic growth of our nation and for strengthening India's security. I state this with a sense of pride and responsibility. At this juncture, I would like to place on record my sincere gratitude to the ruling party, the Opposition, respected senior leaders, fellow Members, and the officials of the Rajya Sabha Secretariat for their constant support and cooperation throughout my tenure.

What makes this House truly unique is the spirit of unity in diversity it embodies. Members from Kashmir to Kanyakumari come together here, transcending barriers of caste, religion, language, and region. The relationships built in this House go beyond politics—we relate to one another as friends, colleagues, brothers, and sisters. This sense of camaraderie and mutual respect is deeply fulfilling and remains with us long after our tenure ends. I would also like to place on record my appreciation for the hon. Chairman of this House, Shri C. P. Radhakrishnan. In a short span of time, he has set a commendable example through his impartiality, dedication, and commitment to upholding the dignity of this institution. His journey brings pride not only to Tamil Nadu but to the entire nation. As I look back with satisfaction on my association with this House and with its distinguished Members, I once again extend my sincere thanks to everyone. With these words, I conclude my speech. Thank you.

& English translation of the original speech delivered in Tamil.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Thank you. Dr. Fauzia Khan.

DR. FAUZIA KHAN (Maharashtra): Thank you, Sir, for giving me the opportunity. Sir, I wish to express my profound sentiments of gratefulness to this august House, where I was given the opportunity to serve my nation, by my Leader, hon. Sharad Pawarji, along with the Congress and the Shiv Sena, UBT, from Maharashtra. I have had the opportunity to learn from all the learned Members of this House. I shall be leaving much enriched from their wisdom and experience. I have been inspired by the intellectual acumen of many hon. Members—our Leader of the Opposition, Mallikarjun Khargeji, Jairam Rameshji, Pramod Tiwariji, stalwarts like Kapil Sibalji, Dr. Abhishek Manu Singhvi, P. Chidambaramji, Tiruchi Sivaji, you, Sir, Dr. Sasmit Patraji, Ghanshyam Tiwariji, Dr. Sudhanshu Trivediji, Sudha Murty Madam—she has been speaking so well in this House, Sanjay Singhji, Prof. Manoj Kumar Jha, Dr. John Brittas and all the wonderful women Members of the House, my fellow Members, my courageous women of this House. I thank you, Sir. As a speaker, I want to thank our Chairperson, I want to thank the earlier Chairpersons, Venkaiah Naiduji and Dhankharji -- they have always had a word of praise for me,-- Harivanshji, the Leader of the House, Naddaji, all the administrative staff, the marshals, the attendants, the security personnel, everybody. Sir, I have learnt a lot from different political parties, particularly in the Parliament, besides my own. I have learnt ideology and social justice from the Congress; vision, planning and commitment from the BJP; aggression and unity from the TMC; decency and diligence from the DMK; integrity for their leader from the BJD; loyalty to their State from the Communist Parties and sobriety from the RJD. So, all the parties together have enriched our way of thinking. Sir, about Sharad Pawarji, what should I say? He has been an icon of women's empowerment. I was working as an educationist in a small town where I had some educational institutions. I was running them. I had no political background. Sharad Pawarji picked me up from there and I was brought to this national level by him, Sir, for which I am very, very grateful to him. I have been empowered, Sir, not just as a woman, but I have also been provided with a voice to represent the weak and the suppressed. Sir, there are lakhs of women from among them who take inspiration from my example and aspire to acquire wings. I have time and again experienced the implicit message of my being in Parliament has sent to Muslim girls in India and all over. If she can, why can't I? These aspirations are the first step towards empowerment. When I entered the Chamber for the first time, I was carrying the voice of every woman who was told that she did not belong here. I was made to carry the voices of women who would never have sat in this Chamber. I, on my part, have

tried to make all efforts to contribute to the Parliament to the best of my abilities. I have endeavoured to uphold the principles of my Leader, Sharad Chandra Pawarji, and serve my nation. I have participated in the debates of the Parliament with regularity and commitment. Sir, I am extremely grateful to you and the Chairman of this House for having provided me with the opportunity of being able to contribute; to a small extent, but I was able to contribute. I hereby would like to make a strong commitment that as long as I am in public life, I will use it as a path for the next generation of women leaders, shorter than mine, Sir. The doors of my Party have opened for me here, and I will hold them open for other women of this nation.

I am happy that I have been part of the debate when this historical Bill on the Nari Shakti Vandan Adhiniyam Vidheyak was passed. Sir, I am very happy to be part of it, and I hope in the near future, this Act is now implemented. We are waiting for that. I hope to see it implemented. Sir, I will continue to serve the people of this nation.

*'The woods are lovely, dark and deep,
But I have promises to keep,
And miles to go before I sleep,
And miles to go before I sleep.'*

Thank you, Sir.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Thank you so much. Shri Shaktisinh Gohil.

श्री शक्तिसिंह गोहिल (गुजरात): माननीय उपसभाध्यक्ष महोदय, आपका बहुत-बहुत धन्यवाद। मैं दो टर्म जिला परिषद, चार टर्म विधायक रहा और फिर पार्लियामेंट में आया। पंचायत से शुरू हुई मेरी राजनैतिक जर्नी आज पार्लियामेंट तक पहुँची है। इस दौरान अनगिनत लोगों का प्यार, आशीर्वाद और समर्थन मुझे मिला है। इस मौके पर मैं उन सभी का धन्यवाद करता हूँ कि उनकी शुभकामनाओं से मैं यहाँ तक पहुँचा।

महोदय, मैं लॉ कॉलेज का विद्यार्थी था। सबसे कम उम्र का जिला परिषद का वाइस प्रेसिडेंट था। उन दिनों कोई हिप्पी कट बाल रखने वाला, शर्ट पहनने वाला व्यक्ति विधायक बनने का ख्वाब नहीं देख सकता था। मैंने विधायक का टिकट माँगा नहीं था। आज मैं अपने नेता स्वर्गीय राजीव गांधी जी को याद करता हूँ कि उन्होंने मुझे बिना माँगे भावनगर से विधायक का टिकट दिया। मुझे जनता का आशीर्वाद मिला और मैं चुनाव जीतकर सबसे कम उम्र का विधायक बनकर विधानसभा में पहुँचा। आज मैं स्वर्गीय राजीव गांधी जी को श्रद्धा-सुमन समर्पित करते हुए याद करता हूँ। मेरी पार्टी, हाई कमान और मेरे कार्यकर्ताओं की शुभकामनाएँ रहीं, जनता का आशीर्वाद रहा। कांग्रेस सरकार में मिनिस्टर, मुख्य सचिव, पीएसी चेयरमैन और लीडर ऑफ अपोजिशन

के तौर पर गुजरात में काम करने का मुझे मौका मिला। मैं संगठन में अपने नेता राहुल गांधी जी के साथ काम करता था। मेरे नेता राहुल गांधी जी, श्रीमती सोनिया गांधी जी, श्री खरगे साहब और के.सी. वेणुगोपाल जी ने बिना माँगे मुझे राज्यसभा में काम करने का मौका दिया। उनका भी मैं तहे दिल से धन्यवाद करता हूँ।

इस हाउस में, चाहे मेरे बगल में बैठे भाई इमरान प्रतापगढ़ी हों या मेरे सामने बैठे कई अन्य साथी हों, इस सदन में आने के बाद इन 6 वर्षों में पूरे देश में मेरा एक नया परिवार बना, नए साथी और नए लोगों से जुड़ने का मौका मिला। हाँ, कभी कॉम्प्लीमेंट्स भी मिले, across the party line कि अच्छा बोला। कभी किसी ने टोका-टाकी भी की, कभी किसी से नोक-झोंक भी हुई, पर मैं आइडियोलॉजी के लिए और जनता के इश्यु के लिए लड़ता हूँ और लड़ता रहूँगा। हो सकता है, कहीं मेरी आइडियोलॉजी और जनता के इश्यु के लिए आक्रोश में कोई बात भी हुई हो।

महोदय, मैंने अपना राजनीतिक कार्य गुजरात से शुरू किया था। लोकसभा के प्रथम स्पीकर मावलंकर जी, जो महाराष्ट्र से थे, लेकिन उनकी कर्मभूमि गुजरात थी, उन्होंने गुजरात में मावलंकर ब्यूरो बनाया था। महोदय, जब मैं सबसे कम उम्र का विधायक था और विधानसभा में गया, तो पता चला कि हर विधायक की ट्रेनिंग होती थी। सिर्फ विधायकों की ही नहीं, बल्कि चीफ मिनिस्टर्स की भी ट्रेनिंग होती थी। उस ब्यूरो में सिखाया जाता था कि जब क्वेश्चन ऑवर चल रहा हो, तो राजनीतिक बातें नहीं होनी चाहिए। अगर क्वेश्चन का रिप्लाय “हाँ” या “न” में दे सकते हैं, तो क्वेश्चन ऑवर का समय बचाया जाए। मंत्री या मुख्यमंत्री को कैसे जवाब देना है, यह भी सिखाया जाता था। मैं मंत्री के तौर पर भी गया था, वहीं हमें यह भी सिखाया जाता था कि हाउस में सामने बैठने वाले लोग भले ही विचारधारा से अलग हों, लेकिन वे भी जनता से चुने हुए प्रतिनिधि हैं, उनकी बात को भी सुनना चाहिए। आइडियोलॉजिकल लड़ाई मजबूती से लड़नी है, लेकिन पर्सनल दुश्मनी नहीं रखनी है। यह परंपरा मेरे गुजरात में थी और मैं उसका साक्षी रहा हूँ।

महोदय, मैं दुर्भाग्य से कहता हूँ कि कहीं कोई कम कहीं ज्यादा मैं भी उस **पाप** का हिस्सेदार रहा कि मेरे गुजरात में वह परंपरा टूटी। मैं उसका भी साक्षी रहा हूँ। मुझे खुशी है कि इस राज्य सभा में आज भी न के बराबर किस्सों को छोड़ दें, तो आज वह परंपरा जीवंत है। यहां से कोई अच्छा बोलता है, तो वहां से समर्थन मिलता है और वहां से कोई अच्छा बोलता है, तो यहां से समर्थन मिलता है। आइडियोलॉजिकल लड़ाई होती है। अब हमारा सेंट्रल हॉल नहीं रहा है। हम सेंट्रल हॉल में गले मिलकर साथ बैठकर चाय पीते हैं। वह पारिवारिक भाव आज भी राज्य सभा में जीवित है और मैं उम्मीद करता हूँ, ईश्वर से प्रार्थना करता हूँ कि यही एक सशक्त लोकतंत्र है, जहां लोगों के इश्यूज की आवाज़ उठे। आइडियोलॉजिकल फाइट हो, पर पावर का मिसयूज नहीं, जनता की सेवा के लिए इसका यूज हो। ऐसी सद्बुद्धि हम सबको मिले, यह मैं आज इस मौके पर जरूर कहूँगा। हमारे इंडिया ग्रुप के सभी साथियों ने और सामने से भी आज इस फेयरवेल स्पीचीज़ में मेरा नाम का जिक्र करते हुए जो मुझे याद किया है, उन सब का तहेदिल से धन्यवाद करता हूँ। वक्त की पाबंदी को समझते हुए कोई लंबी बात नहीं करता हूँ। मेरे पास में शायर बैठे हैं, तो मैं चंद लाइनें बोलकर मेरी बात को खत्म करूँगा:

“कहां आंसुओं की यह सौगात होगी,
नए लोग होंगे नई बात होगी।
मुसाफिर हैं हम भी, मुसाफिर हो तुम भी,
किसी ना किसी मोड़ पर फिर मुलाकात होगी।”

आपका बहुत-बहुत धन्यवाद।

उपसभाध्यक्ष (डा. सस्मित पात्रा): डा. भागवत कराड़ जी।

डा. भागवत कराड़ (महाराष्ट्र): माननीय उपसभाध्यक्ष महोदय, मुझे रिटायर्ड सदस्यों को विदाई देते समय बोलने का चांस दिया, इसके लिए मैं आपका आभार व्यक्त करता हूं। आज पूरे सभागृह में सवेरे से सभी लीडर्स अपने-अपने विचार बता रहे हैं। मुझे ये बताते हुए हर्ष होता है कि मैं एक डॉक्टर था और मेडिकल प्रैक्टिस करता था और प्रैक्टिस करते समय मैं कॉरपोरेशन चुनाव लड़ता था। मैं कॉरपोरेशन का दो बार मेयर बना, एक बार डिप्टी मेयर बना। एक दिन रात को हमारे प्रदेशाध्यक्ष और माननीय मुख्य मंत्री जी का फोन आता है और बताया जाता है कि आपको दो दिन में राज्य सभा का फॉर्म भरना है। मैंने सोचा भी नहीं था और दो दिन में राज्य सभा का जब फॉर्म भरा, तो अनअपोज़्ड इस सभागृह में आ गया। इस सभागृह में आने का जो मुझे मौका दिया, इसलिए हमारे यशस्वी प्रधान मंत्री माननीय नरेन्द्र मोदी जी, गृह मंत्री अमित शाह जी, तत्कालीन राष्ट्रीय अध्यक्ष माननीय जे पी नड्डा जी और महाराष्ट्र के मुख्य मंत्री माननीय देवेन्द्र फडणवीस जी, प्रदेश अध्यक्ष चंद्रकांत दादा पाटिल और अभी के अध्यक्ष रवींद्र चव्हाण, इन सभी का मैं आभार व्यक्त करता हूं। अभी दो-चार दिन में मुझे यहां छह साल पूरे हो जाएंगे। इन छह सालों में बहुत कुछ सीखने को मिला। मुझे याद है कि मैं राज्य सभा में कैसे आया। एक दिन मैं मेरे नेटिव प्लेस में ऑफिस में बैठा था। रात को हमारे संगठन मंत्री बी.एल. संतोष जी का फोन आता है कि आपको दिल्ली में आकर बैठना है, ऐसा निर्देश मिलता है। मैं दूसरे दिन आया। उस समय के अध्यक्ष जे.पी. नड्डा जी का फोन आया और उन्होंने कहा कि आपको प्रधान मंत्री जी को कल जाकर मिलना है। मुझे पता नहीं था, लेकिन मैं जब मिला, तब माननीय प्रधान मंत्री जी ने कुछ लोगों को बुलाया था और हमें बताया कि आपको पांच बजे शपथ लेनी है, मंत्री बनना है। मैंने सोचा भी नहीं था। 21 जुलाई, 2021 में शपथ लेने के बाद - मैं एक डॉक्टर - नामांकित डॉक्टर हूं। मैं सोच रहा था कि मैं हेल्थ मिनिस्टर बनूंगा, लेकिन मुझे फाइनेंस मिनिस्ट्री दी। दो दिन बाद, जब मैं माननीय प्रधान मंत्री जी से मिलने गया, तब उन्होंने इन्फॉर्मेशन देते हुए समझाया कि आपको तीन चीजों पर काम करना है। उन्होंने बताया था कि आपको फाइनेंशियल लिटरेसी, फाइनेंशियल इंकलूजन और डिजिटल ट्रांजेक्शन पर ज़्यादा काम करना है। मैं जैसे ही फाइनेंस एमओएस बना, तब से मुझे हमारी फायनेंस मिनिस्टर निर्मला सीतारमण जी का मार्गदर्शन हमेशा मिलता रहा। मैं फायनेंस का आदमी नहीं था, मैं एक डॉक्टर था, लेकिन मुझे उनके मार्गदर्शन में तीन साल काम करने का अवसर मिला। यह करते समय मेरा अच्छा अनुभव रहा। मुझे याद है कि मैं फायनेंस मिनिस्टर एमओएस था, लेकिन मुझे प्रधान मंत्री जी ने जो तीन सेंटेंस बताए थे कि गरीब की सेवा कैसे हो पाए, इसके लिए जो अलग-अलग स्कीम्स थीं, मैं उन स्कीम्स पर काम करता रहा। मैंने हर एक स्टेट में जाकर एसएलबीसी की मीटिंग ली। इतना ही नहीं, मैंने 'प्रधानमंत्री स्वनिधि योजना' के

माध्यम से हर म्युनिसिपल कॉर्पोरेशन में, चाहे भाजपा गवर्नमेंट हो या ऑपोजिशन गवर्नमेंट हो, जो फायनेंस मिनिस्टर थे, उनसे मिलते रहकर यह स्कीम कैसे penetrate हो - मैंने इसके लिए भी पूरे स्टेट्स में जाकर काम किया और जो गवर्नमेंट का टारगेट था, वह भी फुलफिल हो गया। इतना ही नहीं, आज मुझे इस बात पर भी गौरव लगता है कि हमारा जो बैच है, उसने दोनों सदनों - एक पुराना सदन और यह नया सदन — इनमें काम किया है। इस नए सदन में जो पहला बिल पास हुआ, वह नारी शक्ति वंदन विधेयक था, इसीलिए मुझे ऐसा लगता है महिलाओं को न्याय मिलेगा। आज मैं इतना ही बताना चाहता हूँ कि यहां से रिटायर होने के बाद इस सभा गृह में हमें जो संस्कार मिले हैं, जो अनुभव मिले हैं, हम वे अनुभव और संस्कार लेकर जनता में जाएंगे। यहाँ सीनियर नेताओं की स्पीच हो, माननीय प्रधान मंत्री जी की हो, मिनिस्टर्स की हो — हम इन सभी को साथ में लेकर राष्ट्र निर्माण का काम करेंगे और एक संकल्प के साथ काम करेंगे।

महोदय, हमें इस सदन में बहुत कुछ सीखने को मिला है। कुछ बड़े नेता, जो सीनियर नेता हैं, वे कैसे बात करते हैं, उनको धैर्य से कैसे सुनना है, तर्क से कैसे बोलना है और यदि कुछ असहमति है, तो उसका भी सम्मान करते हुए अपने में इम्प्रूवमेंट कैसे करना है — हमने यह सब सीखा। सबसे महत्वपूर्ण बात यह है कि आप जैसे व्यक्ति उपसभापति बनकर बैठे हैं। कोई भी सभापति हो, लेकिन सदन का संचालन करते समय सभी का कैसे समावेश करना है — हमें यह भी सीखने को मिला है। यह सब करते समय, हमारे पीरियड में लगभग तीन सभापति हुए, मैं उनके प्रति आभार व्यक्त करता हूँ। इसके साथ ही यहाँ पर सेक्रेटेरिएट के जो कर्मचारी हैं - हमारे सेक्रेटरी जनरल पीसी मोदी जी हों, पूरे सचिवालय के सेक्रेटरी रहे हों — मैं सभी का आभार व्यक्त करता हूँ। मैं बस इतना ही बताना चाहता हूँ कि आगे पॉलिटिकल एक्टिविटी में, एक संकल्प लेकर - जो प्रधान मंत्री जी का संकल्प है कि विकसित भारत 2047 तक बनना है, ऐसे राष्ट्र का निर्माण करना है, हम इस संकल्प से जुड़ते हुए, जहाँ भी हों, जिस भूमि में हों, काम करेंगे। मैं अंत में अटल जी की कविता की दो पंक्तियाँ कहकर अपनी वाणी को विराम देता हूँ। भारत रत्न अटल जी की कुछ पंक्तियाँ ऐसी हैं:

“हार नहीं मानूँगा, रार नहीं ठानूँगा।
काल के कपाल पर लिखता-मिटता हूँ,
गीत नया गाता हूँ।”

मैं इन्हीं शब्दों के साथ, नया संकल्प लेकर जा रहा हूँ। हमें यहाँ से जो कुछ सीखने को मिला है, जो कुछ हमारी सिद्धरी है, मराठी में उसको सिद्धरी बोलते हैं, वह साथ में लेकर जाएंगे और समाज सेवा करते हुए राष्ट्र बनाने का काम करेंगे। मैं इन्हीं शब्दों के साथ, फिर से एक बार माननीय प्रधान मंत्री जी, माननीय गृह मंत्री अमितभाई जी, हमारे नए राष्ट्रीय अध्यक्ष नितिन नबीन जी और हमारे मुख्य मंत्री देवेन्द्र फडणवीस जी, प्रदेश अध्यक्ष रवींद्र चव्हाण जी और सभी नेताओं का, विशेषतः फाइनेंस मिनिस्टर निर्मला सीतारमण मैडम जी के प्रति आभार व्यक्त करता हूँ। मैं जब एमओएस था, उस समय हमारे एक कलीग थे, माननीय पंकज चौधरी जी, he is there, हम सभी की एक टोली थी, मैं इन सभी के प्रति आभार व्यक्त करते हुए अपनी वाणी को विराम देता हूँ, आपका बहुत-बहुत धन्यवाद।

3.00 P.M.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Now, Shri Dhairyashil Mohan Patil - not present. Dr. Ashok Kumar Mittal.

SHRI SAKET GOKHALE: Sir, I have just a small request. If the floor leader of a party has already spoken, maybe the retiring Member should be given priority because there is a Vice-President's function at 6.30 p.m. So, the House will have to adjourn. Otherwise, people like us who are retiring will not even get a chance to make our speech. So, I request that the retiring Members may kindly be given priority, if the floor leader of a party has already spoken.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): It is a fair point. So, I will request the Table to make changes accordingly and let us give priority to the retiring Members, and after the schedule for the retiring Members is over, then the other Members, who want to speak, may probably continue. So, Dr. Mittal, can I just request you to speak later? Okay, you have already stood up. We will allow him since he has already got up. But, we will ensure after him that we give priority to the retiring Members. I appreciate the point made by Shri Saket Gokhale. The list is accordingly mixed up. Your point is well taken.

डा. अशोक कुमार मित्तल (पंजाब): महोदय, मेरे कुछ साथी आज रिटायर हो रहे हैं, आपने मुझे उनके लिए कुछ शब्द बोलने का मौका दिया, इसके लिए आपका धन्वाद।

महोदय, मैं अपनी बात शुरू करना चाहूँगा:

“आप भी एक्स हो गए हैं,
मैं भी एक्स हो जाऊँगा,
हम सब एक्स हो जाएंगे।
एक दिन ऐसा भी आएगा,
जब हम जिंदगी से भी एक्स हो जाएंगे और
बस एक तस्वीर बनकर रह जाएंगे।
तो शायद याद आएगा कि यह सफर हमने कैसे काटा,
सिर्फ वही हमें याद आएगा।”

मैं अपने आपको सौभाग्यशाली मानता हूँ कि मैं चार वर्ष पूर्व इस सदन में आया और उस टाइम से लेकर अब तक, चाहे मेरी अपनी पार्टी हो, विपक्ष हो या सत्तापक्ष हो, सब ने मुझे भरपूर सहयोग दिया। जब मैं बोलने के लिए खड़ा हुआ, तब कई बार मुझे रोका गया, तो मुझे याद है कि माननीय श्रीमती सोनिया गांधी जी, खरगे साहब मेरे समर्थन में खड़े हो जाते थे। श्री तिरुचि शिवा



जी मेरा सपोर्ट करने के लिए खड़े हो जाते थे और माननीय श्रीमती जया बच्चन जी तो सत्तापक्ष को डांट भी देती थीं। मैं उन सबका हृदय से आभारी हूँ। पिछले सप्ताह ही मैं एक प्रश्न पूछ रहा था, तो शायद वह बड़ा हो गया और सत्ता पक्ष के कुछ माननीय सदस्यों ने मुझे रोकना चाहा, लेकिन सत्ता पक्ष की ही एक माननीय सदस्या, श्रीमती किरण चौधरी जी ने खड़े होकर मुझे सपोर्ट किया और मेरी बात जारी रखने का मौका दिया। शायद वे भी आज रिटायर हो रही हैं। मैं उनका भी बड़ा धन्यवादी हूँ।

महोदय, मुझे नहीं लगता कि ऐसा सहयोग कहीं और मिल पाएगा। जब मैं पार्लियामेंट की तरफ से अपनी विदेश यात्राओं पर गया, तब माननीय सदस्य, श्री प्रेम चंद गुप्ता जी, माननीय सदस्या, श्रीमती किरण चौधरी जी, माननीय सदस्या, कनिमोझी जी का मुझे पूरा सहयोग मिला।

SHRI SAKET GOKHALE: Sir, I have a point of order.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Just one minute, he has a point of order.

SHRI SAKET GOKHALE: Sir, with all due respect to the hon'ble Member, he is not retiring. The people he is speaking about are not retiring. I thought this is about the farewell to the retiring Members. He is going to be in the House for a much longer time. I mean, this is nothing to do with the retiring Members.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Dr. Mittal, can you just conclude within 30 seconds?

DR. ASHOK KUMAR MITTAL: Sir, I will just take half a minute. मैं उन्हीं की बात कर रहा हूँ। माननीय सदस्य, श्री तिरुची शिवा जी तो वापस आ रहे हैं। श्री दिग्विजय सिंह जी, श्रीमती प्रियंका चतुर्वेदी जी, श्री शक्तिसिंह गोहिल जी...

उपसभाध्यक्ष (डा. सस्मित पात्रा): प्लीज कन्क्लूड करें।

डा. अशोक कुमार मित्तल: माननीय सदस्यों ने मुझे समय-समय पर बहुत मार्गदर्शन दिया। सर, मैं राजनीति में बिल्कुल नया था, लेकिन उनके सहयोग से मैंने बहुत कुछ सीखा।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): We will have to conclude. It is a fair point. We need to move on.

डा. अशोक कुमार मित्तल: सर, कैफेटेरिया में मुझे कभी किसी ने मेरा बिल नहीं भरने दिया। मेरे सीनियर मेम्बर्स ने मुझे ये सब सहयोग दिए। आज जो सब माननीय सदस्य विदा ले रहे हैं, मैं उनके उज्ज्वल भविष्य और स्वस्थ जीवन की कामना करता हूँ और उम्मीद करता हूँ कि मुझे आगे भी उनका मार्गदर्शन मिलता रहेगा।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Thank you, we will have to move on. I will call only the retiring Members first. Any other Member, even if I find on the list, will come later. Now, Shrimati Rajani Ashokrao Patil.

श्रीमती रजनी अशोकराव पाटिल (महाराष्ट्र): माननीय उपसभाध्यक्ष महोदय, यह गरिमामय सदन और आदरणीय सभासद, आज जब मैं इस सदन से अपने कार्यकाल के अंतिम अवसर पर बोलने के लिए खड़ी हूँ, तो मेरे मन में अनेक भाव एक साथ उमड़े हैं - कृतज्ञता का भाव, विनम्रता का भाव और एक महान लोकतांत्रिक संस्था के प्रति गहरा सम्मान। राज्य सभा केवल संसद का एक सदन नहीं है, बल्कि यह भारत की लोकतांत्रिक परम्परा का एक महत्वपूर्ण स्तम्भ है। यह वह मंच है कि जहां अनुभव, विचार और संतुलित विमर्श के माध्यम से राष्ट्र के भविष्य को दिशा दी जाती है। इस सदन का सदस्य बनने और यहां देश की सेवा करने का अवसर मिलना, मेरे लिए सार्वजनिक जीवन का बहुत बड़ा सम्मान रहा है।

महोदय, मैं सबसे पहले अपनी भारतीय राष्ट्रीय कांग्रेस के प्रति अपनी हार्दिक कृतज्ञता व्यक्त करती हूँ, जिसने मुझ पर विश्वास करते हुए मुझे यहां तक पहुंचा। उसके बाद मैं, मैं विशेष रूप से मेरी नेता आदरणीय सोनिया गांधी, आदरणीय खरगे साहब और आदरणीय राहुल गांधी जी का हृदय से आभार व्यक्त करती हूँ। उनके विश्वास और मार्गदर्शन के समर्थन ने मुझे हमेशा प्रेरित किया और मुझे शक्ति दी कि मैं अपनी जिम्मेदारियों को बखूबी निभाऊं। सर, मैं कहना चाहती हूँ कि यहां किसी ने कहा कि हम प्रोफेसर थे, किसी ने कहा हम डॉक्टर, तो कोई एजुकेशन के क्षेत्र से हैं, लेकिन मैं बताना चाहती हूँ कि मैं पहले से राजनीति करना चाहती थी। मैंने कभी दूसरे क्षेत्र के बारे में सोचा ही नहीं था। इसलिए विद्यार्थी जीवन से एनएसयूआई से लेकर यूथ कांग्रेस और फिर महिला कांग्रेस, इस तरह से आगे बढ़ते हुए मैं 1991 में 11वीं लोक सभा का चुनाव लड़कर लोक सभा में आई। उससे पहले मैं राजीव जी, जी हमारे प्रेरणा स्रोत हैं, उन्होंने महिला आरक्षण डिक्लेयर कर दिया था, तो उस आरक्षण के तहत मैं जिला परिषद में चुनकर आई थी। मेरा जिला परिषद से लेकर यहां तक का सफर रहा है। मैं 11वीं लोक सभा में आई, फिर सेंट्रल सोशल वेलफेयर बोर्ड की अध्यक्ष, फिर महिला आर्थिक विकास महामंडल और फिर राज्य सभा में आई। मैंने यह सफर कांग्रेस पार्टी के आशीर्वाद से तय कर दिया। इससे आगे भी मुझे राजनीति ही करनी है। मैं रिटायर नहीं होऊंगी। फिर इसी क्षेत्र में आऊंगी, राजनीति करती रहूंगी और समाज सेवा करती रहूंगी।

सर, मैं एक ऐसे परिवार से आती हूँ कि मुझे इस बात का अभिमान होता है कि मेरा परिवार स्वतंत्रता आंदोलन से जुड़ा हुआ है। मेरे नानाजी हुतात्मा विष्णु गणेश पिंगले को करतार सिंह सराभा जी के साथ गदर मूवमेंट में फांसी पर चढ़ाया गया था। यह मेरा परिवार है। मेरे माता-पिता सब सोशल वर्कर्स थे और स्वतंत्रता आंदोलन से जुड़े हुए थे। इसलिए घर में हमेशा देशभक्ति और त्याग की भावना थी और इसी में हम आगे बढ़े हैं। जब सदन में सेवा करने का मुझे अवसर मिला, तो मेरे लिए केवल राजनीतिक जिम्मेदारी नहीं थी, बल्कि अपने परिवार की विरासत को आगे बढ़ाना और यहां पर अपना काम अच्छे से करना मेरे लिए बहुत आवश्यक था। इस समय पर मैं मेरे परिवार का भी आभार व्यक्त करना चाहती हूँ। सर, आपको मालूम होगा किसी भी महिला के लिए



राजनीति करना इतना आसान नहीं होता है। हम 30-40 साल से राजनीति में हैं। अगर मेरा परिवार मेरा साथ नहीं देता, तो मेरा यहां तक आना मुश्किल था। इसलिए मैं सभी मेरे बच्चों का, मेरे पति का और मेरे पूरे परिवार का इस टाइम पर आभार भी व्यक्त करना चाहती हूं, उनका आशीर्वाद लेना चाहती हूं और उनका समर्थन भी करना चाहती हूं।

सर, आदरणीय सोनिया जी के लिए मैं क्या ही कहूं, क्योंकि अगर सोनिया जी नहीं रहतीं, तो शायद मैं यहां नहीं आती। आपको मालूम है कि यह कैसी दुनिया है, यह राजनीति की दुनिया है। लोग यहां तक आने भी नहीं देते। बहुत सारे लोग यहां सामने बैठे हुए हैं, जिन्होंने हमें हमेशा दबाने का काम किया था। जब मैं उन लोगों को देखती हूं, तो मुझे हंसी आती है। सोनिया जी जानती थीं कि अगर हमने इसका साथ नहीं दिया, तो इसको कोई आगे नहीं करेगा। सोनिया जी मेरी उंगली पकड़ कर यहां लाईं, इसलिए मैं मन और हृदय से उनका आभार व्यक्त करना चाहती हूं। अपने कार्यकाल के दौरान मैंने सतत किसान, महिलाओं, युवाओं, मजदूरों और बाकी के समाज के वंचित वर्गों की आवाज इस सदन तक पहुंचने की कोशिश की है। लोकतंत्र की खूबसूरती यही है कि विभिन्न विचारधारा के लोग यहां बैठते हैं, बहस करते हैं और असहमति भी व्यक्त करते हैं। मुझे हमेशा याद आता है, जब मैं पहली बार राज्य सभा में आई थी, तो यहां पर हमारे हामिद अंसारी जी, चेयरमैन हुआ करते थे। उसके बाद हमारे वेंकैया नायडू जी आए। उसके बाद हमारे धनखड़ साहब आए। उस समय मुझे 7 महीनों के लिए सस्पेंड कर दिया था। अब राधाकृष्णन जी आए हैं। इन सभी लोगों ने मेरी बहुत मदद की है मुझे यहां से बहुत सीख मिली है। मेरा हमेशा मानना है कि मैंने इन लोगों से बहुत कुछ सीखा है। मेरा हमेशा यह मानना है कि संसद एक लोकतंत्र का मंदिर है। यहां पर विचारों की मतभिन्नता हो सकती है, लेकिन मनभिन्नता नहीं। सर, यहां पर बीच में जो लोग बैठे हैं, जो हमेशा हमारी बातें लिखते रहते हैं, हमेशा कंट्रोल करते रहते हैं, हमारे सेक्रेटरी जनरल साहब से लेकर हमारे जो सभी अधिकारी लोग हैं, मैं तहे दिल से उनका शुक्रिया अदा करना चाहती हूं, क्योंकि यहां के हर व्यक्ति ने हमारा साथ दिया है, हमारी मदद की है। इसलिए मुझे लगता है कि इनके समर्पण, इनके परिश्रम से ही यह राज्य सभा चलती है, सिर्फ हमारे भाषण से नहीं चलती है, यह मुझे मालूम है।

सर, सार्वजनिक जीवन मेरे लिए कभी भी प्रतिष्ठा का विषय नहीं रहा, बल्कि सेवा का एक माध्यम रहा। इसलिए भले ही आज मेरा कार्यकाल यहां समाप्त हो रहा है, लेकिन लोकतंत्र, संविधान और सामाजिक न्याय के मूल्यों के प्रति मेरी प्रतिबद्धता हमेशा बनी रहेगी और समाज सेवा की यह यात्रा आगे भी चलती रहेगी।

सर, आज मैं सदन को देखती हूं, तो मुझे यहां बिताए अनेक क्षण याद आते हैं। पहले हम पुरानी बिल्डिंग में थे, फिर यहां आ गए। हमें यहां बहस, संवाद और महत्वपूर्ण विषयों पर चर्चा करने का मौका मिलता था और हमें कई लोगों को सुनने का सौभाग्य मिलता था। एक समय था, जब सीताराम येचुरी जी बड़ी ओजस्वी भाषा में बोलते थे। अरुण जेटली जी बोलते थे, कपिल सिब्बल जी बोलते थे, राम जेठमलानी जी, सुषमा स्वराज जी, मैं कितने नाम लूं! इतने अलग-अलग लोग यहां पर बोलते थे और वह सुनना हमारे लिए बहुत भाग्य का क्षण था, क्योंकि इन लोगों को सुनना हमारे लिए यादगार की तरह है। चर्चा की यह स्मृति हमेशा हमारे साथ रहेगी।

सर, मेरे पीछे हमारे छोटे भाई, इमरान भाई आ गए हैं, तो मुझे भी एक छोटा सा शेर कहने का मन हो रहा है। मैं सिर्फ एक मिनट में अपनी बात खत्म कर रही हूँ:

*"रुखसत की घड़ी आई, तो इतना ही कहा हमने,
महफिल को सलाम और दोस्तों को खुदा हाफिज़।"*

इन्हीं भावनाओं के साथ, मैं इस गरिमामय सदन को नमस्ते करती हूँ, धन्यवाद देती हूँ। आप सभी का प्रेम हमेशा कायम रहे, यही बोल कर मैं अपने भाषण को समाप्त करती हूँ। धन्यवाद।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Thank you. Now, Shrimati Mamata Mohanta; not present. Shriman Anthiyur P. Selvarasu; not present. Shriman Subrata Bakshi; not present. Shriman Ritabrata Banerjee; not present. Shriman Bikash Ranjan Bhattacharyya; not present. Shriman Saket Gokhale.

SHRI SAKET GOKHALE (West Bengal): Mr. Vice Chairman. Sir, I can never forget the day of 11th July, 2023. I was at that point living in Kolkata, having spent about six months in jail in a politically-motivated case where I was imprisoned in Gujarat on the grand charge of money laundering five hundred rupees. It had been two months, just two months, since I had been released from jail -- I was released in May and this was July -- on that evening of 11th July, Sir, I suddenly got a call from my leader, Shri Abhishek Banerjee, at 10 p.m., when he told me, 'Saket, our Party would like to see you in the Rajya Sabha. Wish you the best of luck and we expect that you give your best.' Sir, this was not a call that an average person can ever expect to get. For a young 36 year old man, with no political background, who grew up in a 450 square feet one bedroom house, I had never imagined this even in my dreams. Growing up with the middle class, we are taught early that dreams should be the same size as our modest houses. You dream as big as your house is. In the middle class, where we come from, we are always told that politics is not for people like us, which is why I want to start by expressing the deepest gratitude to my leaders, Ms. Mamata Banerjee and Mr. Abhishek Banerjee, who showed me that there is indeed a place in politics for young people, no matter where you come from, as long as you are prepared to give your 100 per cent in the service of the nation and our people. I am extremely proud to say that I belong to a party where the only criteria that matter are your merit and performance, and not your family background. I was extremely fortunate to take my oath in the old Parliament building. In every moment I spent there, I could feel the spirits of our nation's founders reminding me of the immense responsibility that I had been entrusted with. I spent numerous moments sitting

quietly in the Central Hall and being in awe of the values and struggles that our great nation and its Constitution have been founded upon.

Sir, I count myself immensely fortunate that albeit for a brief period, I shared the membership of this august House with former Prime Minister Dr. Manmohan Singh. As a journalist, I had a brief encounter with him in 2011 in Kuala Lumpur where he made a passing remark saying, we need more Indians living abroad to come back to India and serve the nation. I never thought that providence would work in such a mysterious way and give me the privilege twelve years later to work in the same room as him. Sir, I took immense pleasure in serving in this House with not one but two Congress Presidents - Shrimati Sonia Gandhi *ji* and Shri Mallikarjun Kharge *ji*. Both these leaders have showered an immense amount of love and kindness upon me. And I am very grateful for that. There are several hon. Members from whom I have learnt a great deal during my tenure in the House. I do not want to talk about myself. For me what is important is what I have learnt during my tenure here. First and foremost from my Party Leader, Shri Derek O'Brien, I learnt how to be an effective parliamentarian by watching his interventions that have always left a powerful mark in this House. He has been my mentor who has taught me almost everything that I know today. I know about politics as well as about life because of his contribution in my life. One lifetime will not be enough to thank him.

Sir, from my colleagues in the DMK, I learnt the importance of cherishing my language and my heritage. I have been fortunate enough to serve on the JPC with the hon. Member, Shri P. Wilson. I have drawn upon his immense legal wisdom. When I first entered this House, I was a raw young man with very little knowledge of how to conduct myself in Parliament. I will forever be grateful to Shrimati Jaya Bachchan who very gently scolded me once and told me to focus on my strengths and make positive contributions. Today, I hope I managed to make her proud.

Sir, I share a very unique bond with two senior Members of this House - Shri Sanjay Singh and Shri Sanjay Raut, because we all have had the honour of spending time in jail fighting for what we believe in. Shri Sanjay Singh and Shri Sanjay Raut are probably two of the bravest men that I have met in my life. From these two hon. colleagues, I learnt how to get rid of fear, to dust myself off after a setback and to keep fighting with all my might. Sir, I learnt from my colleagues in the CPI (M). From Dr. John Brittas, I learnt how humour can be a powerful tool when combined with passion. Every day I am amazed at his ability to disarm his opponents with his wit and banter. I will forever be grateful to this House for giving me a

colleague, a friend and a confidante like Shrimati Priyanka Chaturvedi, who has been one of my biggest sources of support and encouragement. As we both retire from this House at the same time, I am very lucky that this House has given me a friend for life.

Sir, I have been very privileged to sit in this House and observe the interventions of some of India's greatest legal luminaries like Shri Kapil Sibal, Dr. Abhishek Manu Singhvi, Shri Vivek K. Tankha and several others. Some day, when history of our present time is written, the names of these hon. jurists will be written in golden words for everything they have done in our country today to protect fundamental rights.

Sir, I have been lucky to firsthand experience a master class in economics in this House every time former Finance Minister, Shri P. Chidambaram, made an intervention. A 30-minute speech by Shri P. Chidambaram teaches us a lot more about economics than any textbook can. Sir, I want to thank the hon. Leader of the House, Sri J.P. Nadda, for the kindness he has shown me as a young first-time MP during my tenure. His politeness and grace is something that every parliamentarian should admire. Despite our political and ideological differences, I have been privileged to have some deeply meaningful interactions with my colleagues from the Treasury Benches. It is a very sad reality of the times that if I mention their names, they will get into trouble with their leadership. So, I am not going to do that. All I wish to say, Sir, therefore, is that I am grateful for all the positive interactions I have had with my colleagues from the BJP and other parties on the Treasury Benches. They know who they are, and I have been very fortunate to spend time with them.

Sir, most of all, I am very, very grateful to have served with the finest MPs who are my fellow colleagues from the second largest opposition party, the All India Trinamool Congress. We are a Party that epitomizes teamwork. Each and every colleague of mine has taught me some very valuable lessons that have shaped me not only as an MP but as a person. My colleagues in Trinamool have always supported me. They have got my back. We are famous in this House. No matter how many Trinamool MPs are there, when one is speaking, everybody will sit together. That is the power of Team Trinamool. There are no words that can do justice to the immense privilege I have had to serve with each and every member of Team AITC.

Sir, I also wish to thank our former Chairman, Shri Jagdeep Dhankhar, who, I admit, gave me numerous opportunities during supplementary questions. Several

times, outside in the lobby, he encouraged me to ask sharp, pointed and meaningful questions. That is when I started really participating in Question Hour. I also wish to thank our current Chairman for the immense changes his guidance has brought to this House where all the Members today get an adequate amount of time to make their interventions. The productivity of our House has sharply increased, thanks to the way the current Chairman conducts the proceedings. I do not have any words of wisdom today on how our Parliament functions or should function because much has been said about it over the years. Deep down, I know that this Government is also extremely aware of how they have undermined and destroyed the prestige of this House with their actions. All I wish to say is, power comes and power goes. Rajya Sabha is a great microcosm of our nation because while Members might come and go, this House, as we say, is perpetual. Therefore, I only wish that this House continues to be driven by the values of humility, cooperation and grace.

Sir, in conclusion, I wish to profoundly thank the people of my State of West Bengal for adopting this young guy from Maharashtra and sending him to the Rajya Sabha. I leave today only with the hope that I managed to live up to their expectations as well as the people of India. I will continue to serve our nation in every way possible, even outside this House as a dedicated soldier of Trinamool Congress and do everything to fight for the rights and justice of our people. Thank you. *Jai Hind! Jai Bangla!*

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Members, in the morning, hon. Chairman had requested hon. Members to be brief and try to conclude their speeches within three minutes. We have a total of 52 Members to speak and about 26 names have been called. So, hon. Members may kindly cooperate and be brief in their speeches. Thank you. Now, hon. Member, Shriman Bhubaneswar Kalita.

SHRI BHUBANESWAR KALITA (Assam): Mr. Vice-Chairman, Sir, although it is a farewell day, but this is not my first farewell. I had served this House, Rajya Sabha, earlier and took my first farewell in the year 1996. So, you can say that this is my second farewell and, maybe, I will not have the third farewell from here since I am not coming back. I thank hon. Chairman, hon. Deputy Chairman and hon. Panel Chairmen, leaders of all the parties, and my honourable colleagues in this House.

Sir, it has been a very glorious time for me because I had the opportunity to serve the country and serve the purposes of both the Houses -- Lok Sabha and Rajya Sabha — and, for about five years, I was in Vidhan Sabha also. So, it is a rare

opportunity that I got in my life and I am grateful for that. I am grateful to God and I am grateful to all those who have really helped and supported me build up a career in politics. Why I am mentioning 'career'. You can say that I am a career politician. I tried as Lecturer in the college. I could not be there for a long time. Then, I joined the Bar as an advocate and after 5-6 years, I shifted from there to politics. And, from then on, I have been in politics at different levels as a student leader, as a youth leader, serving the student organizations, youth organizations and the main organizations that we had at different points of time. So, I want to say that it is a rare opportunity that God has given me and, with the blessings of all of you, I got this opportunity. I will, definitely, carry the happy memories of Rajya Sabha for the rest of my life. I will never forget certain moments in the House and outside the House. I will miss my friends. I also had the opportunity to Chair the House. I really thank the Members from both sides for giving full cooperation. I never had to be in an awkward position. It is because of the goodwill and because of the cooperation from all the Members of this House. Though I am leaving the Rajya Sabha, still I will, definitely, serve in some capacity, in some other fields. And, since, as I said, I am a career politician, I will remain a politician for the rest of my life. Thank you very much.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shriman Rameswar Teli.

श्री रामेश्वर तेली (असम): उपसभाध्यक्ष महोदय, हमारा कार्यकाल 9 अप्रैल को खत्म होगा। मुझे राज्य सभा मेम्बर के रूप में 1 साल, 8 महीने का समय मिला। मैं असम की चाय बागान से हूँ। मैं एक छोटे से परिवार से हूँ। मैंने अपनी जिंदगी में सोचा नहीं था कि मुझे कभी पॉलिटिक्स में आना पड़ेगा। मैं चाय बागान के एक संगठन, tea garden students' union का लीडर था। मैं 24 साल की उम्र में नौकरी खोज रहा था। यह 1999 की बात है, जिस समय अटल बिहारी वाजपेयी जी की सरकार थी। कुछ लोगों ने कहा कि जिस पार्टी से अटल बिहारी वाजपेयी जैसे भारत के प्रधान मंत्री हैं, उस पार्टी में काम करना चाहिए। मैं इसी तरह से 1999 में भारतीय जनता पार्टी में आया। उस समय हमारी पार्टी, भारतीय जनता पार्टी के प्रेसिडेंट कुशाभाऊ ठाकरे जी थे। उन्होंने असम के डिस्ट्रिक्ट नौगांव की एक सभा में मुझे पार्टी ज्वाइन करवाया था। चूंकि हमारी पार्टी में चाय बागान का कोई लीडर नहीं था, इसलिए उन्होंने मुझसे कहा कि आपको चाय बागान में काम करना होगा। इसी तरह से मैं 1999 में पॉलिटिक्स में आया। वर्ष 2001 में मुझे असम में भारतीय जनता पार्टी की तरफ से टिकट दिया गया, जिसके बाद 2001 में ही मैं असम विधान सभा में सबसे जूनियर विधायक बना। ठीक इसी तरह से मैं वर्ष 2006 में भी विधायक बना। वर्ष 2011 में केवल कुछ वोटों से मैं चुनाव हार गया। उसके बाद, मैंने सोचा कि और पॉलिटिक्स नहीं करनी है, लेकिन फिर 2014 में बहुत से लोगों ने कहा कि नहीं, पार्टी में काम करना है। मैंने कहा, ठीक है, पार्टी में काम करना है। हमारे आज के भारत सरकार के मंत्री, सर्वानंद सोणोवाल जी उस समय हमारी पार्टी के प्रेसिडेंट बने थे। उन्होंने भी कहा कि आपको पार्टी में काम करना है। फिर, मुझे 2014 में टिकट दिया गया और मैं लोक सभा का सांसद बन गया। मैं 2019 में फिर से लोक सभा



का सांसद बना और भारत सरकार में तीन विभागों में मंत्री बना। मैं हरसिमरत कौर बादल जी के साथ फूड प्रोसेसिंग मंत्रालय में राज्य मंत्री था। उनके बाद, हरदीप सिंह पुरी जी के साथ मैं पेट्रोलियम मंत्रालय में राज्य मंत्री था। मैं भूपेन्द्र यादव जी के साथ राज्य मंत्री के रूप में लेबर मिनिस्टर था। इसी तरह, नरेन्द्र सिंह तोमर जी के साथ भी मैं फूड प्रोसेसिंग मंत्री था। मैं तीन-चार विभागों की स्टैंडिंग कमेटीज़ का मेम्बर भी बना। मैं हेल्थ एंड फैमिली वेलफेयर डिपार्टमेंट, सोशल जस्टिस और इंडस्ट्री जैसे बड़े-बड़े विभागों की कमेटीज़ का मेम्बर था।

सर, मुझे राज्य सभा और लोक सभा, दोनों का बहुत अच्छा अनुभव हुआ। मैंने बहुत सारे अनुभवी व्यक्तियों की बातें सुनीं और मैंने बहुत कुछ सीखा। मुझे अपनी जिंदगी में धारा 370 को हटाने के लिए हुई वोटिंग में भाग लेने का मौका मिला। मैंने तीन तलाक बिल के ऊपर वोटिंग की। मैंने नारी वंदन विधेयक के ऊपर भी वोटिंग की थी। मुझे अपनी जिंदगी में ये सारी बातें हमेशा याद रहेंगी। मैं यहाँ न रहूँ, लेकिन मैं समाज के लिए हमेशा काम करूँगा। मैं अपनी पार्टी और विशेषकर, भारत के प्रधान मंत्री, नरेन्द्र मोदी जी को धन्यवाद देना चाहता हूँ, अमित शाह जी को धन्यवाद देना चाहता हूँ और असम की सीएम, डा. हिमंता बिस्वा सरमा जी को भी बहुत-बहुत धन्यवाद देना चाहता हूँ। यही कहकर मैं अपना वक्तव्य समाप्त करता हूँ, धन्यवाद।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shri A. D. Singh; not present. Shri K.T.S. Tulsi; not present. Shrimati Kiran Choudhry.

SHRIMATI KIRAN CHOUDHRY (Haryana): Sir, I stand here with a deep sense of gratitude and humility for being a Member of this august House. I would like to thank my senior leadership, Prime Minister, Home Minister, and especially, Manohar Lal Khattarji, who gave me this opportunity of becoming a Member of this august House. My tenure has been very brief, but it has been extremely meaningful and enriching for me. In this short time, I have learned so much from the collective wisdom of this august House. I would like to thank our former Chairman, Dhankharji, who gave me the opportunity of attending two of these, the IPU and APU in Azerbaijan as well as in Uzbekistan. अपने देश का प्रतिनिधित्व किया, इससे बड़ी सौभाग्य की बात और क्या हो सकती है। मैं अपने शीर्ष नेतृत्व का तहे दिल से बहुत-बहुत धन्यवाद करना चाहती हूँ।

सर, जब मैं पहली बार सदन में आई, तब मुझे एक बहुत important debate शुरू करने का मौका दिया गया। उसके लिए मैं अपने प्रधान मंत्री जी और पार्लियामेंट्री अफेयर मिनिस्टर किरेन रिजिजु जी का बहुत-बहुत धन्यवाद करती हूँ। रिजिजु जी ने हमेशा बहुत प्रोत्साहित किया, जिसके कारण हम यहाँ बोल पाए। हमारे चीफ व्हिप बाजपेयी जी हमेशा हम सबको बोलने के लिए प्रेरित करते हैं और हमसे बुलवाते हैं, उनका भी मैं तहे दिल से बहुत-बहुत धन्यवाद करना चाहती हूँ। मैं अपने डिप्टी चेयरमैन साहब का भी धन्यवाद करना चाहती हूँ। मुझे हरिवंश जी के साथ उज़्बेकिस्तान जाने की अपॉर्चुनिटी मिली। मुझे उनसे बहुत कुछ सीखने को मिला।

सर, मेरा सौभाग्य है कि इस हाउस के अंदर मैं third generation हूँ। मुझसे पहले मेरे ससुर चौधरी बंसीलाल जी इस august House के मेम्बर रहे, उसके बाद मेरे पति चौधरी सुरेंद्र सिंह जी और अब मुझे जो मौका दिया गया है, उसके लिए मैं भाजपा और अपने सारे नेतृत्व का तहे दिल से बहुत-बहुत धन्यवाद करती हूँ।

सर, यह हमारे लिए बड़े सौभाग्य की बात है कि आज जिस तरह के हालात हैं, जो geopolitical situation सामने आ रही है, जो पुराना राजनीतिक समन्वय था, वह पूरी तरह से ग्लोबली बदलता जा रहा है। हमारी बागडोर एक ऐसे सशक्त व्यक्ति के हाथ में है, हमारे प्रधान मंत्री मोदी जी के हाथ में है, जिन्होंने हमें ग्लोबल स्टेज के ऊपर ऐसा पोजीशन करके रख दिया है कि आज सारा विश्व हमारी तरफ नज़र उठाकर देख रहा है।

आज पूरे हिंदुस्तान के अंदर महिलाएँ इस बात से बहुत उत्साहित हैं कि नारी शक्ति वंदन अधिनियम के माध्यम से आने वाले समय में women empowerment बहुत जबरदस्त होगा। यह जो सोच हमारे प्रधान मंत्री जी की है, इसके लिए सारी महिलाएँ उनका तहे दिल से बहुत-बहुत धन्यवाद करती हैं।

सर, मुझे एक फौजी की बेटी होने के नाते ऑपरेशन सिंदूर की डिबेट में भाग लेने का मौका मिला और मुझे बहुत गर्व है कि हमारी ऐसी सरकार है, जिसने पाकिस्तान और आतंकवादियों को मुँह-तोड़ जवाब दिया। यह पूरे हिंदुस्तान ही नहीं, बल्कि पूरे विश्व भर में ऐसा मैसेज गया है कि हम अब बैठकर सिर्फ सहने वालों में से नहीं हैं। अगर हमारी तरफ किसी ने नज़र उठाकर देखी, तो उसे मुँह-तोड़ जवाब दिया जाएगा।

सर, चाहे women empowerment हो या अन्य जो बहुत सारे Bills आए, उनमें मुझे भाग लेने का मौका मिला। मैं दोबारा से सबका तहे दिल से बहुत-बहुत धन्यवाद करती हूँ। सर, हमारे लीडर ऑफ दि हाउस नड्डा जी हैं, मैं उनका भी धन्यवाद करती हूँ। उनसे बहुत कुछ सीखने को मिला है। इसके साथ ही हमारे सेक्रेटरी जनरल साहब पी सी मोदी जी हैं। अभी यहां बैठे नहीं हैं, लेकिन उनका भी मैं धन्यवाद करना चाहती हूँ। वे हमारे साथ उज्बेकिस्तान गए थे। उनके साथ बैठकर बहुत कुछ सीखने को मिला। इसके साथ-साथ सारे सेक्रेटेरिएट के लोग 24 घंटे लगे रहते हैं। सारे प्वाइंट्स हमारे पास आ जाते हैं, समय पर सब कुछ आ जाता है, तो उसके लिए मैं तहेदिल से बहुत-बहुत धन्यवाद करती हूँ। मैं हरियाणा के अपने उन कार्यकर्ताओं का भी धन्यवाद करना चाहूंगी, जिन्होंने मेरा 35 साल का सफर उन्होंने तय करवाया। मेरे ख्याल में बहुत कम ऐसे लोग होंगे, जिन्होंने दो-दो स्टेट्स के अंदर काम किया है। मुझे मौका मिला दिल्ली विधानसभा में डिप्टी स्पीकर बनने का और उसके बाद हरियाणा के अंदर जब मैं गई, तो सारे ऊंचे ओहदों पर रहकर हरियाणा के लोगों के लिए काम करने का मौका मिला। यह सारा सफर और जितना भी संघर्ष जो मैंने किया है, इसके लिए मेरे कार्यकर्ता पूरे हरियाणा के अंदर, खास तौर से जो मेरा क्षेत्र भिवानी है, मैं उनका भी धन्यवाद करना चाहूंगी, जिन्होंने इतना साथ दिया, जिसके कारण पांच बार लगातार मैं चुनकर आती रही और वहाँ काम करने का मुझे मौका मिला।

सर, मैंने यहां बहुत कुछ सीखा। यह Temple of democracy है और इस बार यह भी देखा कि किस तरह से इंपॉर्टेंट इश्यूज के ऊपर disruptions किए जाते हैं? मैं तो केवल यही सोच रखती थी कि हिंदुस्तान की सबसे ऊंची हमारी संसद है। इसके अंदर समन्वय के साथ हमें काम करना चाहिए और हमारे अपोजिशन के जो भाई हैं, उनके साथ भी मिलकर, बैठकर काम करने का जो मौका मिला, उसका मैं धन्यवाद करती हूँ। अंत में I would like to just read out a few lines. साहिर लुधियानवी जी की एक गज़ल है, जिसमें वे कहते हैं कि मैं पल दो पल का राही हूँ, उसकी चंद लाइनें हैं:

*“कल और आएंगे नगमों की खिलती कलियां चुनने वाले
हम से बेहतर कहने वाले तुम से बेहतर सुनने वाले।”*

And in the end, I would like to quote the closing lines of the renowned poet Henry Wadsworth Longfellow: Lives of great men remind us that we can make our lives sublime and departing, leave behind us footprints on the sands of time.” So, this tenure does not mean we are retiring. Public life is a lifelong commitment, and that is what I am going to be working for. Thank you very much, Sir.

THE VICE-CHAIRMAN: Shri Ram Chander Jangra, not present; Ms. Indu Bala Goswami, not present; Shri Sana Sathish Babu, not present; Shri Parimal Nathwani, not present; Shri Ramdas Athawale, not present. Now, Shri Narhari Amin.

SHRI NARHARI AMIN (Gujarat): &Hon. Vice-Chairman Sir, on 21 June 2020, during the challenging period of the coronavirus pandemic, I was given the opportunity to enter this august House as a Member of the Rajya Sabha. I would like to express my gratitude to the dynamic Prime Minister of our country, Narendra Modi; the Home Minister, Amit Shah; the National President of the Bharatiya Janata Party, Shri J. P. Nadda; the former Chief Minister of Gujarat, Shri Vijay Rupani; the President of the Bharatiya Janata Party in Gujarat, Shri Jitu Vaghani; the State Home Minister, Shri Pradeepsinh Jadeja; and General Secretary, Shri Bhikhubhai Dalsania. With their support, I had the privilege of being elected to the Rajya Sabha in 2020. As a Member of the Rajya Sabha, I had the opportunity to serve for the past six years to be a member of the Standing Committee of the Ministry of Railways. During this time, I witnessed the transformative decisions taken under the leadership of Prime Minister Narendra Modi—from the upgradation of railway stations to efforts aimed at making the entire railway system more beneficial to the people. In addition, I served as a member of the Consultative Committee of the Ministry of Chemicals and Fertilizers, as well as the Consultative Committee of the Finance Ministry. I also had the privilege of

& English translation of the original speech delivered in Gujarati.

working under the guidance of the Chairman of the Rajya Sabha and three Vice-Presidents of the country—Shri M. Venkaiah Naidu, Shri Jagdeep Dhankhar, and Shri C. P. Radhakrishnan. I also had the opportunity to work with Shri Piyush Goyal, the Leader of the House, and with Shri J. P. Nadda. During my tenure in the Rajya Sabha, I participated in discussions on several important Bills, including the Wakf Bill, the Women's Reservation Bill, the VB-G RAM G Act, the Labour Bill, and the Tribhuvan Das Cooperative University Bill. Over these six years, the Government under the hon. Prime Minister Shri Narendrabhai Modi commemorated significant milestones, including the 150th birth anniversary of Mahatma Gandhi, as well as anniversaries associated with Vande Mataram, Shri Birsa Munda, Shri Sardar Vallabhbhai Patel, and Shri Subhas Chandra Bose. I consider it an honour to have been part of this Government during such occasions.

Sir, I would also like to briefly reflect on my political journey. As a student of New High School, I was elected General Secretary in the 10th standard among 4,000 students. Later, at Gujarat Commerce College, I was again elected General Secretary, and subsequently served as a Senate member in the Law Faculty. For 37 years, I had the opportunity to serve as a Senate member and Syndicate member at the Gujarat University, the largest university in the state. In 1980, I was elected as a corporator from the Naranpura area of Ahmedabad. In 1990, I was elected as an MLA, and the same year, I was entrusted with the responsibility of serving as Home Minister. In 1993, at the age of 38, I had the honour of serving as the Deputy Chief Minister of Gujarat, handling the Home, Education, and Sports Departments. Alongside my political work, I have remained actively involved in social and religious activities. I manage an old-age home, run a school, and operate an Annapurna Bhojnalaya, among other initiatives.

Finally, Sir, I would like to extend a special note of thanks to the Congress Party. During the elections held in the COVID period, five candidates contested—three from the Bharatiya Janata Party and two from the Congress. To ensure my victory, eight Congress MLAs resigned from their positions as well as from the primary membership of their party. I am also pleased to say that among these developments, I was elected to the Rajya Sabha with the highest number of votes. Furthermore, in the eight constituencies where Congress had been elected for many years, the subsequent by-elections resulted in victories for Bharatiya Janata Party candidates. For this, I express my sincere gratitude to the people of Gujarat and thank the voters for their support. Thank you very much.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): The next speaker is Shrimati Ramilaben Becharbhai Bara; not present, Shriman Mokariya Rambhai.

श्री मोकरीया रामभाई (गुजरात): महोदय, आपने इलायची लविंग का जिक्र किया, उसके लिए आपका आभार। उसी टाइम, जब मैं नया-नया आया था, तभी मेरा मन यह था कि बड़े-बड़े लोग हैं, वे कभी झोंका खा रहे हैं, कभी सुस्ती में रहते हैं, तो मैंने सोचा कि उन्हें लविंग इलायची से थोड़ा... ऐसा तो नहीं बोल सकते कि झोंका मत खाओ। इन सबसे हैबिट हो गई और आपने मेरा जिक्र किया, तो मुझे बोलना पड़ेगा। शायद खाने की छुट्टी होगी या नहीं होगी, यह मुझे पता नहीं है, लेकिन कोई नया नहीं बोला है, इसका मतलब कि मुझे सपोर्ट मिला है, थैंक यू।

उपसभाध्यक्ष जी, वंदन, प्रणाम। आपके माध्यम से मैं सबसे पहले अपने सम्माननीय, यशस्वी प्रधान मंत्री, श्री नरेन्द्र मोदी जी का तहेदिल से आभार व्यक्त करना चाहता हूँ, क्योंकि मुझे पसंद करके इस हाउस में भेजा गया। मैं हमारे गृह मंत्री, अमित शाह साहब का भी आभार प्रकट करना चाहता हूँ। साथ ही, मैं हमारे जे. पी. नड्डा जी, सी. आर. पाटिल जी और हमारे स्वर्गीय विजय भाई रूपाणी जी, जो हमारे गुजरात के मुख्य मंत्री थे, हमारे प्रदेश प्रमुख, श्री जगदीश विश्वकर्मा जी, बी एल संतोष जी, संगठन महामंत्री जी का भी आभार मानता हूँ कि मेरे जैसे छोटे कार्यकर्ता को यहाँ इस सम्माननीय सदन में, उच्च सदन में भेजा। मेरा इतिहास यह है कि मैं जब कॉलेज में जीएस था, तब भी बिना विरोध चुना गया था। यहाँ भी मुझे मोदी साहब ने, जैसे पारस की भूमिका रहती है, वैसे पारसमणि की तरह टच किया, तो मेरे जैसे काफी कार्यकर्ताओं को नया जीवन मिल गया और राजकीय जीवन अच्छा हो गया। इसके लिए मैं मोदी साहब का तहेदिल से आभार मानता हूँ।

सर, मैं अखिल भारतीय विद्यार्थी परिषद से 1976 में जुड़ा। तब से लेकर अब तक मुझे विद्यार्थी परिषद, वीएचपी, आरएसएस, सभी में मिलाकर 50 साल हो गए हैं। मैंने काफी समय बजरंग दल में भी काम किया। मुझे राज्य सभा का सदस्य होने का जो अवसर मिला, उसके लिए मैं अपने परिवार और क्षेत्र का भी आभार मानता हूँ कि मुझे इतने समय तक काम करने का मौका मिला। साथ ही, मैं अपनी कूरियर कम्पनी और उससे जुड़े शायद 18,000 से अधिक स्टाफ का भी आभार व्यक्त करता हूँ, जिन्होंने मुझे पिछले पाँच साल से अपने काम से छुट्टी दी और मुझे फ्री कर दिया। मैं यहाँ राज्य सभा में काम करना चाहता था, लेकिन मैंने तय किया था कि मैं जो बिजनेस करूँगा, उसके साथ पॉलिटिक्स नहीं करूँगा और पॉलिटिक्स करूँगा, तो उसके साथ बिजनेस नहीं करूँगा। मैंने रिज़ाइन किया और मेरे सभी कर्मचारी परिवार ने मुझे जो आज्ञा दी, इसके लिए मैं आपके माध्यम से उनका भी तहेदिल से आभार मानता हूँ। मैं गौरव के साथ बताना चाहता हूँ कि आज तक इस उच्च सदन में मैंने एक दिन भी छुट्टी नहीं ली। 23 फरवरी, 2021 को मेरा चयन हुआ था, तब से लेकर अब तक मैंने एक दिन भी छुट्टी नहीं ली, न कभी बीमार हुआ। यह मेरे लिए गौरव की बात है, एक रिकॉर्ड है। अगर इसका सर्टिफिकेट मिल सके, तो प्लीज़ मुझे ज़रूर दें।

सर, मैं एक और बात बताता हूँ कि विद्यार्थी परिषद से मुझे काफी कुछ सीखने को मिला। यहाँ राज्य सभा में भी सीखा कि कैसे किसका सम्मान करना है, कैसे किसकी बात सुननी है और उससे क्या ज्ञान प्राप्त करना है। ...(व्यवधान)... सर, आखिर सुनना तो पड़ेगा ही न। बिना सुने तो चलेगा नहीं। यह सब सीखने का अवसर मुझे इस उच्च सदन में आकर मिला। शायद इतिहास में पोरबंदर से मैं पहला राज्य सभा सदस्य हूँ, क्योंकि अभी तक पोरबंदर से कोई राज्य सभा का सदस्य नहीं बना। मेरी छोटी सी बिरादरी में भी अब तक किसी को सरपंच के सिवा और कोई पद नहीं मिला था। यह मोदी साहब की बड़ी बात है कि उन्होंने मुझे सीधा यहाँ सार्वजनिक जीवन में भेज दिया। सर, मैंने अपनी कूरियर कम्पनी को 41 साल से इसी तरह एस्टैब्लिश करके रखा है। आज मेरे साथ शायद 18,000 लोग हैं। जैसे एक उद्योगपति के साथ 5,000-10,000 लोगों को रोजी-रोटी मिलती है, वैसे ही मेरे साथ अभी पूरे देश में 18,000 लोग हैं और मुझे इस बात का गौरव है। जब कोविड आया और लॉकडाउन था, तब मुझे यहाँ से अमित शाह साहब ने कहा कि आप कूरियर चालू कर दो। उस समय सबकी जान जोखिम में थी, फिर भी मेरे छोटे-छोटे कर्मचारियों ने पूरे देश में फ्री ऑफ कॉस्ट काम किया, इसका भी मुझे बहुत गौरव है। उससे पहले हमने सूरत के प्लेग में और कच्छ के earthquake के समय भी फ्री ऑफ कॉस्ट पूरे देश में जो भी सेवा बन सकी, वह हमने की थी; यह भी मैं गौरव के साथ आपको बताना चाहता हूँ। साथ ही, मेरी पार्टी के जो पोरबंदर और रोजकोट के कार्यकर्ता हैं, मैं आपके माध्यम से उनका भी आभार मानना चाहता हूँ। उन्होंने मेरे स्वभाव के हिसाब से मेरे काम में मेरी बहुत हेल्प की है, यह भी मेरे लिए बड़ी बात है।

सर, दूसरी बात, जो अमित शाह साहब और मोदी साहब हैं, उनके विजन में कौन क्या कर रहा है, कौन सा कार्य कर रहा है और उसकी क्या स्थिति है, वे सब देख-समझकर सही जगह पर सही लोगों को पहुँचाते हैं। मुझे भी इस बात का गर्व है कि इस मोदी युग में मुझे पाँच साल चार महीने तक राज्य सभा में काम करने का अवसर मिला, यह भी मेरे लिए बहुत बड़ी बात है। मैं अपने वरिष्ठ नेतागण का आभार मानता हूँ। अपोजिशन वाले सब हमारे फ्रेंड्स हैं। उनमें बहुत सीनियर मेम्बर्स भी हैं। मैं खास कर जयराम रमेश जी का भी आभार मानता हूँ। हमारे शक्तिसिंह जी हैं, वे हमारे फ्रेंड हैं। उनका बड़ा परिवार है, उन्होंने खुद का नहीं बसाया, लेकिन पूरा देश उनका परिवार है। ...(व्यवधान)... मैं इन सभी वरिष्ठ लोगों का भी आभार मानता हूँ। सर, आपका भी आभार है और मैं पैनल के सभी वाइस चेयरमेन का भी आभार व्यक्त करता हूँ। ये सभी मेरे मेम्बर्स हैं, मैं इन सबका भी आभार व्यक्त करता हूँ। Thanks to all Members of Parliament. राज्य सभा जिंदाबाद! जय हिंद! भारत माता की जय!

उपसभाध्यक्ष (डा. सस्मित पात्रा): श्रीमान दीपक प्रकाश जी।

श्री दीपक प्रकाश (झारखंड): उपसभाध्यक्ष महोदय, आज के दिन मैं अपने माता और पिता को स्मरण करना चाहता हूँ और इसलिए स्मरण करना चाहता हूँ कि उन्होंने सामाजिक जीवन में मुझे काम करने के लिए लगातार प्रेरणा देने का काम किया था। महोदय, मैं अपने जीवन की ऐतिहासिक संसदीय यात्रा के लिए देश के यशस्वी प्रधान मंत्री श्रीमान नरेन्द्र मोदी जी, उस वक्त के तात्कालिक भारतीय जनता पार्टी के राष्ट्रीय अध्यक्ष सम्मानित जगत प्रकाश नड्डा जी और देश

के यशस्वी गृह मंत्री अमित शाह जी के प्रति दिल की गहराई से आभार व्यक्त करता हूँ कि एक विद्यार्थी परिषद का कार्यकर्ता, जो लगातार काम करते हुए युवा मोर्चा और बीजेपी के विभिन्न दायित्वों को निर्वाह करने वाले एक कार्यकर्ता को उन्होंने उच्च सदन में भेजने का काम किया। इसलिए मैं हृदय से और दिल की गहराई से उनका फिर से अभिनंदन करना चाहता हूँ।

महोदय, यह कालखंड मेरे लिए अनमोल, अमूल्य और एक नए अनुभव से भरा हुआ रहा है। मैं उस कालखंड को याद कर रहा हूँ। जून का महीना और जून के महीने में शपथ ग्रहण का कार्यक्रम था। पूरे देश में कोरोना की अफरा-तफरी थी और ऐसी अफरा-तफरी कि आदमी एक-दूसरे से बात करने के लिए भी तैयार नहीं था। उसके बाद भी यह पवित्र मंदिर, लोकतंत्र की आत्मा कितनी विशाल है, भारत के लोकतंत्र में कितनी ताकत है कि कोरोना के कालखंड में भी देश की सेवा करने के लिए सारे सदन के सांसदों ने यहां पहुंचकर केवल अपनी मर्यादा का ही निर्वाह नहीं किया, बल्कि देशभक्ति का भी परिचय दिया। यह लोकतंत्र का सबसे श्रेष्ठ उदाहरण है। महोदय, पूरे देश में लॉकडाउन था। लोग एक-दूसरे से बात नहीं करते थे। सांसदों को वेतन कम मिलता था। एमपीलैड्स नहीं था। उसके बावजूद, चाहे वे पक्ष के हों, चाहे विपक्ष के हों, सभी ने नेशन फर्स्ट की तरह यहां पर विधायी कार्यों में अपना अमूल्य योगदान दिया। यह देश के लिए एक आदर्श परिस्थिति थी। महोदय, इस देश के अंदर मैंने एक ऐसे समय में सांसद के रूप में अपनी जिम्मेवारी का निर्वाह किया, इसके लिए मैं अपने आप को सौभाग्यशाली मानता हूँ। उस वक्त कोरोना का कालखंड था। उस वक्त जो सांसद होंगे और जिन सांसदों ने शपथ ली होगी, उन सभी को एक नया अनुभव हुआ। हम सबने पुरानी बिल्डिंग में लोक सभा के चेम्बर में भी बैठकर वीडियो के माध्यम से सदन को चलाने का काम भी किया। आज सब लोगों के लिए वह स्मरणीय है। देश के इतिहास में जब लोकतंत्र और लोकतांत्रिक प्रणाली पर बहस होगी, चर्चा होगी, तो यह भी उल्लेख होगा कि लॉकडाउन में सदन किस प्रकार से चलाने का काम भारत की सरकार और संसदीय प्रणाली के यहां के लोगों ने किया था। यह ऐतिहासिक समय था।

महोदय, इस बात मुझे बहुत ही फख्र है, गर्व है कि मैंने ऐसे कई विधायी कार्यों में अपना योगदान देने का भी काम किया और विचारों को, विमर्श को और संवादों को सुनकर मुझे एक नया अनुभव और एक नया उत्साह भी मिला है। महोदय, ऐसे कई महत्वपूर्ण बिल्स, जिनका मैं साक्षी बना, वे मेरे लिए जीवन की अमूल्य पूंजी हैं, अनमोल पूंजी हैं। कोविड के समय में कोविड-19 आपदा प्रबंधन में पूरा सदन देश की चिंता करते हुए, पक्ष-विपक्ष, सब मिल कर कोविड से कैसे निजात पाई जाए, इसके लिए हम सब लोगों ने मिल कर काम किया, यह देश के लिए सबसे अच्छा उदाहरण है। देश के अंदर कई ऐसी श्रम संहिताएं थीं, लेबर लॉज थे, उनको भारत की सरकार ने किस प्रकार से श्रमिकों के हित के लिए एक साथ मिला कर एक करने का काम किया, यह भी एक महत्वपूर्ण काम था। राष्ट्रीय शिक्षा नीति के बारे में हम सब लोग जानते हैं कि किस प्रकार से राष्ट्रीय शिक्षा नीति इस देश के लिए आवश्यक थी। चाहे राष्ट्रीय शिक्षा नीति हो, ट्रिपल तलाक हो, भारतीय न्याय संहिता हो, नारी शक्ति वंदन अधिनियम हो और सच में नागरिकता संशोधन अधिनियम, जो इस देश की आवाज था, देश की 140 करोड़ जनता की आत्मा की आवाज था, उन सबको भी हम सब लोगों ने यहां से पास किया, इसका भी हम सब लोगों को फ़ख्र है। इसी तरह से टेलीकॉम बिल आया। फिर, जम्मू-कश्मीर पुनर्गठन का जो अधिनियम आया था,

वह चर्चा का विषय हुआ। पक्ष-विपक्ष, जो भी विवाद हो, लेकिन वह ध्वनिमत से पास हुआ और देश की आत्मा को नई ताकत दिलाने का काम हमारे प्रधान मंत्री, नरेन्द्र मोदी जी ने किया। उसका भी साक्षी बनने का मुझे फ़ख़ है। इसी प्रकार, जी रामजी बिल है। सर, हम कह सकते हैं कि इस सदन के माध्यम से -- सर, मैं बस आधा मिनट का समय लूंगा -- इस सदन के माध्यम से देश में आर्थिक सुधार, सामाजिक न्याय, महिला सशक्तिकरण, डिजिटल सशक्तिकरण, इन सबके ऊपर काम हुआ। विशेषकर 1,500 ऐसे कानून थे, जिनसे अंग्रेज और अंग्रेजीयत की बदबू आती थी, जो युगानुकूल नहीं थे, न्याय सम्मत नहीं थे, सामाजिक न्याय के खिलाफ थे, उनको बदलने का काम देश के यशस्वी गृह मंत्री जी ने किया, मैं उसका भी साक्षी बना, इस बात का मुझे गर्व है। मैं इस अनुभव को लेकर, एक नई प्रेरणा लेकर, एक नई ऊर्जा लेकर समाज के विभिन्न वर्गों में जाकर साझा करूंगा, सहयोग करूंगा।

इसी के साथ, मैं अपनी वाणी को विराम देते हुए कहना चाहता हूँ कि परिवर्तन शाश्वत नियम है। यह सच है कि जो आएगा, वह जाएगा। कोई एक सत्र के लिए आएगा, कोई दो सत्रों के लिए आएगा, कोई तीन सत्रों के लिए आएगा, लेकिन एक नए अनुभव को लेकर समाज के बीच में काम करने के लिए वह यहां से एक नई प्रेरणा लेकर जाएगा।

सर, मैं जयराम रमेश जी के प्रति बड़ा आभार व्यक्त करता हूँ। ...**(व्यवधान)**... इसलिए मैं रहा हूँ ...

उपसभाध्यक्ष (डा. सस्मित पात्रा) : आप कंकलूड करें, समय कम है।

श्री दीपक प्रकाश: उन्होंने यहां पर कर्म के प्रति आदर दिखाया है। सुबह के समय, प्रातःकाल से लेकर अंतिम समय तक, जयराम रमेश जी को हम सब लोग आदर्श मानते हैं। अगर कर्म के प्रति समर्पित कोई व्यक्तित्व दिखता है, तो वे जयराम रमेश जी हैं। ऐसे हमारे सभी विपक्ष के साथियों और हमारे सभी भारतीय जनता पार्टी और एनडीए गठबंधन के सांसदों के प्रति स्नेह व्यक्त करते हुए मैं अपनी वाणी को विराम देता हूँ। धन्यवाद।

उपसभाध्यक्ष (डा. सस्मित पात्रा): शुक्रिया। श्री रामचंद्र जांगड़ा जी।

श्री रामचंद्र जांगड़ा (हरियाणा): मान्यवर, आपका धन्यवाद, आज आपने मुझे इस विदाई की चर्चा में भाग लेने का अवसर प्रदान किया। मैं सबसे पहले धन्यवाद करता हूँ हमारे देश के यशस्वी प्रधान मंत्री, नरेन्द्र भाई मोदी जी का; माननीय गृह मंत्री, अमित भाई शाह जी का; उस समय के मेरे प्रदेश के मुख्यमंत्री, मनोहर लाल जी का और पार्टी के शीर्ष नेतृत्व का, जिन्होंने मुझे इस महान सदन में अपनी उपस्थिति दर्ज कराने का अवसर दिया।

मान्यवर, इन 6 सालों में एक ऐसा अभूतपूर्व अनुभव हुआ है, हम बहुत कुछ सीखने में कामयाब हुए हैं, हमें बहुत कुछ सीखने को मिला है। मान्यवर, भारतीय सभ्यता में हम कहते हैं कि शब्द एक ब्रह्म है। एक बार जो शब्द बोल दिया गया, उसकी शक्ति कभी समाप्त नहीं होती है।

4.00 P.M.

लेकिन शब्द में कितनी शक्ति है, इसका वास्तविक अनुभव मुझे इस सदन से हुआ है। मेरा सौभाग्य है कि मुझे दोनों सदनों में, हमारा जो आज प्राचीन ऐतिहासिक 'संविधान सदन' है, उसमें भी और यहां पर भी, दोनों जगहों पर बोलने का मौका मिला है।

मान्यवर, मैं अपने सभी माननीय साथियों से एक बात कहना चाहता हूं और एक अनुभव साझा करना चाहता हूं। मैं सदन के अंदर 'गायत्री महामंत्र' के ऊपर चर्चा कर रहा था, उसकी महिमा का व्याख्यान कर रहा था। तब मुझे पता चला कि इस सदन की कितनी बड़ी ताकत है। ऑल वर्ल्ड गायत्री परिवार ने मेरे भाषण को अपने पेज के ऊपर डाल दिया, बाबा रामदेव जी के पतंजलि परिवार ने मेरे भाषण को अपने पेज के ऊपर डाल दिया और आर्य समाज ने भी मेरे भाषण को अपने पेज के ऊपर डाल दिया और इससे मैं दुनिया के करोड़ों लोगों तक पहुंच गया, यह इस सदन की ताकत थी। यह मेरी ताकत नहीं थी, बल्कि यह इस सदन की ताकत थी। मुझे उसका एक बहुत बड़ा इनाम मिला। आर्य समाज का न्यूयॉर्क में एक सम्मेलन था। मुझे वहां पर आमंत्रित किया गया। मैं न्यूयॉर्क में आर्य समाज के उस सम्मेलन में शामिल होने के लिए गया। विश्व हिंदी परिषद का वियतनाम में एक सम्मेलन था। वहां भी मुझे निमंत्रित किया गया। मैं वियतनाम में भी उस समय सम्मेलन में भाग लेने के लिए गया। मेरा सौभाग्य रहा कि माननीय अमित शाह भाई की विशेष कृपा रही। गृह मंत्री जी हिन्दी राजभाषा समिति के चेयरमैन होते हैं। राजभाषा समिति के अंदर जैसे ही मेरा चुनाव हुआ, मुझे प्रथम उप-समिति का संयोजक बना दिया गया। मान्यवर, पूरे देश के अंदर 31 मंत्रालयों में प्रथम उप-समिति हिंदी के अनुपालन की जांच करती है। मेरा सौभाग्य रहा कि इस समिति के कार्यक्रम के संबंध में, पूरे देश के बारे में मुझे बहुत कुछ जानने का मौका मिला, पूरे देश के एक-एक प्रांत की अपनी सभ्यता, उनकी संस्कृति, उनका पहनावा, उनकी बोलचाल, हर चीज से वाकिफ होने का मौका मिला, यह मैं अपना सौभाग्य मानता हूं।

मान्यवर, मैं एक और बात कहना चाहता हूं। इस महान सदन के माध्यम से हम जीवन में कितने लोगों का उपकार कर सकते हैं? गरीब आदमी कभी किसी के किए उपकार को रखता नहीं है। यह मेरा एक छोटा सा निजी अनुभव है, जिसे मैं साझा कर रहा हूं। भारत देश के अंदर एक ऐसा समाज है, जो आज भी बहुत ही पिछड़ी अवस्था में है, घुमंतू अवस्था में है। उसकी कभी किसी ने आवाज नहीं उठाई थी। मैंने गाड़िया लोहारों के लिए इस सदन के अंदर आवाज उठाई। मान्यवर, 100 गाड़िया लोहार मेरे फ्लैट पर मेरा धन्यवाद करने के लिए आए। मैंने उनमें से 5 आदमियों को सेलेक्ट करके सदन दिखाया। वे इतने अभिभूत थे कि हमें सदन तक जाने का मौका कब मिल सकता था, कब देखने का मौका मिल सकता था। मान्यवर, गरीब आदमी किसी का किया उपकार कभी रखता नहीं है, मैं उसका अनुभव बताता हूं। जिस समय दिल्ली का चुनाव आया, मुझे और आज जो हरियाणा के माननीय मुख्य मंत्री श्री नायब सिंह सैनी जी हैं, हम दोनों को अपनी बैलगाड़ी पर बिठा कर, उन्होंने दिल्ली के अंदर 10 किलोमीटर तक जुलूस निकाला और उन्होंने शत-प्रतिशत वोट भारतीय जनता पार्टी को दिये। यानी गरीब आदमी किसी भी एहसान का बदला चुकाता है। उसकी कोई बात करता है, तो वह कभी भी कृतघ्न नहीं होता है।

मैं अपना एक दूसरा अनुभव बताता हूँ। मैंने एक बार क्रिमिनल ट्राइब्स एक्ट के ऊपर अपनी बात रखी थी कि 1857 की क्रांति के दमन के बाद वासुदेव बलवंत फड़के जी ने ट्राइब्स को इकट्ठा किया था और ऐसे लोगों से लड़ाई लड़वाई थी, जिनके पास खोने के लिए कुछ नहीं था। वासुदेव बलवंत फड़के जी 1870 में गिरफ्तार हो गए थे। उनके गिरफ्तार होने के बाद, 1871 में क्रिमिनल ट्राइब्स एक्ट आया। ऐसी ट्राइब्स, जो देश में अंग्रेजों के खिलाफ लड़ी थीं, उन सबको क्रिमिनल घोषित करके, उनकी प्रताड़ना शुरू कर दी गई थी। उन्होंने इतिहास में बहुत कुछ झेला, लेकिन मान्यवर, आजादी के बाद भी उनको मुक्ति नहीं मिली। मैंने जब सदन में यह बताया कि वे 15 अगस्त, 1947 को अपनी आजादी नहीं मानते हैं। जिस समय 31 अगस्त, 1952 को बाबा साहेब भीमराव अंबेडकर क्रिमिनल ट्राइब्स एक्ट को खत्म करके, हैबिचुअल ऑफेंडर्स एक्ट लेकर आए, उस दिन को हिंदुस्तान की तमाम ट्राइब्स अपना मुक्ति-दिवस के रूप में मनाती हैं। आज भी वह प्रथा है। जैसे ही मैंने यह बात रखी, अमेरिका तक के सांसी समाज के लोगों के मेरे पास फोन आए कि किसी ने तो हमारी व्यथा को सदन के अंदर रखा है। मान्यवर, 31 अगस्त को करनाल के अंदर कम-से-कम पाँच हजार ट्राइब्स के लोगों ने मुझे बुला कर मेरा अभिनंदन किया। इसलिए मैं मानता हूँ और मेरा यह अनुभव है कि गरीब आदमी कभी किसी का रखता नहीं, उसको चुकाता है, बशर्ते कि कोई उसकी बात करे। यह सदन हमें बहुत कुछ के लिए मौका देता है, बहुत अवसर मिलते हैं, जिनके माध्यम से हम अपना भी एक्सपोजर कर सकते हैं, अपने विचार भी बता सकते हैं और बहुत लोगों का कल्याण भी कर सकते हैं। मैं, जैसा दीपक जी बोल रहे थे, अपना सौभाग्य मानता हूँ, क्योंकि इस कालखंड के अंदर देश में बहुत कुछ ऐसे परिवर्तन हुए, विशेष तौर पर मैं धारा 370 का उल्लेख करूँगा, जिसके बदलाव के साक्षी हम लोगों को होने का मौका मिला है। मैं यह अपना सौभाग्य मानता हूँ।

मान्यवर, मैं अपने सदन के तमाम साथीगण के बारे में सोचता हूँ, लेकिन जब यहाँ पर आकर देखता हूँ, जैसे शक्तिसिंह गोहिल जी तो बैठे हैं, वे जब बोलते हैं, तो बड़े सख्त लगते हैं, देरेक ओब्राईन अभी नहीं हैं, वे जब बोलते हैं, तो बड़े हार्श लगते हैं, संजय सिंह जी अभी नहीं बैठे हैं, जब वे बोलते हैं, तो बड़े कठोर लगते हैं, लेकिन बाहर जब उनसे मिलता हूँ, तब पता चलता है कि इनका इतना कोमल स्वभाव है, ये इतने डेलिकेट हैं। उसके बाद मैं सोचता हूँ कि ये इतने संवेदनशील व्यक्ति हैं, लेकिन बाहर जाकर कुछ और ही मिलता है।

मैं पुनः इस बात को कहना चाहूँगा कि आपके माध्यम से प्रधान मंत्री जी तक और सदन के सभापति, यानी उपराष्ट्रपति महोदय तक मेरी यह बात चली जाए कि हम रिटायरमेंट के बाद जब सदन में आएँ, तो यहाँ पर हमें एक ऐसा सेंट्रल हॉल मिल जाए, जहाँ पर अपने सभी साथियों से मुलाकात हो जाए। ऐसा होने पर हमें बड़ी खुशी होगी, क्योंकि हमें अच्छे अनुभव फिर भी मिलते रहेंगे। मैं पुनः परमपिता परमात्मा का धन्यवाद करते हुए कि हमें इस महान सदन ने बहुत से बदलाव होने का साक्षी होने का मौका दिया। हमें इस सदन में बहुत-से मुद्दों को रखने का मौका मिला, गरीब आदमियों की बात रखने का मौका मिला और इस सदन के अंदर जो कुछ भी अनुभव मिला, वह एक अभूतपूर्व स्मृतियाँ इस हृदय के अंदर ताजीवन रहेंगी। सभी साथियों, चाहे वे पक्ष के हों या विपक्ष के हों, स्वाति मालिवाल जी कितना बोलती हैं, मैं सबका प्रेज़ करता हूँ। हमें अठावले जी की शायरी मिलती है, उससे एक विशेष अनुभव होता है। मैं अयोध्या रामा रेड्डी आला



जी और जितने भी सदस्य यहाँ पर बैठे हैं, सभी का नाम न लेते हुए, सभी के प्रति कृतज्ञता व्यक्त करते हुए और जयराम रमेश जी की पेशेंस का धन्यवाद करते हुए अपनी बात को विराम देता हूँ, धन्यवाद।

उपसभाध्यक्ष (डा. सस्मित पात्रा): धन्यवाद। श्रीमान् रामदास अठावले जी। ...**(व्यवधान)**...

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री रामदास अठावले): उपसभाध्यक्ष महोदय, आज का दिन हमारे लिए बहुत बड़ा गर्व का दिन है। ...**(व्यवधान)**... महोदय, आज का दिन हमारे लिए खुशी का भी दिन है, लेकिन हमें दुख इस बात की भी है कि कुछ साथी हमें छोड़ कर जा रहे हैं।

'जो मेंबर हो रहे रिटायर, वे आज भी नहीं हैं टायर,
मैं तो हूँ शायर, मैं जल्दी नहीं हो जाऊँगा रिटायर।'
'माननीय प्रधान मंत्री जी ने मेरे बारे में बोला
कि अठावले जी होते हैं सदाबहार,
क्योंकि मैं करता हूँ कांग्रेस पर प्रहार।
मैंने छोड़ दिया है नॉनवेज आहार,
इसलिए मैं करता हूँ बहुत अच्छा प्रहार।'

'मैंने तो बोला था, मैं वापस आऊँगा,
और नरेन्द्र मोदी जी के विकास का गीत गाऊँगा,
मैं गाँव-गाँव में जाऊँगा और फिर चौथी बार इसी सभागृह में आऊँगा।
कुछ लोग बोल रहे थे अठावले जी गया,
लेकिन मोदी जी के आशीर्वाद से मैं फिर आया।'

'मेरे ऊपर तो है बाबा साहेब अंबेडकर जी के विचारों की छाया,
और देश के असंख्य लोगों के हैं मेरे ऊपर माया।'

सर, यह उच्च सभागृह है। बाबा साहेब अम्बेडकर जी ने जो संविधान लिखा, उसी संविधान के मुताबिक यह सभागृह चलता है। उधर से बहुत बार हंगामा भी होता है। हंगामा थोड़ा-थोड़ा होना चाहिए, लेकिन ज्यादा नहीं होना चाहिए। ज्यादा हंगामा होता है, तो फिर काम बिगड़ जाता है, इसलिए चर्चा होनी चाहिए। खरगे साहब हमारे अच्छे मित्र हैं। वे बाबा साहेब अम्बेडकर को मानते हैं। उनको यहां अपोजिशन लीडर तो बनाया गया है, लेकिन कर्णाटक में जब मौका आया था, तब उनको मुख्य मंत्री नहीं बनाया गया था। खरगे साहब बोल रहे थे कि मैं ज्यादा मोदी साहब की कविता सुनाता हूँ। मैं मोदी साहब की कविता इसलिए सुनाता हूँ कि मोदी साहब जी बहुत ही नेक आदमी हैं, बहुत ही स्ट्रांग आदमी हैं। वे देश के विकास के लिए काम करते हैं। आप लोगों ने भी काम किया है, लेकिन थोड़ा-थोड़ा काम किया है। बाकी, ज्यादा काम हम लोग कर रहे हैं। आपने कुछ काम नहीं किया, ऐसा नहीं है। कांग्रेस पार्टी ने काम किया है, लेकिन आज कांग्रेस के दिन खत्म हो चुके हैं, आज हमारे दिन आ गए हैं, एनडीए के दिन आ गए हैं। यह ठीक बात है, मैं कोई राजनीति की बात नहीं बोलता हूँ।

सर, हमारे अनेक मेंबर्स ने यहां पर बहुत अच्छी-अच्छी बातें रखी हैं। उन्होंने अपने क्षेत्र की, अपने राज्य की समस्या आपके सामने रखी है। आज यहां से कुछ लोग रिटायर होकर जा रहे हैं और कुछ लोग यहां दोबारा आ रहे हैं। जिस पार्टी की राज्य में ताकत है, जिनके एमएलएज हैं, वे लोग यहां आ रहे हैं और जिनके एमएलएज नहीं हैं, वे जा रहे हैं। यह अच्छी बात है कि मुझे मौका मिला है। मुझे तीसरी बार राज्य सभा में आने का मौका मिला है। मैं तीन बार लोक सभा में भी था। किरें रिजिजु जी हमेशा हमारे साथ रहे हैं। जयशंकर साहब तो अधिकारी थे, लेकिन आज उनको मंत्री बनने का मौका मिला है। आपके टाइम पर मुझे मंत्री नहीं बनाया गया, इसीलिए मैं इधर आ गया, यह ठीक बात है। जिन मेंबर्स ने यहां देश की बात बताई है, गरीबों, झुग्गी-झोपड़ी में रहने वाले लोगों और व्यापारियों की समस्याएं बताई हैं और डेवलपमेंट जैसे अनेक विषयों पर अपनी भूमिका रखी है, उन सभी का मैं अपनी रिपब्लिकन पार्टी ऑफ इंडिया की तरफ से धन्यवाद करता हूँ। जो मेंबर्स यहां दोबारा आए हैं, वे हमारे साथ रहेंगे। खरगे साहब हमारे साथ रहेंगे, मैं भी यहां रहूँगा। अनेक लोग यहां रिटर्न आ गए हैं। हम सब मिलकर देश की बात करते हैं। देश को आगे बढ़ाने के लिए हम सब लोग मिलकर आगे चलेंगे। हमें आप लोगों का सहयोग भी आवश्यक है। हमारा सहयोग आपको मिलता रहेगा और हम देश को ऊंचाई तक पहुंचाएंगे। हमारी इकोनॉमी तीन नंबर पर जाएगी, दो नंबर पर जाएगी, एक दिन एक नंबर पर आएगी, वैसा काम हम लोगों को करना है। यही बात कहते हुए मैं सभी मेंबर्स का धन्यवाद करता हूँ। नमस्कार, प्रणाम! जय भीम, जय भारत!

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Now, Shrimati Ramilaben Becharbhai Bara.

श्रीमती रमिलाबेन बेचारभाई बारा (गुजरात): उपसभाध्यक्ष जी, आज मैं जिस सब्जेक्ट पर बोलने जा रही हूँ, उसमें मेरा भी समावेश है। माननीय उपसभाध्यक्ष जी, मैं सबसे पहले हमारे यशस्वी प्रधान मंत्री, माननीय मोदी साहब, हमारे आदरणीय गृह मंत्री, माननीय अमित शाह साहब, हमारे गुजरात के उस वक्त के पार्टी के अध्यक्ष, माननीय सी. आर. पाटिल साहब, स्वर्गस्थ मुख्य मंत्री, माननीय विजय भाई रूपानी साहब व तत्कालीन राष्ट्रीय अध्यक्ष, माननीय नड्डा जी का तहेदिल से आभार व्यक्त करती हूँ, साधुवाद देती हूँ।

माननीय उपसभाध्यक्ष जी, मैं ऐसे गाँव से, ऐसे परिवार से आई हूँ कि मैंने कभी सोचा भी नहीं था कि मैं यहाँ तक पहुँच पाऊँगी। मैंने लोक सभा और राज्य सभा के बारे में सिर्फ किताबों में पढ़ा था, लेकिन उस राज्य सभा तक मैं पहुँचूँगी, ऐसा मैंने कभी स्वप्न भी नहीं देखा था। मैं आज पुनः हमारे नरेन्द्र भाई का दिल से आभार व्यक्त करती हूँ। जब नरेन्द्र भाई गुजरात के मुख्य मंत्री थे, तब मैं एक अधिकारी के रूप में नायब सचिव के रूप में सचिवालय में काम कर रही थी। मेरे पिताजी उनके साथ MLA के रूप में काम कर रहे थे। महोदय, हमारा एरिया राजस्थान-गुजरात बॉर्डर पर पड़ता है, जो undeveloped है। नरेन्द्र भाई की सोच और इच्छा थी - क्योंकि वे पिछड़े लोगों की बहुत चिंता करते हैं कि यदि कोई पढ़ा-लिखा लड़का या लड़की हमें मिल जाए और वह एरिया का हमारा mediator बने, तो हम उस एरिया की काया पलट कर सकते हैं। उस वक्त उन्होंने कहा कि आपको हमारी टीम में काम करना है। मैं उनकी कृपा से एमएलए भी रही।



एमएलए का चुनाव हार जाने के बाद भी उनकी कृपा से मैं संगठन में काम करती रही और पार्टी की mediator बनकर हमारे उस अनडेवलप्ड एरिया के लिए काम करती रही, लेकिन आज मैं उनकी कृपा से यहाँ हूँ।

महोदय, जब हम यहाँ आए, तब कोरोना काल चल रहा था। मैं एक घटना बताना चाहती हूँ कि गुजरात से हम चार सदस्य आए — हमारे शक्तिसिंह गोहिल भाई, रामभाई और नरहरी अमीन जी आए। रामभाई बाद में आए, लेकिन उनसे पहले अभय भारद्वाज जी ने राजकोट के कार्यकर्ता के रूप में शपथ ली। उन्होंने सिर्फ शपथ ली, बाद में उनको कोरोना हो गया, लेकिन वे इस सदन तक पहुँच न सके। आज भी हमें उस बात का दुख है और मन में यह डर बैठा है कि कोरोना कैसे-कैसे लोगों को लेकर चला गया। बाद में हमारे रामभाई आए। मैं यह कहना चाहती हूँ कि इस कार्यकाल में हम सभी सदन में बैठे। यहाँ आने के बाद हमें जो-जो ड्यूटी मिली, मैं गर्व के साथ कह सकती हूँ कि मुझे बहुत कुछ सीखने को मिला। यहाँ मुझे हिंदुस्तान के सभी लोगों से मिलने का मौका मिला, उनके साथ उठने-बैठने का मौका मिला और कई बातें सीखने को मिलीं। मैं यह भी कहूँगी कि कोविड के समय हमारे बाजपेई जी — मैं उनको हेडमास्टर कहती हूँ — वे हमारे बड़े भाई हैं और हमारे किरेन रिजिजु जी, माननीय मेघवाल जी और एल. मुरुगन जी ने भी हमारा बहुत साथ दिया। मैं गुजरात फूड कॉरपोरेशन की चेयरपर्सन की जिम्मेदारी भी अच्छी तरह से निभा रही हूँ, लेकिन मैं आज यह कहना चाहती हूँ कि मैं एक दिन भी एब्सेंट नहीं रही हूँ। मैं यहाँ कभी लेट भी नहीं आई और अधिकतर समय अपनी सीट पर बैठी रही हूँ। साथ ही, जिन कमेटियों का काम मुझे सौंपा गया, वह भी मैंने बखूबी निभाया है।

इतना ही नहीं, यहाँ मुझे बहुत कुछ सीखने को मिला। कई बिल आए, कई विषय आए और सामने से, अगल-बगल से लोगों ने जो विचार व्यक्त किए, उनसे भी हमें बहुत कुछ सीखने को मिला। मैं ज्यादा समय नहीं लूँगी, लेकिन माननीय उपसभाध्यक्ष जी, विदाई विदाई होती है, चाहे वह किसी भी तरह की हो। आज हम सब साथ हैं, कल हम साथ होंगे या नहीं होंगे, लेकिन यहाँ के जो संस्मरण हैं, साथियों के साथ बिताए हुए जो पल हैं, यहाँ बैठने की जो हमारी मंशा पूरी हुई है, यह सब हम अपने साथ लेकर जाएंगे। महोदय, कहते हैं कि एक्स एमएलए होता है, एक्स एमपी होते हैं, पर हम तो भारतीय जनता पार्टी के सनिष्ठ कार्यकर्ता हैं और कार्यकर्ता कभी एक्सनहीं होता। हम कार्यकर्ता के रूप में काम करते रहेंगे। हमारे देश के यशस्वी प्रधान मंत्री जो विकसित भारत 2047 का विज़न लेकर चल रहे हैं, हम उनके साथ कदम से कदम मिलाकर उनके इस मिशन को परिपूर्ण करने के लिए काम करेंगे।

पुनः मैं सभी भाई-बहनों का धन्यवाद करती हूँ। यहाँ हमारे सुमेर सिंह सोलंकी जी बैठे हैं, हम सब साथ में आए थे। यहाँ जो हमारी सभी बहनें हैं, मैं सब से प्यार करती हूँ। मैं अपने सभी भाई-बहनों को वंदन और प्रणाम करते हुए — मिच्छामि दुक्कडम — भूल-चूक के लिए क्षमा माँगते हुए अपनी वाणी को विराम देती हूँ। धन्यवाद।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shri George Kurian, not present. Now, Dr. Sumer Singh Solanki.

डा. सुमेर सिंह सोलंकी (मध्य प्रदेश): माननीय उपसभाध्यक्ष महोदय, नर्मदे हर। आज मैं इस महान सदन में विदाई कार्यक्रम की चर्चा में भाग लेने के लिए उपस्थित हुआ हूँ। इस गरिमामय सदन में मैं 2020 में आया था और 2020 में जब आया था, तो पूरे देश के अंदर लॉकडाउन चल रहा था, कोविड था। छह वर्ष का समय 21 जून, 2026 को पूर्ण होगा। अगर छह साल बीत जाए और ऐसा लगे कि हम कल ही इस सदन में आए हैं, तो यह अंदाजा हम लगा सकते हैं कि कितना बेहतरीन समय, कितना यादगार समय इस सदन के सभी साथियों के साथ बीता है।

महोदय, मैं मध्य प्रदेश के बड़वानी जिले के आदिवासी क्षेत्र का रहने वाला किसान का बेटा हूँ। मैं बकरी चराने वाला बेटा हूँ। शिक्षक बनने के बाद महाविद्यालय में एक शिक्षक के रूप में मैंने काम किया, लेकिन राज्य सभा जैसे महान सदन के बारे में सिर्फ हम किताबों में पढ़ते थे। कभी सपने में भी नहीं सोचा था कि कभी राज्य सभा का सदस्य होकर मेरे देश के बारह करोड़ों आदिवासी भाइयों और बहनों की आवाज़ बनकर उनकी बात को सदन के माध्यम से समाधान तक पहुंचाने का काम करूंगा। एक किसान का बेटा जब राज्य सभा का सांसद बनता है, एक आदिवासी का बेटा जब राज्य सभा का सांसद बनता है, तो यह सिर्फ डॉ. सुमेर सिंह सोलंकी का सम्मान नहीं है, बल्कि यह मेरे देश के पूरे बारह करोड़ आदिवासी भाइयों और बहनों का सम्मान है, जो देश के यशस्वी प्रधानमंत्री माननीय नरेन्द्र मोदी जी के नेतृत्व में हो पाया। मैं सदन में आया, इसलिए मैं अपने राष्ट्रीय नेतृत्व का बहुत आभार और अभिनंदन करता हूँ। जब मैं गांव में शिक्षक के रूप में काम करता था, तो देश के यशस्वी प्रधान मंत्री माननीय नरेन्द्र मोदी जी को हम टीवी में देखा करते थे, लेकिन आज मुझे गर्व भी है और मेरा सौभाग्य भी है कि माननीय प्रधान मंत्री जी के नेतृत्व में, माननीय प्रधान मंत्री जी के मार्गदर्शन में और साथ ही पूरे केन्द्रीय नेतृत्व के मार्गदर्शन में हम सबको यहां पर काम करने का अवसर मिला। मैं देश की यशस्वी प्रधान मंत्री माननीय नरेन्द्र मोदी जी का आभार व्यक्त करता हूँ। मेरे माता-पिता और मेरे आदिवासी भाइयों और बहनों की तरफ से भी अभिनंदन और आभार व्यक्त करता हूँ। तत्कालीन राष्ट्रीय अध्यक्ष और हमारे सदन के नेता माननीय जगत प्रकाश नड्डा जी का भी मैं अभिनंदन और आभार व्यक्त करता हूँ और मध्य प्रदेश के अंदर हमारे तत्कालीन मुख्य मंत्री और आज भारत सरकार में कृषि मंत्री माननीय शिवराज सिंह चौहान जी का भी आभार व्यक्त करता हूँ। जब सदन में काम करने का अवसर मिला तो हमारे गृह मंत्री माननीय अमित शाह जी के मार्गदर्शन में भी हमें काम करने का अवसर मिला। हमारे वरिष्ठ मंत्रियों के मार्गदर्शन में हम सब को काम करने का अवसर मिला और मध्य प्रदेश के भारतीय जनता पार्टी के प्रदेश अध्यक्ष माननीय विष्णु दत्त शर्मा जी का भी मुझे मार्गदर्शन सदैव प्राप्त हुआ। मैं मध्य प्रदेश के वर्तमान मुख्य मंत्री माननीय डॉक्टर मोहन यादव जी का और वर्तमान के प्रदेश अध्यक्ष माननीय हेमंत खंडेलवाल जी का भी आभार व्यक्त करता हूँ कि भारतीय जनता पार्टी में ही संभव हो सकता है। अखबारों के फ्रंट पेज पर छपता है कि राजा के साथ मैं बकरी चराने वाले किसान का बेटा भी राज्य सभा के उच्च सदन में पहुंचा है। तब मुझे गर्व होता है कि देश के लोकतंत्र में राजा के साथ अगर किसान का बेटा, मजदूर का बेटा सदन में आ सकता है, तो यह सिर्फ भारतीय जनता पार्टी के अंदर ही संभव हो सकता है। राष्ट्रीय नेतृत्व के मार्गदर्शन में हम लगातार काम कर रहे हैं। एक बार मैं अपने माता-पिता के साथ देश के यशस्वी प्रधान मंत्री माननीय नरेन्द्र मोदी जी से मिलने के लिए पहुंचा, मेरे पिताजी ग्रामीण वेश में आए। उन्होंने अपनी



गांव की भाषा में मुझे बोला कि बेटा आज मैं पहली बार प्रधान मंत्री जी से मिलूंगा। जब वे मिले, तो हमारे देश के यशस्वी प्रधान मंत्री माननीय नरेन्द्र मोदी जी ने कहा कि, केम छो अमर सिंह भाई? खेती-बाड़ी का काम कैसा चल रहा है? यह बात आज भी मेरे दिल में घर कर गई और माननीय उपसभाध्यक्ष महोदय, मेरे पिताजी आज तक इस बात को भूल नहीं पाए। मेरी माताजी जब आई, तो मेरी माताजी ने भी माननीय प्रधान मंत्री जी से भेंट की। उन्होंने कहा कि हम बस से बड़वानी से निकले, यहाँ ट्रेन से आए, लेकिन रेल पहली बार देखी है, आप मेरे क्षेत्र में रेल दे देना। हमारी सरकार और माननीय प्रधान मंत्री नरेन्द्र मोदी जी ने निमाड़ को अठारह हजार करोड़ रुपए की स्वीकृति के साथ एक रेल मार्ग भी दिया।

माननीय उपसभाध्यक्ष महोदय, माननीय प्रधान मंत्री जी से एक और चीज सीखने को मिलती है। अगर छोटी-छोटी बातों को बड़ी गंभीरता के साथ सीखने का अवसर कहीं मिला, तो माननीय प्रधान मंत्री जी के नेतृत्व में मिला। मैं केंद्रीय नेतृत्व के सभी वरिष्ठ नेताओं का हृदय की गहराइयों से आभार व्यक्त करता हूँ।

माननीय उपसभाध्यक्ष महोदय, मैं स्वयं ग्रामीण परिवेश में पला हूँ, ग्रामीण परिवेश में रहा हूँ। मुझे सदन के अंदर मेरे आदिवासी भाइयों और बहनों की आवाज बनने का मौका मिला और मेरे आदिवासी भाई और बहनों के जितने मुद्दे, जितने विषय, जितने प्रश्न, जितने विधेयक इस महान सदन के अंदर आए, मैंने उन सभी में भाग लिया, अपनी तरफ से जितने विचार व्यक्त करने थे, जो बातें रखनी थीं, मैंने वे सभी रखीं। अगर मुझे यह अवसर और यह सौभाग्य मिला, तो यह इस महान सदन के अंदर आकर मिला। अभी माननीय जांगड़ा साहब बोल रहे थे। हम इस महान सदन के इस माइक की ताकत का अंदाजा इसी से लगा सकते हैं कि जब हम यहाँ बोलते हैं, तो इसकी आवाज कश्मीर से कन्याकुमारी तक और द्वारका से डिब्रूगढ़ तक जाती है। मेरे जनजातीय समाज की आवाज बनने के लिए मुझे जो मौका मध्य प्रदेश के आदिवासी भाइयों और बहनों ने दिया, मैं उन दो करोड़ आदिवासी भाइयों और बहनों की तरफ से भी इस सदन के सभी माननीय सदस्यों का अभिनंदन और आभार व्यक्त करता हूँ।

माननीय उपसभाध्यक्ष महोदय, मैं समाज के लिए सदैव काम करता रहूँगा। मेरा कार्यकाल 21 जून, 2026 को खत्म होगा, लेकिन मेरी आयु और मेरी उम्र के हिसाब से मैं तब भी नहीं रुकूँगा। मैं सामाजिक जीवन के लिए भारतीय जनता पार्टी के एक कार्यकर्ता के रूप में सक्रिय रहकर माँ भारती की सेवा में सदैव लगा रहूँगा और सेवा में सदैव लगते हुए यह काम करूँगा। मैं इस महान सदन के माध्यम से देश के भाइयों और बहनों से और आपसे भी यह निवेदन करता हूँ।

माननीय उपसभाध्यक्ष महोदय, मैं आपके साथ एक विदेश यात्रा भी कर आया हूँ। मैं जीवन में पहली बार स्विट्जरलैंड गया और मध्य प्रदेश के निमाड़ का एक आदिवासी बेटा भी पहली बार विदेश गया। अगर मुझे यह सौभाग्य भी प्राप्त हुआ, तो इस सदन में आकर प्राप्त हुआ। मैं इस महान सदन को पुनः प्रणाम करता हूँ। मेरे पास एक वृत्तांत है, मैं उसको सुनाकर एक मिनट में अपनी बात खत्म करूँगा। माननीय जांगड़ा साहब यहाँ पर बैठे हुए हैं, उन्होंने मेरा नाम भी लिया। मैं कोविड अवधि में सदन में आया। मैं आदिवासी समाज से हूँ। मैं फेटा बाँधकर, धोती पहनकर आया

और फुंदे वाली ड्रेस पहनकर आया। जब मैंने यह ड्रेस पहनकर पुराने सदन के अंदर आकर शपथ ली, तो कोविड में शपथ लेने के बाद हम सब अपने-अपने घर चले गए। लेकिन जब वापस सदन प्रारंभ हुआ, और तब आए, तो मैंने सदन के दौरान कहा कि जांगड़ा साहब, मैं पगड़ी बाँधकर अपना भाषण देने की कोशिश करूँगा। उन्होंने कहा, हमारे साथ एक आदिवासी आया था, शपथ लेकर गया था, शायद कोविड में वह बेचारा ऊपर चला गया, दोबारा दिख नहीं रहा। मैंने जांगड़ा साहब से कहा कि मैं वही हूँ, जो आज भी सदन में आपके सामने बोल रहा हूँ। माननीय उपसभाध्यक्ष महोदय, मैं पुनः सभी का, सत्ता पक्ष और विपक्ष के सभी माननीय सदस्यों का अभिनंदन करता हूँ और इस महान सदन को पुनः प्रणाम करता हूँ। मैं कुछ पंक्तियों से अपनी बात समाप्त करूँगा कि:

*‘चारों तरफ खुशहाली होगी,
मुस्कानों से भरा पल होगा,
दीप जलेंगे आशाओं के,
आज से भी सुंदर कल होगा’*

मैं इन्हीं शब्दों के साथ सबको शुभकामनाएँ देता हूँ, बधाई देता हूँ। जय हिंद, नर्मदे हर, वंदे मातरम्।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shri Maharaja Sanajaoba Leishemba. The hon. Member will speak in Manipuri.

SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Sir, I will speak in English. Sir, I thank you for giving me this opportunity to deliver my farewell speech. I thank hon. Chairman, Shri C.P. Radhakrishnan, the Deputy Chairman, Shri Harivansh, the Leader of the House, Shri Jagat Prakash Nadda, the Leader of the Opposition, Shri Mallikarjun Kharge, the Floor Leaders, the Panel of Vice-Chairpersons, and all hon. Members of this Upper House. Sir, first of all, I would like to express my heartfelt gratitude to the hon. Prime Minister, Shri Narendra Modi, hon. Home Minister, Shri Amit Shah, and my party, BJP, for reposing faith in me, to nominate me, as a Rajya Sabha candidate from Manipur for the term June, 2020 to June, 2026. My election was held during the height of COVID-19 pandemic on 19th June, 2020; oath taking took place in the old Parliament House building, now *Samvidhan Sadan*, on 22nd July, 2020 before the then Chairman of the Rajya Sabha and Vice-President of India, Shri Venkaiah Naidu.

Sir, the first Session I attended was the 253rd session of the Rajya Sabha and this current Session, the 270th, will be my last session. I think, we, the retiring MPs, are very lucky because we have the experience of sharing ideas and getting guidance from three Vice-Presidents of India as Chairmen of this House, namely, Shri Venkaiah

Naidu, Shri Jagdeep Dhankar and Shri C.P. Radhakrishnan. We are also very fortunate to be Members of this House because we got the chance of working in both the Parliament buildings. Again, we are also Members of the Electoral College for the election of hon. President of India, Shrimati Droupadi Murmu, and also got the chance to vote in two successive Vice-President's election of Shri Dhanakar and Shri C.P. Radhakrishnan. I consider myself a very lucky person for I have the good fortune of meeting and working together with such personalities like Shri Narendra Modi, Shri Amit Shah and many more leaders who shaped the future of this nation leading to Viksit Bharat 2047. During my tenure, I raised many issues of my State as well as the nation through Special Mentions, Zero Hour Matters, questions in Question Hour and participated in parliamentary discussion on various Bills, the Motion of Thanks on the hon. President's Address, etc. Sir, the experience I gained during my term as a Member of this House will be extremely beneficial for my future life. I will always cherish the memories of the Parliament in action and democracy in practice throughout my life.

Lastly, I am very grateful to all my colleagues and the hon. Ministers for their help, support and love; and care and affection I received from Secretary-General and all staff members and security will always be remembered. With these few words, I conclude my farewell speech. Once again, I thank you.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Dr. Wanweiroy Kharlukhi; not present. Shriman Rajendra Gehlot.

श्री राजेन्द्र गहलोट (राजस्थान): माननीय उपसभाध्यक्ष जी, आज के इस अवसर पर, जब मैं राज्य सभा का अपना कार्यकाल पूरा कर रहा हूँ, उस समय मैं हमारे देश के यशस्वी प्रधान मंत्री, नरेन्द्र मोदी जी, राष्ट्रीय नेतृत्व और अपने प्रदेश के नेतृत्व के प्रति आभार प्रकट करता हूँ। मैंने वर्ष 1973 से राजनीति प्रारम्भ की - एक पार्षद और नगर सेवक के रूप में। उसके बाद इमरजेंसी के दौरान मैं 19 महीने 'मीसा' के तहत जेल में रहा। इसके बाद मैं दो बार विधायक रहा और राज्य का मंत्री भी रहा। तत्पश्चात, मैं लगातार संगठन का काम करता रहा। उसके बाद मुझे राज्य सभा के लिए जो अवसर मिला, उसमें मैंने यह अनुभव किया कि आजादी के बाद हमारे देश में तीन काल आए हैं। आजादी से आपातकाल तक और आपातकाल के बाद अब अमृतकाल है। तीनों काल में देश में जिस तरह की परिस्थिति बनी, उसके संबंध में मैं कह सकता हूँ कि अमृतकाल के समय देश के अंदर नया स्वाभिमान और नया आत्मविश्वास पैदा हुआ है और इससे हम देश को विकसित भारत के संकल्प के साथ आगे बढ़ा सकते हैं। जब मैं तीन सदनों के अनुभव को देखता हूँ, तो कभी-कभी कुछ निराशा भी होती है कि बहुत अच्छे प्रस्ताव आते हैं, अच्छे बिल आते हैं और उन बिलों पर चर्चा भी अच्छी तरह से और गंभीरता के साथ होती है, परंतु कभी-कभी विपक्ष उनका अध्ययन नहीं करते हुए उस विषय में भी अपने राजनीतिक

दृष्टिकोण से सोचता है, जबकि उनको देश के दृष्टिकोण से सोचना चाहिए और जनता के दृष्टिकोण से देखना चाहिए। जन-कल्याणकारी योजना में कितना लाभ होने वाला है और आगे बढ़कर हम देश को क्या दिशा दे सकते हैं, इस विषय पर गंभीरता से कभी-कभी विचार नहीं होता है। कभी मन में ऐसा आता है कि जब हम नगर पालिका में थे, तो शोर सुनते थे और राज्य सभा में भी शोर सुनते हैं। लोकतंत्र में सहमति और असहमति होती है। सहमति और असहमति के बीच में चर्चा करके हम एक निर्णय तक पहुंचते हैं। इससे देश का विकास होता है। आज हमारे कुछ साथियों का यहां कार्यकाल समाप्त हो रहा है। यह हम विदाई नहीं ले रहे हैं।

(उपसभापति महोदय पीठासीन हुए।)

हम विदाई तो तब लेंगे, जब जीवन में कोई लक्ष्य ही नहीं होगा। जब जीवन में हमने एक लक्ष्य तय किया है:

तेरा वैभव अमर रहे मां, हम दिन चार रहें न रहें,
जीवन-पुष्प चढ़ा चरणों पर, मांगे मातृभूमि से यह वर।

यह विदाई तो नहीं है, पर कार्यकाल समाप्ति के अवसर पर हमारे जो साथी यहां हैं, हम उनसे कभी-कभी मिलेंगे। मैं उनको उज्ज्वल भविष्य की शुभकामनाएं देता हूं। जय हिंद! जय भारत!

श्री उपसभापति : धन्यवाद, माननीय श्री राजेन्द्र गहलोत जी। *Mananiya* Shri Ravneet Singh; not present. *Mananiya* Shri Nabam Rebia; not present. *Mananiya* Shri Irranna Kadadi; not present. *Mananiya* Shri Narayana Koragappa; not present. *Mananiya* Shri K. Vanlalvena; not present. *Mananiya* Prof. Manoj Kumar Jha, not present. माननीय संसदीय कार्य मंत्री, किरें रिजिजू जी।

संसदीय कार्य मंत्री (श्री किरें रिजिजू) : आदरणीय उपसभापति महोदय, आज प्रधान मंत्री जी सरकार की तरफ से और अपने मन की बात भी इस विषय में कह चुके हैं। चेयरमैन, प्रधान मंत्री जी और फिर नेता प्रतिपक्ष सभी अपनी बात रख चुके हैं। नेता सदन परिवार में एक सदस्य के निधन की वजह से आज यहां मौजूद नहीं हो पाए हैं। आज सुबह की जो फोटोग्राफी हुई है और शाम को जो विदाई समारोह, कल्चरल इवनिंग और हमारे रिटायरिंग एमपीज़ को जो मोमेंटोज़ भेंट करने हैं, इसके लिए भी उन्होंने खेद व्यक्त किया है, क्योंकि वे यहां सदन में मौजूद नहीं हो पाए और आज दिल्ली में नहीं हैं। फिर भी उनके बिहाफ से और संसदीय कार्य मंत्री होने के नाते मैं कहना चाहता हूं कि मेरी भी हमारे सदस्यों के साथ में बहुत अच्छी वार्ता रही है। जो सदस्य रिटायर होने वाले हैं और जो यहां कंटिन्यू रहने वाले हैं, उन सबके साथ हमारा अच्छा संबंध रहा है। आज लगभग सब लोगों ने अपनी बातें रखी हैं। टोटल 59 मੈम्बर्स की रिटायरमेंट होनी है। उनमें 36 एमपीज़ अप्रैल महीने में रिटायर होंगे, 22 एमपीज़ जून में रिटायर होंगे, 1 एमपी जुलाई में रिटायर होंगे और 1 सदस्य 16 तारीख को रिटायर हो गए। 9 सदस्यों की फिर से चुनकर आने की खबर मुझे मिली है। आज सबने अपनी-अपनी बातें बहुत इमोशनली और बहुत दिल से रखी हैं। मैं तो सिर्फ शुभेच्छा देने के लिए खड़ा हूं, अलग से मुझे बोलने की कोई आवश्यकता नहीं है, लेकिन

फिर भी मैं एक-दो बातें कहूंगा। शाम को हम लोगों को फिर कल्चरल प्रोग्राम में मिलना है। विदाई करने का मेरा जो तरीका है, वह यही है, जो मैं शब्दों में कहना चाहता हूँ:

*"रुखसत हुआ तो आंख मिला कर नहीं गया,
वह क्यों गया है, यह भी बता कर नहीं गया,
बस एक लकीर खींच गया दरम्यान में,
पर दीवार रास्ते में बना कर नहीं गया।"*

इसका मतलब हम लोगों के बीच में कोई दीवार नहीं है, हम एक-दूसरे से मिलते रहेंगे। जीवन में हम लोगों को अलग-अलग तरीके से काम करते समय कहीं न कहीं एक साथ काम करने के मौके मिलेंगे। मैं सिर्फ इतना कहना चाहता हूँ कि कई सालों से मंत्री के रूप में और सदस्य के रूप में भी, लोक सभा में और यहां भी आपके बीच में मुझे काम करने का मौका मिला। मेरा बहुत अच्छा एक्सपीरियंस रहा। आज भी हमने देखा है कि कई एमपीज़ के कहने का अंदाज अलग-अलग है। वे अपने स्टाइल से, अपने तरीके से बात रखते हैं। गरमागरम बहस भी होती है। हम लोग एक-दूसरे से सहमत भी नहीं होते हैं। खास करके पक्ष और विपक्ष तो लगभग सहमत नहीं होते हैं। कभी-कभी किसी मुद्दे पर हम सहमत होते हैं, लेकिन ज्यादा समय हम अलग मत के रहते हैं। लेकिन जब रिटायरमेंट होती है, तो हमारा लगभग एक ही मत होता है। हमेशा हम सब मानते हैं कि रिटायरमेंट होने के बाद याद भी बहुत आती है। बिछड़ जाने के बाद एक-दूसरे की याद ज्यादा आती है। सामने में तो नॉक-झोंक होती रहती है।

रिटायरमेंट के विषय पर बोलते समय कुछ एमपीज़ ने एक्स-एमपीज़ के बारे में कहा। उन्होंने कहा कि रिटायर होने के बाद वे एक्स-एमपी हो जाएंगे। एक्स-एमपी होने के बाद जब वे पार्लियामेंट में फिर आएंगे या अपने किसी काम के लिए आएंगे, कोई एडमिनिस्ट्रेटिव काम हो सकता है, अपने पेंशन का विषय हो सकता है या कोई सुविधा का या हेल्थ सर्विस का विषय हो सकता है, तो हम इतना आश्वासन देना चाहते हैं कि सरकार की ओर से पार्लियामेंट का जो सेक्रेटेरिएट है, उससे तालमेल करके हम व्यवस्था करेंगे कि एक्स-एमपीज़ को कठिनाई का सामना न करना पड़े। इसकी व्यवस्था हम जरूर करेंगे।

इस सदन में आपका क्या परफॉर्मेंस रहा है, यह तो सदन गवाह है, लेकिन जज तो जनता है। कहा जाता है कि this House has witnessed your performance in the House, but the judges are always the people. That is the spirit of democracy in which we function. We come here with the will and wish of the people of this country.

जब मैं भी काफी युवा अवस्था में मेम्बर बना, तो हम लोग सुबह-सुबह नोटिस देने के लिए और अपने भाषण की कॉपी पाने के लिए दौड़ते थे। देखते-देखते इतना ट्रांसफॉर्मेशन हुआ है, आज कुछ मेम्बर्स ने इसके बारे में जिक्र भी किया कि आजकल तो भाषण देते ही चंद मिनटों के बाद आपकी जो स्पीच है, वह टेलीविजन पर आ जाती है, सोशल मीडिया में आ जाती है। हमने अपनी आंखों के सामने ऐसा दौर देखा है। पहले तो हमारी स्पीच की कॉपी हमें दो दिन बाद मिलती थी, तब हमने क्या कहा था, वह हमें देखने को मिलता था, इसलिए काफी ट्रांसफॉर्मेशन हुआ है।

आज मैंने हमारे ऑनरेबल डिप्टी चेयरमैन साहब के रोल को भी निभाया है। रिटायरमेंट की जो सारी मीटिंग-व्यवस्था होती है, उसके कन्वीनर होते हैं - Hon'ble Deputy Chairman of the House. लेकिन चूंकि डिप्टी चेयरमैन साहब खुद रिटायर हो रहे हैं, तो वह जिम्मेदारी मेरे ऊपर आ गई। फिर अपने सदस्यों के साथ बातचीत करके यह जो एंटायर रिटायरमेंट हो रहा है, उसके प्रोसेस को देखने का सौभाग्य मुझे प्राप्त हुआ। सर, वह तो आपका काम था। आज आपकी जो फेयरवेल स्पीच थी, उसमें आपने बहुत अच्छी तरह से, व्यापक रूप से वर्णन किया। आदरणीय प्रधान मंत्री जी और आदरणीय नेता, प्रतिपक्ष के बाद आपका भाषण सुन कर बहुत अच्छा लगा। आपकी कुछ बातें तो ऐसी हैं, मैं अभी उनका वर्णन नहीं कर रहा हूं, लेकिन मैंने याद किया हुआ है। आपने बहुत अच्छे सजेसंस भी दिए हैं।

कभी-कभी कई experienced लोग यहां पर होते हैं, लेकिन हर दिन कुछ न कुछ नया होता है। जैसा मल्लिकार्जुन खरगे जी ने भी कहा कि हर स्टेप पर हम लोग सीखते हैं। इसके कई उदाहरण हैं, लेकिन मैं एक उदाहरण देना चाहता हूं। Early fifties में जब हाउस में गरमागरम बहस हो रही थी, तो लोक सभा और राज्य सभा में हम लोगों ने कुछ - मैंने पार्लियामेंटरी अफेयर्स मंत्री बनने के बाद यह जानने कोशिश की कि इसकी शुरुआत कैसे हुई। कभी-कभी बहुत सालों तक जिसे अनदेखा कर दिया जाता है, वह कोई छोटा सी चीज होगी। हमारे पिछले विंटर सेशन में एक 'वंदे मातरम्' की चर्चा आई। मुझे अपने सेक्रेटेरिएट के लोगों ने, मेरे मंत्रालय के लोगों ने आकर बोला कि सर, राज्य सभा में एक bulletin जारी किया गया है। मैंने पूछा कि उस bulletin में क्या कहा गया है, तो बोला कि वहां 'वंदे मातरम्' नहीं बोल सकते हैं, ऐसा bulletin जारी किया है। तो मैंने सेक्रेटरी जनरल, पी.सी. मोदी जी को फोन किया कि ऐसा कैसे हो गया कि राज्य सभा में 'वंदे मातरम्' नहीं बोल सकते हैं? तो उन्होंने मुझे अच्छी तरह से उसका बैकग्राउंड बताया कि कभी भी यहां ऐसा कुछ जारी नहीं हुआ कि यहां 'वंदे मातरम्' नहीं बोल सकते हैं, लेकिन उसका एक उदाहरण था। उस समय पार्लियामेंट में जब बहस चल रही थी, तो एक मेंबर स्पीच दे रहे थे। उनकी स्पीच के दौरान बाकी लोग नारा लगा रहे थे, तो चेयर से कहा गया कि आप नारा मत लगाइए, ये मेंबर बोल रहे हैं, लेकिन फिर भी वे लोग बार-बार नारा लगा रहे थे। उनको बार-बार मना किया जा रहा है, लेकिन वे मान नहीं रहे हैं। बाद में उन्होंने कहा कि ठीक है, मैं नारा नहीं लगाऊंगा, लेकिन मैं 'वंदे मातरम्' बोलता रहूंगा। तब चेयर ने कहा कि भाषण के समय 'वंदे मातरम्' भी नहीं बोलना है, उस संदर्भ में उन्होंने यह कहा था। बाद में उसका यह interpretation हुआ कि हाउस में 'वंदे मातरम्' नहीं बोलना है। इस प्रकार, कभी-कभी बहुत लंबे समय तक कोई बात छूट जाती है और उसमें करेक्शन नहीं होती है। फिर हम लोगों ने राज्य सभा सेक्रेटेरिएट में बातचीत करके कहा कि एक corrective bulletin दीजिए, ताकि गलतफहमी नहीं हो। यहां 'वंदे मातरम्' बोल सकते हैं, मगर सिर्फ भाषण के समय में यह नारा नहीं लगाना है। उसमें यही बात थी। ...**(व्यवधान)**... सर, आज तो जयराम रमेश जी के बारे में मेंबर्स ने इतनी तारीफ की, यह मैंने पहली बार देखा है। मैंने भी उनकी तारीफ की है, बहुत बार तारीफ की है। जयराम रमेश जी सबसे पहले आने वाले और सबसे आखिर में जाने वाले सदस्यों में से हैं। ...**(व्यवधान)**... तो मैं भी आपकी तारीफ ही कर रहा हूं।

श्री उपसभापति : माननीय किरेन जी, कल एक बड़े वरिष्ठ मंत्री जी ने अपनी तकरीर में बहुत अच्छी तरह से जयराम जी को भी याद किया, कई बार याद किया।

श्री किरेन रिजिजू : सर, जयराम रमेश जी कांग्रेस पार्टी के Chief Whip हैं। हमारे कई सदस्यों ने इनको कहा कि आप भाषण दीजिए, आप टोका-टोकी करते हैं या कभी-कभी आप उठ करके कुछ न कुछ बोलते हैं, लेकिन आप प्रॉपर भाषण क्यों नहीं देते हैं? आपको भी भाषण देना चाहिए। आप मंत्री रहे हैं, आपको बहुत एक्सपीरियंस है, लेकिन आप भाषण नहीं देते हैं। तो उन्होंने मुझे आकर कहा कि मैं तो अपनी पार्टी का Chief Whip हूँ, मैं कैसे भाषण दे सकता हूँ? मैं तो दूसरों को बुलवाता हूँ। यह भी एक उदाहरण है।

आज शाम को हम लोग खुद मिलेंगे। मैं सिर्फ शुभेच्छा देने के लिए खड़ा हुआ हूँ। हमारे कुछ MPs आज retire हो रहे हैं और कुछ MPs जून में भी retire होने वाले हैं। चूंकि नॉर्मली अगला सेशन, मानसून सेशन जुलाई में होगा, इसलिए जून में जो MPs retire होंगे, अब उनसे भी हम लोगों की इस हाउस में मुलाकात होने की संभावना नहीं है।

सर, हमारे जो भी retiring MPs हैं, उनको मैं अपनी तरफ से यह कहना चाहता हूँ कि वे जब भी मेरे ऑफिस में, पार्लियामेंट में आना चाहें, तो आ सकते हैं और मिल सकते हैं। हम एक बार दोस्त बने हैं, पार्टी अलग-अलग हो सकती है, लेकिन हम लोग मिलते रहेंगे, हमारी फ्रेंडशिप हमेशा चलती रहनी चाहिए और दुखी मन से नहीं जाना है। मन भारी हो सकता है, लेकिन दुखी मन से retire नहीं होना है। इसलिए मैं कहना चाहता हूँ कि :

"भले तेज कितना हवा का हो झोंका,
मगर अपने मन में तू यह रख भरोसा,
जो बिछड़े सफर में, तुझे फिर मिलेंगे,
उदासी भरे दिन कभी तो ढलेंगे।"

बहुत-बहुत धन्यवाद।

श्री जयराम रमेश (कर्नाटक): सर, 6 घंटे से यह फेयरवेल हो रहा है, इसलिए मेरा मंत्री जी से एक सीधा और बहुत साधारण-सा सवाल है कि हमने कई सांसदों को फेयरवेल दिया है, लेकिन मैं पूछना चाहता हूँ कि आप पूर्व चेयरमैन को फेयरवेल कब देंगे?

श्री उपसभापति : धन्यवाद, जयराम जी।

श्री जयराम रमेश : आपने उनका compulsory retirement तो करा दिया, पर फेयरवेल फंक्शन क्यों नहीं करा रहे हैं?

श्री उपसभापति : अब इसके आगे कोई और चर्चा नहीं। Hon. Members, I would like to thank everyone who has participated in today's farewell speeches in the House. Hon. Members may kindly note that a farewell function will be held today evening from

6.30 p.m. onwards at hon. Vice President's Enclave. I request all of you to kindly make it convenient to attend the function. Thank you.

The House stands adjourned to meet at 11.00 a.m. on Monday, the 23rd March, 2026.

The House then adjourned at fifty-one minutes past four of the clock till eleven of the clock on Monday, the 23rd March, 2026.

PUBLISHED UNDER RULE 260 OF RULES OF PROCEDURE AND CONDUCT OF
BUSINESS IN THE COUNCIL OF STATES (RAJYA SABHA)
